#### MESSAGE FROM THE LOK SABHA

## THE DOCK V ORKERS (REGULATION OF EMPLOYMENT) AMENDMENT BILL, 1970

SECRETARY: Sir, I have to report to the House the following message received from the I,ok Sabha, signed by the Secretary of th Lok Sabha:—

"I am directed to inform Rajya Sabha that the DOCK Workers (Regulation of Employment) Amendment Bill, 1967, which was passed by Rajya Sabha at its sitting held o i the 5th December, 1967, has been passed by Lok Sabha at its sitting held on the tOth August, 1970, with the following amendments:—

#### E JACTINO FORMULA

1. Page, 1 line 1, for Eighteenth substitute Twenty-first'.

#### **CLAUSE 1**

- 2. Page 1, line 4, for '1967' substitute '1970"
- 2. 1 am, th refore, to return herewith the said Bill ii accordance with the provisions of rule 1 1 of the Rules of Procedure and Conduct of Business in Lok Sabha with the request that the concurrence of Rajya Sabha in the sa d amendments be communicated to Lok Sabha."

Sir, I lay tin Bill on the Table.

MR. DEPU PY CHAIRMAN: The House stands a Ijourned till 2 P.M.

The House then adjourned for lurch at one of the clock.

The House reassembled after lunch at 2 of the clock, the VICE-CHAIRMAN (SHRI BANKA BEHARY DAS) in the Chair.

# ANNOUNCEMENT RE ARREST OF SHRI BHOLA PRASAD

THE VICE-C rfAlRMAN: I have to inform Members that I have received the following telegr, m dated the 11th August, 1970 from the Sub-Divisional Magistrate, Jamul (Mongh):—

Subject 1: nd-grab agitation by CPI (R) Shri Bh< la Prasad M.P. has been

arrested under Section 151 Cr.P.C-and produced before court at 4.30 P.M-on 10-8-70 BQ Halsi Police District Monghyr. He violated the prohibitory orders under Section 144 Cr.P.C. and excited the mob to grab land at village Chhathiair PS Halso. Detailed report in this connection will follow."

#### MOTION REGARDING THE FOURTH FIVE YEAR PLAN, 1969—74 Conid.

SHRI T. CHENGALVAROYAN (Tamil Nadu): Mr. Vice-Chairman, Sir, I was on the penultimate part of my speech and I should like to refer to th; very important provision and impact of the Fourth Five Year Plan on the prospects of public sector undertakings. The massive outlay of nearly 60 per cent of the total outlay of the Plan on the public sector investment augurs very well for generating sufficient economic momentum. If it is to sustain the rate of growth, may I, Sir, take this opportunity of most respectfully reminding not only the Government but ourselves, that the public undertakings must turn a new leaf in their career? It has to be recognise that no public sector undertaking in a socialist endeavour can ever to be successful and really purposeful if it does not have, what they call, the autonomy of the Government and flexibility of operation. I hope that those who are in charge of the affairs of this nation would take very serious note of this important expectation of the public undertakings. As it is, these public undertakings with their inefficiency, inadequate and pitiable performance make us feel that they arc not so much public undertakers, and let not this Plan be an underwriter of such a calamity.

Mr. Vice-Chairman, Sir, my next reference will be to the very important provision for agricultural production and industrial output. I have no complaint with regard to the allocation for agricultural improvement, but one thing that strikes me as rather staggering is that this expectation of, what they call, the gestation period, and the effects of the very many minor and major irrigation schemes should not be extended for a period of 20 years but they must be staggered to a period of 10 years. As regards the industrial output and the 1 expectation of the rate of growth, the average i rate of growth that we have so far seen does

[ Shri T. Chengalvaroyan ]

not give us sufficient warranty and good faith that this rate could be obtained

But one point that strikes me rather important is that this question of the industrial rate of progress which is envisaged is almost dovetailed with the rate of agricultural production. For a successful plan agriculture must be the base and industry must be the basis.

The next point that 1 wish to refer is the impact of the Plan on the prospect of employment. Already we are having a backlog of 11 million unemployed people and this Plan only provides for the absorption of 23 million employed people while the new entrants to this unfortunate field of unemployment will be of the order of 23 millions thereby still leaving 11 millionn behind. I do not know whether this Plan ot sufficient stamina in order to absorb within thai period this backlog and the residue of the unemployed.

One other point that strikes me very important in this connection is the regional imbalances which is taken note of by the Plan. But I fail to see in the Plan any purposeful reference to tackle this very important question of the regional imbalances. For one thing, there is no identification of the backward areas and backward regions. For another, there is no intensification of the development programmes. But on the whole, this Plan consists of certain very important attempts in very many purposeful directions. I am not an opponent to this Plan. But may I not be critical? I wonder whether this Plan is a vital instrument for the purpose of realising our social objectives, whether this Plan is so drawn up as to give a rate and a developing programme to neet the challenges of the time, whether this Plan is such a conscious and internally consistent, carefully thought out Plan i efficient programme of exploitation of the resources, whether this Plan will give a new orientation of our socio-economic institutions, whether this Plan will give a rational distribution of the added wealth, whether this Plan has taken note of the noticeable change in the international climate of economic cooperation, whether this Plan has taken a purposeful direction in regard to the stabilisation of at least the core of family consumption, whel her this Plan is drawn up in such a way that we can find a framework of not only time, space and need but we can also be sure that it will bind the Centre and the regions in regard to the realisation of the

Plan purposes. But only one thing I will say and conclude. When this Plan begins to work, we will applaud it when it runs, we will console it when it fails and cheer it when it recovers. I will, as a devotee of the Plan, pray to God—if need be. I will go to Tirupathi— for the success of this Plan.

Plan

श्री शीलभद्र याजी (विहार): माननीय वाइस चेयरमैन महोदय, चौथी पंचवर्षीय योजना की रिपोर्ट ग्रीर प्राइम मिनिस्टर द्वारा जो योजना रखी गई है मैं उसका समर्थन करते हुए योजना के मुताल्लिक कुछ अपनी राय देना वाजिब समझता हं। कल हमारे इस सदन के डिपुटी लीडर, क्यामनन्दन मिश्र जी ने बताया कि...

श्री सुन्दर सिंह मंडारी : डियुटी जीडर?

श्री शीलभद्र याजी : हां, विरोधी लीडर हो गये. ठीक है, डिपुटी लीडर तो हमारे थे। सभी तक हम उनको डिपुटिए समझते हैं। चुंकि वह प्लानिंग के भी मंत्री रह चुके, उनको उसका कुछ ज्ञान भी है, लेकिन मैं समझता हं उस ज्ञान को वह खो रहे हैं। क्योंकि शोहबत का ससर पड़ता है, वे समाजवाद की बात भी करते हैं और डाह्याभाई जी से हाथ भी मिलाते हैं, इस तरह मे तो उनका समाजवाद उड़ गया। उनका कहना है कि प्लानिंग की जो योजना है, उससे देश की जनता की कोई भलाई नहीं हो रही है और इस तरह से प्लानिंग का कोई महत्व नहीं रह गया है। चंकि वे धव प्लानिंग मिनिस्टर नहीं रहे तो उसका महत्व भी जाता रहा। लेकिन मैं उनसे कहना चाहता हं कि यदि उनकी समाजवाद मैं ग्रास्था है, यदि वे उसमें विख्वास रखने वाले हैं, तो सब जानते हैं, हमारे राजनारायण जी भी जानते हैं कि जब तक योजना नहीं होगी, प्लानिय नहीं होगा तब तक समाजवाद की स्थापना नहीं हो सकती है। मैं इस दात को भाज ही नहीं कह रहा है, बल्कि पहले से यहां पर और बाहर भी कहते या रहा हूं, जब से हम ब्रिटिशों के साथ ब्राजादी की लड़ाई लड़ते था रहे थे, तब से यह बातू कह रहा हूं। जिस समय 1928 में हरिपुरा में कांग्रेस का सैशन हुआ था उस समय नेता जी सुभाष चन्द्र बोस ने पंडित जवाहरलाल नेहरू की ब्राच्यक्षता में प्लानिंग कमेटी बनाई थी। उसकी कितनी ही सब कमेटियां बनी थी। उस समय ग्रध्यक्ष पद से भाषण

Motion re

करते हुए नेता जी सुभाष चन्द्र बोस ने कहा कि जब हमारे हाथ में भाजादी ग्रा जायेगी तब हम इस देश में समाजवाद की स्थापना करेंगे । समाजवाद की स्थापना कैसे होती है, वह जमीन का बंटवारा करके नहीं होती है। उन्होंने कहा था कि हमें सब चीज का समाजीकरण करना होगा। खेती का, कल-कारखानों का और सब बीज का समाजीकरण करना होगा। ये चीजे खेती के बंटबारे से हल होने वाली नहीं । यदि सही मानों में समाजवाद चाहते हो तो एक इब बमीन भी किसी के पास फालतू नहीं रहेगी, न किसी के पास कल-कारखाने रहेंगे; क्योंकि सारी की सारी ये चीजें समाज के पास चली जायेंगी।

लेकिन हमारे भारतवर्ष में हमारे नेताओं ने अभी यह तय किया है, जभीन की सीलिंग कर दी है। जिनके पास सभी 200, 100 एकड़ बमीन है, उन्हें केवल 25 एकड़ जमीन दी जायेगी । सभी तो प्राइवेट सेक्टर भी चल रहा है और इस तरह से देश में निक्यड इकोनोभी चल रही है। इस तरह की चीज ज्यादे दिनों तक जलने वाले नहीं है। इसलिए हमारे प्लानिंग की जो रूप रेखा अभी तैयार होती है वह मिक्सड इकोनोमी को है और मिनसड इकोनोमी से समाजवाद नहीं हो सकता है। इसलिए में अपनी सरकार से कहना चाहता हूं कि हम प्लानिय ग्राज से नहीं कर रहे हैं, बल्कि जब से ग्राजादी की लड़ाई चल रही थी तब से हम इस प्लानिंग की रूप रेखा तैयार कर रहे थे। उस समय हमने कहा था कि जब हमारा देश आजाद हो जायेगा तो हम अपने देश में समाजवाद की स्थापना करेंगे । लेकिन मैं यह कहना चाहता हूं कि इस समय जो हमारी नीति है, जो मिनिसड इकोनोनी की नीति है, उससे काम चलने वाला नहीं है। इसलिए मेरा यह निवेदन है कि आगे के लिए जो हमारी योजना बने उसमें इस बात का खवाल रखना पड़ेगा।

हमारे जो स्वतन्त्र पार्टी के लोग हैं, जो जनसंघ के लोग हैं, वे इस समय हंस रहे हैं। वे क्यों हंसते हैं ? (Interruptions) वे इसलिए हंसते हैं कि वह इस प्लानिंग को एक मजाक समझते हैं। दे लोग पुराने दिमाग के हैं और दक्तियानुसी नोग हैं। वे इस बात को समझ नहीं रहे हैं कि हमारे देण ने अभी कितनी तरक्की कर ली है। हमें उन्हें इस बात के लिए समझाना पड़ेगा। यदि देश में समाजवाद की स्थापना नहीं होती। देश में जो इस समय विषमता है, उसका खात्मा नहीं होता है तो देश उन्नति रहीं कर सकता है। तो देश के इन्टरेस्ट में जो हमारे बुजुर्ग नेता हैं, जिन्होंने बाजादी की लड़ाई में भाग लिया था, उन्होंने उस समय प्लानिंग की योजना बनाई थी और कहा था कि जब हमारा देश आजाद हो जायेगा तब हम इस देश में समाजवाद की स्थावना करेंगे । लेकिन जिस गति से ग्राज समाजवाद की स्थापना हो रही है, जिसे हम पालियामेंटरी मेबड कहते हैं, उससे इस देश में समाजवाद की स्थापना करने में देर लगेगी।

Fourth Five Year

हमारे जो मिल्र यह कहते हैं कि तीन योजना बन चुकी हैं लेकिन जनता की स्त्रीर देश को इससे कुछ फायदा नहीं हुम्रा है, वे गलत बात करते हैं। वे न मालम हिन्द्स्तान में रहते हैं या किसी और देश में रहते हैं, जिसने उनकी यहां की तरको दिखालाई नहीं देती है। ब्राज हमारे देश में कितने ही कन-कारखाने लग गये हैं, विजली पैदा हो गयी है, कितना सन्न पैदा हो गया है, क्या ये लोग इन चीडों को नहीं देख रहे हैं। इसके माथ ही साथ में यह भी कहना चाहता हूं कि जहाँ हम इन क्षेत्रों में प्रगति कर रहे हैं वहां हमारी आबादी भी दुगुनी, तीगुनी ग्रीर चीगुनी होती जा रही है। ग्राज देश में ग्राबादी बढ़ाने की रफ्तार तेज हो रही है। ब्राज हमारे सामने यह भी एक मुसीवत है। जब देश का विमाजन हुन्ना था उन समय हमारी ग्राबादी करीब 40 करोड़ की थी,. जिसमें से 31 करोड़ तो इधर रह गये ग्रीर ग्रीर 9 करोड़ उचर चले गये। ब्रब हमारे देश की इस समय ब्राबादी करीब 54 करोड़ तक पहुंच गयी है। एक योजना में एक प्लानिंग में यानी पांच वर्षों में हमारी आबादी के करोब एक करोड़ या डेड करोड़ लोगों को नौकरी दी वा सकती है। तो बाप जो यह हमारे देश में बेरोजगारी की समस्या के बारे में कहते हो कि इसका समाधान होना चाहिये, तो जिस रफ्तार से हमारी ग्राबादी बढ़ रही है, उससे यह समस्या चौर भी जटिल होती जा रही है। घाज अमेरिका और रूस की जितनी आबादी है, उतनी हम इजाफा करते जा रहे हैं।

लीग कहते हैं कि अन्न की कमी है, इस चीत की कमी है। जितनी उन देशों की ग्रावादी है उतनी हमने

## [श्री मीलभद्र याजी]

प्लानिंग पीरियष्ट में खाने वालों की जमात इकट्ठी कर ली है। हमारे कतिएय सदस्यों ने कहा कि मैन पावर भी एक धन है। हम भी समझते हैं कि धन है और हमको नाज है उस पर धीर ग्रगर चीन की बात ग्राती है तो हमारी भी जनसंख्या है, लेकिन जनसंख्या का उपयोग कैसे हो रहा है ? जनसंख्या का उपयोग हम ठीक ढंग से नहीं कर रहे हैं? ग्राप लोग डेमोकेसी जिन्दाबाद-मदीबाद के नारे लगाना गुरू कर दोगे. लेकिन जहां रेजीमेन्टेशन है, वहां कोड़े से काम होता है। यहां इतनी प्राजादी श्रीमती इन्दिरा गांधी घौर उनके पिता जी ने दे रखी थी और दे रखी है कि माज कितने ही लोग जो चाहते हैं, बोलते हैं। कहीं दुनिया में इतनी आजादी नहीं है। नतीजा यह होता है कि उम मैन-पायर से हम कोई काम नहीं ले रहे हैं। धगर हम मुल्क की वैहतरी चाहते है, सबमुब समाजबोद बाहते हैं तो यह जो 54 करोड़ की बड़ी भारी सेना हिन्दूस्तान में है, इस पर हम नाज करते हैं, इसको कैसे इस्तेमाल किया जाय, प्लान के लिए, योजना के लिए यह देखा जाय। प्लानिन कीन चलाता है, प्राफिसर लोग जिन्हें समाजवाद की ए, बी, सी, डी का ज्ञान नहीं, उन्हीं पर हम ग्राश्रित रहने हैं, लेनिन ने यह गलती नहीं की, लेनिन ने जब समाज का समाजीकरण किया तो उसका भार ब्युरोकेट लोगों को नहीं दिया, उसने उन्हीं पुंजीपतियों को, जिनका कल-कारखाना लिया था, उन्हीं को बड़ी फेट सेलरी दी मेनेजमैट करने के लिए, बयोंकि उनको तजुर्वा था, अनुसब था। माई० सी० एस० लोग क्या जानते हैं, वे एडमिनिस्टेशन कर सकते हैं, लेकिन यह विजनेस का हाल वे क्या जाने। इसलिए ब्राज पब्लिक में हम जो मुनाफा नहीं कर रहे हैं, उममें मीलिक परिवर्तन करना पड़ेगा, जो ग्रनुगबी है, जो तजुर्वेकार हैं, जिनको विजनेस चलाने का, धामदनी करने का, घोडक्शन बढ़ाने का ज्ञान है उनको रखना चाहिये। हम राष्ट्रीयकरण करें और जो बहुत से हिन्दुस्तानी प्रतिरति स्रोग हैं, अनुभवी लोग हैं, उनको बड़ी-बड़ी तनस्वाहें देकर उनसे काम लें तो वे भी खुत्र रहेंगे। ग्रभी वे समझते हैं कि उनका सब कुछ चला जायेगा। वे भूखों मरेंने। इसलिए जो राष्ट्रीयकरण की नीति है, उसको जल्दी से जस्दी तीव होना चाहिए। इसके ग्रलावा जो ग्राधिक नीति है उसमें भी मौलिक परिवर्तन की आवश्यकता

है। इस तरह के एमेंडमेंट ग्राए हैं, जैसे हमारे सरदेसाई जी का। जो हमारी ग्राधिक नीति चल रही है, जो मिक्सड इकानामी है, वह इतने दिन चलती रही क्या वह दूषित नहीं है ? मैं समझता हूं कि यह दूषित नीति है, इसको छोडने की ग्रावश्यकता है। कांस्टीट्य-शन में एमेंडमेंट करके जो यह कम्पेनसेशन का कलाज है, इसको हटाना चाहिए। इंडीविजयल गाय रखें, भैंस रखें, जमीन रखें, लेकिन फंडामेंटल राइट टुलुट दि पीपुल्म कल-कारखाने रख कर वह नहीं रहना चाहिये। उसमें ग्रभी तक मौलिक परिवर्तन नहीं हुआ है सामाजवादियों के रहते हुए। ब्रभी भीका है, समाज-बादी लोग ज्यादा हैं, राइट रिएक्शन उतना नहीं रहा है, लेकिन या रहा है। इसलिए जल्दी से जल्दी परिवर्तन करके सभी चीजों का समाजीकरण यदि हम करें श्रीर ग्रनुभवी लोगों को, पंजीपतियों को—−उनसे कारखाने लेने के बाद-वड़ी-बड़ी सेलरी देकर रखें जिससे प्रोडक्शन बहे, जैसा कि लेनिन ने किया । श्रीमती इन्दिरा गांधी को उसका ग्रनुकरण करना चाहिए। कई लोग कहते हैं कि हम भास्को से इन्सपिरेशन लेते हैं। दुनिया में जो भी अच्छा काम करे हमें उनसे इन्सपिरेशन लेनी चाहिये, यदि रणया ग्रच्छा काम करे, किसी समस्या का समाधान करे तो हमें रशया का खनकरण करना चाहिए। समाजवाद की एक प्रणाली है। ग्रीर वैज्ञानिक समाजवाद के लिए यदि हम रणया से इन्सपिरेशन लेते हैं, तो हमें खुल कर कहना चाहिए कि हम लेते हैं, ब्री बात नहीं है, हम दकियानुसी नहीं रहना चाहते, पीछे नहीं रहना चाहते। इसलिए इस कांस्टीट्युशन में भौलिक परिवर्तन करना ग्रावश्यक है। जो कल-कारखानें चलते हैं, पब्लिक सेक्टर में उनका मैनेजमेंट लागा का दोजिए. कल-कारखाने वाले पूंजीपति लोग है. जिनका छीना, उनको दीजिए, उनको वहा बैठाइये । ग्रीर इतनी सेलरी दीजिए कि उसको मलाल न हों कि हमारी संपत्ति चली गयी। इसके लिए कभी-कभी राजे महाराजे हल्ला करते हैं और उसी तरह से पुंजीपति भी हल्ला करते हैं और इसलिए ही हमारी ग्राधिक नीति में मौलिक परिवर्तन की ग्रावण्यकता है और इस के लिए ग्रावश्यक है कि सब लोगों की संपत्ति का मोह छोड़ना पड़ेगा झौर उसके साथ-साथ जो हमारी नीति है वह तीव होनी चाहिए और हमको यह कोणिश

करनी चाहिए कि जो पिछड़े हुए क्षेत्र हैं उनकी तरक्की हो । जैसे हिल एरियाज हैं, वहां भ्राज पाकिस्तान ग्रौर चीन के एजेंट हैं, जैसे नेफा है, असम हैं, मणिपूर है ग्रीर विपुरा है, गढ़वाल और हिमाचल के क्षेत्र हैं, उन के लिए प्लानिंग कमीशन को कोशिश करनी चाहिए कि वहां ज्यादा से ज्यादा और जल्दी से जल्दी विकास का काम हो स यह नहीं कहता कि देश के ग्रीर दूसरे भागों में विकास का काम नहीं होना चाहिए, लेकिन जब हमको वहां जाने का मौका मिलता है तो हम देखते हैं कि बीस-बीस साल हो गये वहां एक भी इन्डस्ट्री नहीं लगी, एक भी कारखाना नहीं लगा। वहां के लोग ऐसा समझते हैं 🕸 इस आजादी का हमको फायदा क्या। तो आज वहां होस्टाइल एलीमेंट्स हैं जो चीन से और पाकिस्तान से मिले हुए हैं और अपनी फीजें बना कर लोगों की, वहां की जनता को बरगलाते हैं। उन को दबाने के लिए हमारे प्राइम मिनिस्टर को ज्यादा ध्यान देना चाहिए। अभी तक वहां कोई इन्डस्ट्री नहीं लगी है, सिर्फ लोकहाफ की स्कीम बनी है। वहां के लिए तरह-तरह की स्कीमें आ रही हैं। वहां बास हैं, मैंगो हैं और उसकी बिना पर वहां पेपर की इंडस्ट्री लग सकती है, वहां सीमेन्ट का कारखाना लग सकता है, लेकिन मभी तक वहां कुछ नहीं किया गया। तो इन मध्दों के साथ में सरकार से गुजारिज करूंगा कि हमारे समाजवाद की गति वहत श्रीमी है। यह ठीक है कि पालियामेंटरी पद्धति में काम की गति धीमी होती है। लेकिन जनला ने जो ग्राप पर विश्वास किया है बैंकों के राष्ट्रीयकरण के बाद, उसे ध्यान में रख कर अगर हम अपनी गति तीव नहीं करेंगे तो एवाम और जनता हमको मार्च नहीं करेगी घौर सरकार को भी माफ नहीं करेगी। इसलिए हमारी गति और तीव होनी चाहिए। श्रीर क्या जनसंघ वाले बोलते हैं ग्रीर **≆या स्वतंत्र पार्ट वाले बोलते है ग्रीर क्या कांग्रेस** वाले बोलते हैं इसकी परवाह हमको नहीं करनी चाहिए। उनको अपने अपने एलान करने दीजिए लेकिन हमारे समाजवाद की गति तीव होनी चाहिए। ऐसा होने पर ही हम ग्रपनी योगना को पूरा कर सकेंगे और इन चान्नो-माग्रो को भी तजी दबा सकेंगे। हमारा उनसे एक ही झगड़ा है। हम पालियामेंटरी पद्धति से समाजवाद की स्थापना करना चाहते हैं स्रौर यह बात चास्रो-मास्रो को पसंद नहीं। वह दूनिया भर में समाजवाद का डिक्टेटर

बनना चाहता है । ( Interruption ) वह भ्रपने से भाग जायेगा। उसका हमसे झगड़ा यही है कि हम अपनी लेबोरेटरी में पालियामेंटरी पद्धति से सामाज-वाद की स्थापना करना चाहते हैं और इसमें ग्रगर हिन्दुस्तान कामयाब हो गया तो उसको लीडरी नहीं मिलेगी। झगड़ा मिर्फ इस बात का है। तो ग्राप जैसे दक्तियानुसी लोगों से भी मैं कहता हूं कि ग्राप जनता को देखिए, श्राप एवाम को देखिए और ग्रपनी पार्टी के जो उसूल हैं उनको बदलिए ग्रौर सारे हिन्दुस्तानियों को ग्रौर स्वतंत्र पार्टी को भी ग्रपनी नीति बदलनी चाहिए जो घड़ियाली झांसू बहाते हैं। वे स्थिति को समझें और बसली ब्रांमु बहायें। हमारे मिश्र जी ने कहा कि माइनारिटी की सरकार है। माइनारिटी क्या है। पालियामेंटरी पद्धति में बोट होता है। चवालिस चवालिस बार वोटिंग हुई, सारे प्रयत्न किये ग्रापने लेकिन सरकार गिरी नहीं, फिर भी ब्राप कहते हैं कि माइनारिटी की सरकार है। उधर बैठ गये तो माइनारिटी की सरकार कहने लगे। तो मैं कहना चाहता हूं कि यह माइनारिटी की सरकार नहीं है। धाज जो तरक्की पसंद लोग हैं, जो समाजवादी हैं उनको एक होना पडेगा ग्रीर नहीं तो राइट रिएक्शन होगा और अगर वह हो गया तो तमाम समाजवाद हवा हो जायेगा। उसमें राजनारायण जी की भी जाना होगा और हम लोग भी उनके साथ चले जारेंगे. तो यह समाजवाद चलने वाला नहीं है। इसलिए राइट रिएक्शन के साथ गठबंधन मत कीजिए। कभी-कभी राजनारायण जी भी बहक जाते हैं। इसलिए देश के इंटरेस्ट में, योजना के इंटरेस्ट में श्रीर समाजवाद के इंटरेस्ट में तमाम तरक्की पसंद लोगों को इफटठा हों कर समाजवाद की गति को तीव करना चाहिए। इन मर्ट्यों के साथ योजना की जो रिपोर्ट रखी गयी है चौथी पंचवर्षीय योजना की. उसका मैं समर्थन करना हं। जय हिन्द।

डा॰ भाई महाबीर (दिल्ली) : उपसभाध्यक्ष, महोदय, चौथी योजना का अंतिम रूप हमारे सामने है। पता नहीं इस योजना के नियोजन के किन गुणों के बारे में अभी हमारे मिल श्री शीलभद्र याजी कुछ व्याख्या कर रहे थे, किसी को दकियानुसी कह दिया...

श्री शीलभद्र याजी: ग्रापको कहा।

Motion re

हा० भाई महावीर: ठीक है, आपके पान जो है वही देंगे।... किसी को कुछ और कह दिया, लेकिन यह ध्व कहने के लिए उन्होंने इजाजत कहां से ली इसके बारे में उन्होंने बता दिया कि नेहरू जी ने हमें यह इजाजत दी थी कि हम सिफ बोलें ही नहीं बकवास भी कर सकते हैं। मैं उनके शब्द दुहराता हूं। मेरे शब्द होते तो किसी को आपित्त हो सकती थी। लेकिन उन्होंने जो कुछ कहा उस पर मैं ज्यादा ध्यान देने की आवश्यकता नहीं समझता।

श्रीमन, जो चौथी योजना हमारे सामने याई है उसके कुछ पहलुखों की घोर मैं सरकार का, प्रधान मंत्री महोदया, का ध्यान स्राकुष्ट करना चाहता हं। बहुत बार यह कहा जाता है कि सुठ तीन प्रकार का होता है, एक तो झठ, एक सफोद झठ धीर तीसरा साख्य झठ। a lie, a white lie and a statistical lie. यह तीसरे प्रकार के झठ का ग्रगर किसी को उदाहरण चाहिये था तो उसके लिए उसको ज्यादा दूर नहीं जाना पहेगा, हमारी इस योजना के जो प्रांकड़े हैं उनके ग्रन्दर हमें इसके उदाहरण मिल जायेंगे। सबसे पहली चीज तो मैं यह कहना चाइता हूं कि ज्रुट जिसको हम बोलचाल में कहते हैं, उस रूप में चाहे यहां न भी हो तो भी जब हम जो चीज कहते हैं उसे इस ढंग से कहते हैं कि जो बात मामने जानी चाहिये वह न जाय और जो बात जाय वह वास्तविकता से भ्रलग हो तो में उसको जठ की परिभाषा में शामिल करता है। हमारी सरकार की जो प्लानिंग कमिश्रन की योजना हमारे सामने ग्राई है, उसमें राष्ट्रीय प्राय के आंकड़ों की बोर मैं ज्यान आकर्षित करता हं। राष्ट्रीय आय के जो आंकड़े तीसरी योजना में दिये गये वे 1960-61 की की मतों के थे।

श्रीमती विद्यावती चतुर्वेदी (मध्य प्रदेश): 1960-61 के, कुछ समझ में नहीं ग्राया।

डा० माई महाबीर: 1960-61 की प्राइसज के। श्रौर मैं श्रादरणीय सदस्यों से श्रौर सदस्यों से निवेदन करूंगा कि जो बात समझ में नहीं श्राय उनकी समझने की कोशिश करें।

श्री नेकीराम (हरियाणा) : यह समझ में नहीं स्नाता कि साप कुछ बोल भी रहे हैं। डा॰ भाई महाबीर: प्रापको जो समझ में नहीं श्राये उसे सीखने की कोशिश कीजिए।

श्री नेकी राम : उपसभापति जी, दूसरों को और हर एक को यह सिखाते हैं...

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Do not try to have a running commentary. I request you not to look at them.

श्री नेकीराम : यह दूसरों को, हर एक मेम्बर को कहते हैं और हमने यह छोटो सो चीज पूछी कि भ्राप क्या बोल रहे हैं...

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS) : You can reply when you speak.

डा० भाई महाबीर : श्रीमन, 1960-61 की कीमतों के आंकड़े तीसरी योजना में देने की आवश्यकता नहीं थी जब कि उन झांकड़ों के झनसार जानकारी भी पूरी इकट्ठी नहीं की जा सकी थी। 1968-69 में, इस योजना में, चौषी योजना में जो राष्ट्रीय खाय के प्रांकड़े दिये गये हैं, वह 1968-69 की कीमतों के दिये गये हैं, जहां कि कम्पेयरेबिल बनाने के लिये, तुलनीय बनाने के लिए यह नियम है कि हम कांस्टेंट प्राइसेज पर. स्विर कीमतों पर जो राष्ट्रीय आय के आंकड़े हैं, भी प्लांस या फोर प्लांस के बीच में जो बदल आता है उसको ध्यान में रखते हुए राष्ट्रीय ग्राय के आंकड़े स्थिर कीमत पर हम देते, लेकिन उस समय की, उस वर्ष की कीमत में देने का अर्थ यह है कि उसकी एक एक आंकड़ों से दूसरे के ग्रांकड़ों के साथ विलक्त एक सीधी नजर के अन्दर तुलना करके न देखा जा सके और जो इस देख के अन्दर आम जनता है, जो इतनी बारीकियों से नहीं देख सकती कि कितनी कीमतें वढ़ गई इस वास्ते इन आंकड़ों में से कितनी कटौती करनी है यह हिसाब नहीं लगा सकती धीर जो कुछ माननीय सदस्य भी हैं जो कि इतनी तकलीफ भी गवारा नहीं कर सकते कि जो कहा जा रहा है, उसको धीरे से स्नें ऐसे सब लोगों के घोखा खाने की पर्याप्त गुंजाइक इसमें से पैदा हो जाती है। यही बात नहीं महोदय, हमारी...

श्री महावीर त्यागी (उत्तर प्रदेश) : मैं एक बात पूछना चाहुंगा कि स्रांकड़ों की तुलना करने के लिये

डा० भाई महाबोर: मैं यह कह रहा हूं कि जिस बक्त नेसनल इनकम भौर नेयनल शोध की हम कल्पना करते हैं तो फोर्च प्लान कैं—

"If we want to verify what has been the national income growth over the Three Five Year Plais, and if we want to understand at one gl mce what the rate of growth is, the best glide is the figures which are given at consta &t prices, and not the figures which are givi n at current prices."

इस नियति में महादय, केवल इतनी बात नहीं है। में बेरोजगारी के जवाल के ऊपर बावा है। तीसरी योजना तक हमारी योजनाओं में देरोजगारी के सांकड़े दिये जाते रहे। ती बरी योजना में गह कहा गया कि इस योजना के मुरू होने के समय कितनी धेरोजगारी चली था रही थी. होतरी योजना की समाध्ति होने पर कितनी वेरोंडगारी की संख्या थी। जब चौधी योजना का पहला डाफ्ट ग्रांया, जो योजना कार्यान्वित नहीं की जा सकी, जिसका स्थापन हो गया, उस चौथी योजना के सन्दर भी एक छना जो कैंटर था उसमें तीसरी पोजना के पत्त में कितनी देरीजगारी थीं, बीधी पीजना के घन्त में कितनी बेरो त्यारी होगी, इसका हिसाब लगा कर, उसके बारे में बाकते दियं गये के धौर उस समय महीदय, एक करोड़ के करीब बेरोडमारों की जो धनानत एक तरह की बी, जो विभोदारी हमारे मामने बी, इस बौधी योजना के प्रारम्भिक प्राह्म के प्रदेश बताया गया और कहा गया कि चौबी योजना के दौरान में 23 मिलियन वानी 2 करोड 30 लाख नवे लोग पैदा होंगे जिनको काम चाहिये घौर उसके मकावने में केवल 1 करोड़ 85 मा 90लाम जोड़त होंगे जी की लोगों की विये जा सकेंगे, जिसका सर्थ यह सीधा निकलता है कि लगभग साहे 4 मा 5 भिलियन यानी बालीस या पनास लाख की नहीं बेकारी हम इस पोनना में बढ़ाने वाले थे। वह योजना 3 साल के लिए स्थमित हुई। यगर इन तीन माले के चन्दर सोचा जाये तो में समझता हं कुछ न कुछ ब्रांकड़ों के ब्रन्दर बढ़ती ही हुई होगी घौर सब मिला कर बाज की स्विति में लगभग 19 या 20

मिलियन, 1 करोड़ 90 साख या 2 करोड़ के करीब बेकार बाज, हमारे इस योजना घालीय के खांकड़ों के थनसार हमारे देश के अन्दर हैं। नेकिन इस बौधी योजना के अन्दर क्या क्या इसके बारे में किया गया है. महोदय, इस सवाल के बारे में बांखें मंद जी बीर बांखें मंदने के बाद यह कहा गया, यह तर्क दिया गया है और वह तर्क भी ऐसा है जैसे किसी को तत्वज्ञान, फिलासफी समझानी हो बेकारी की। बेकारी या अर्थ क्या है ? वेकार कीन होता है. हो सकता है, वेकार फिसको कहा जाता है, इस देश के घन्दर प्रतिक प्रकार के नाम हैं. सनेक प्रकार के धंधे हैं, धनेक प्रकार की देकारियां हैं सीर जब तक उस बेकारी के प्रकारों को बिलकुल नमुना न बना जें तब तक हम बेकारों की गिनती कैसे कर सकते हैं। इसमें प्रेज्यम्ब्ली यह मांग की गई है कि हम बेकारी की बीमारी का इलाज करें। महोदय, जिस तरह की टैकनिकल भाषा में इसको बतलाया गया है, मैं नहीं जानता उधर से जो मिस्र शोर मचा रहे थे वह उसका क्या दार्थ लगायमें। जिस कमेटी की बेकारी के बारे में प्रांकड़ों की खोज करने की कहा गया उसने कहा:

"the character of our economy and consequently that of the labour force, employment and unemployment is too heterogeneous to justify aggregation into single-dimensiottal magnitudes."

यह किस तरह की भाषा में समाधान करा दिया गया। जब चौबी योजना के सन्दर बेकारी के कोई शांकरे देने की सावश्यकता नहीं समझौ गई तो बेकारी की कोई परिनामा नहीं रह गई। मैं सरकार और सदन के सम्मानित सदस्यों की मेवा में निवेदन करना चाहता हुं कि बाप वेकारी की कोई भी परिभाषा करें, किसी भी प्रकार से करें। किसी भी दण्टिकोण से करें। ब्राज ग्रेसीं का चाहे जो दिखलाई देता हो, लेकिन इस देश कि प्रन्यर एक इतनी भारी बेरोजगारी है कि जब तक हम उनका एक मध्य लक्ष्य बना कर उसको दूर नहीं करेंगे, जब तक हम उसके पीछे नहीं लगेंगे सौर योजना की इस धरी के सन्दर ग्राधारित नहीं करेंगे तब तक हम इस देश की सगस्याग्री की पार नहीं लगा सकेंगे। यहां उसकी हल करने की बजाये एक सामान तरीका सपनाया गया। उनके बारे में कुछ कर पाना यह संभव नहीं या योजना कायोग के [डा० भाई महावीर]

लिये या हमारी सरकार के लिए, लेकिन हमारी सरकार को पता है, इन्स्टीट्यूट आफ मेनपावर रिसर्च के सांकड़ों के हिसाब से कि 75,000 इन्जीनियर, क्वालिफाइड इन्जीनियर, इस वक्त वेकार हैं और चौथी योजना के अन्त तक एक लाख वेकार इन्जीनियर इस देश के अन्दर होंगे। जिस देश के अन्दर पढ़े लिखे, क्वालिफाइड, प्रमाणित, इन्जीनियर एक लाख की तादाद में वेकार धूमेंगे सड़कों पर, बजाये इसके कि वे देश के निर्माण में योगदान दे सकें, वे देश के अन्दर केवल एक नयो समस्या पैदा कर रहे हैं, इधर उधर आंदोलन छेड़ने या और तरह के विपलव पैदा करने के लिए।

अभी हमारे पिल याजो साहिव कह रहे थे हम क्या करें, लोगों की तादाद बढ़ती जो रही है। यह तो ऐसा ही है जैसे कोई बाधार के अन्दर कपड़ा सिलाने जाता है और जब दर्जी से कपड़ा सिलकर आता है तो वह जब छोटा बनता है तो दर्जी कहता है, अब मैं क्या कहं, तुम तो जितने वे वैसा ही कपड़ा सी दिया, अगर तुम बड़े होते जा रहे हो तो तुम्हारा दोप है, तुमको ऐसा नहीं होना चाहिए।

अब तुम बड़े होते जा रहे हो, यह तुम्हारा दोष है और तुम्हें बड़ा नहीं होना चाहिये। यह तो बड़े होने वाले का कसूर है। कपड़े सीन बाले का कसूर नहीं है, वह तो कपड़ा उसी के मुताबिक सी रहा है जितना पहिनने वाले को चाहिये। कपड़ा, जूता जो भी हमारी चीजे हैं, यह प्लान है, यह देश के लिए, समाज के लिए है और इस सारी देश की जनता के लिए हैं। अगर हम उनकी आवश्यकताओं को पूरा नहीं कर पाते हैं तो इसलिए यह कह देना कि तुम बड़े क्यों हो रहे हो और चूंकि तुम बढ़ते ही चले जा रहे, हो इसलिए हमारी योजना क्या करे। हमारी योजना तो एक सिस्टम से चलेगी। डाक्टर कहता है कि मेरी दवा तो ठीक है लेकिन मरने वाला जो है वह गलत रोग से बीमार था और मैंने जो दवाई दी थी वह तो ठीक दी थी। इस तरह से रोगी अपना इलाज ठीक तरह से नहीं करा सकता है।

इसलिए मुझे कहना है कि सरकार, योजना आयोग बजाये इसके कि इस प्रश्न पर अपनी असफलता स्वीकार करे, अपनी योजना का स्वरूप बदलने की कोणिश करे, उसने अपनी योजना की

असफलताओं पर परदा डालने के लिए कोशिश की है। महोदय, इतना ही नहीं, एक बहुत बड़ा पहल यह भी है जिसके बारे में यहां कई बार चर्चा हो चकी है सीर वह है विदेशी सहायता के बारे में। विदेशी सहायता के बारे में हमारा क्या रवैया रहा और हम क्या कहते हैं। 1951 के ब्रन्दर जब पहली योजना बनी थी. उस समय कहा गया था कि विदेशी महायता की बावश्यक-ता है। अब भी कहा जाता है कि विदेशी सहायता की जरूरत है। जब हम लोग कहते हैं कि विदेशी सहायता समाप्त की जानी चाहिये तो सरकार की खोर से कहा जाता है कि दनिया का कोई ऐसा देश नहीं है जिसने वगैर विदेशी सहायता के उन्नति की हो। हमको दुनिया का शास्त्र, इतिहास ग्रीर ग्रनभव बतलाया जाता है। हमारी यह सरकार उस वक्त थी जब पंडित नेहरू थे. जो देश में नियोजन के जन्मदाता कहे जाते थे। उस समय पहली योजना के प्रन्दर यह कहा गया वा कि 1965 तक हम विदेशी सहायता से पूर्णतया मक्त हो जायेंगे और रिपेमेंट भी कर चुकेंगे तथा किसी तरह से भी विदेशी सहायता पर हमारी निर्भरता नहीं रहेगी। जब इसरी योजना श्राई तो 1965 के बजाय वे कहने लगे कि 1965 में तो नहीं बल्कि 1970 तक हम जरूर विदेशी सहायता के वगैर अपना काम चलाने लायक हो जायेंगे। इघर जब तीसरी योजना ग्राई तो फिर कहा जाने लगा कि 1970 में तो नहीं बल्कि 1975 नक हम इस लायक बन जायेंगे। इस तरह से 1970 की ग्रवधि को 1975 तक बढ़ा दिया । ग्रव जो चौथी योजना आई है उसको आगे बढ़ाने के संबंध में जो बात कही गई है महोदय, वह इतनी रोचक है कि मैं चाहुंगा कि ग्रापकी ग्रनमति से उस चीज को पढ़ दं। इसमें कहा गया ð:

"The targets of income and investment are sought to be achieved without calling for any significant increase in foreign-debt beyond the Fifth Plan."

It must be noted it says without any significant increase beyond the Fifth Plan.

पांचवीं योजना के बाद जो फारेन डेट होगा, उसके ग्रन्दर ज्यादा वृद्धि नहीं करनी पड़ेगी। यहां तक कि जैसे जैसे योजना आगे बढ़ती है वैसे वैसे हमारी विदेणी सहायता से मुक्त होने का अर्थ डाइल्यूट होता जा रहा है, हमारा हींसला कमजोर पड़ता जा रहा है और हमको

Fourth Five Year

Plan

Mohan re

नगने लगता है कि घरे क्या हो जायेगा, घगर हमें योजना के लिए महायता मिलनी बन्द हो जायेगी। यह तो एक तरह से डिमोरेलाइजेशन जिसको कहना चाहिए वह है, हतप्रन के लक्षण है। ग्राज जनता को ग्रीर देश को एक बकार से धोखा देने का प्रयास इसमें दिखनाई देता है। हणारा येड कहना है कि ऐसी स्थिति में जब हमारा योजना ग्रायोग ग्रीर ग्रानी सरकार इस तरह से जनता को घोखा दे रही है. तो हमको जनता को बतलाना चाहिये कि यह सब झठ है, गलत बात है भीर यह झठ किसी और झठ से भच्छा नहीं है।

महोदय भेरे पार इसी सप्ताह एक प्रकृत के उत्तर में जो स्टेटमेंट दिला नया था फारेन ऐंड के बारे में. वह मैं बापको बतनाना चाहता हूं। प्रण्न में पूछा गया था कि एक्सटनेल सहायता के बारे में हमारी जो निर्वरता है, वह किननी कम हा रही है या बढ़ रही है। जो घांकड़े दिये गये हैं, मैं ग्रा॰की सेवा में निवेदन करूंगा कि वे बांकडे ऐसे हैं, जो नत्य बात बतनाने के बनाए उसकी छिपाने की कोशिश करते हैं।

उत्तर यह दिया गया :---

"Ths net e lernal assistance programmed for the lie-year period is Rs. 1,850

'नेट' क्यों फहा गया? इसलिए कहा गया ताकि जो हमको चुकाना है, असको निकाल कर बाकी जो बचना है, उसको फारेन एंड इम बना सकें। इसमें उनको एक्सप्लेन किया गया है:---

"Net means gross assistance of Rs. 4,130 crores, ess Rs. 2,280 crores requir, for debt so vicing. This works out at roughly 8 per cent, of the total investment of Rs. 22,63: crores during the Fourth Plan period, as compared to the actual external aid received in the past decade or

पहली योजना, दुसरं योजना, तीमरी योजना और तीनों वार्षिक योजनाम्रों 🤞 सम्बन्ध में हमने नेट ऐंड ले ली है एक रेशों के तौ॰ पर कुल इनवेस्टमेंट की। महोदय, हमें यह कहना है कि जो बात छिपाई गई है वह यह है कि दूसरी योजना में जो हमारी चकाने की जिम्मेदारी थी वह 85 करोड़ ल्पया वार्षिक थी, तीसरी योजना में वह 125 करोड व्यया वार्षिक थी ग्रीर तीन वार्षिक योजनाम्रों में 100 करोड़ रुपया वार्षिक थी और म्राज

456 करोड रुपया वार्षिक चकाना है। जो चकाना है उसको एक तरफ रख दिवा स्त्रीर यह कह दिया कि जो नेट फारेन ऐड ले रहे हैं वह कम होती जा रही है। यह मरकार इस देश की विदेशों की सहायता के ऊपर निर्भरता बढ़ाती जा रही है। चौथी योजना में जो विदेशी सहायना की रकम रखी गई है वह पहले से ज्यादा है, लेकिन रिपेमेंट को ग्रनग कर दिया ग्रीर कहा कि हमारा यह = प्रतिगत है। यह एक धोखा है। हम अपने मन तो तसल्ली दे लें। देश के खन्दर जो धात्म-निर्भरता की भावना पैदा होनी चाहिये, वह इससे नहीं होगी। मेरा निवेदन है कि प्राज ग्राने देश के अन्दर विदेशी सहायता से बच कर हम बचने आपको खड़ा कर मर्के, इसके बारे में बहुत बड़ा सवाज है जिसकी सरकार उरेका कर रही है। कितना बहा नकमान हम विदेशी यहायता से उठा रहे हैं किसी ने इसका हिसाब नहीं लगाया। रियल सोजल कास्ट ग्राफ एंड क्या है? एंड को कास्य यह नहीं होतो फिनना दयाज और कितनी किल्न चकानी है। एंड की सबसे बडी कास्ट यह है कि हम हर तरक से पर-निर्भर बन जाने हैं। जो काम खद करना चाहिये, ग्राने हाथों से करना चाहिये, चाहे हाबों में छाले पड़ जायें, पैर छिन जाएं, ठोकर खाएं ग्रीर खद काम करके सीखें, किन्तु यह सरकार न सीखते के लिए तैयार और इससे बढ़ कर न लोगों को सीखने देने के लिए तैयार है । मेरे पास उदाहरण है, एक व्यक्ति सरकार के पास योजना लेकर गया, वह छोटी कार बनाना चाहता था। छोटी कार के बारे में अब सरकार की नीति आई है, लेकिन इसके पहले वह छोटी कार की पूरी योजना सरकार के पास लेकर गया, सरकार की तरफ से उसे यह राय दी गई कि तुम रेनोल्ट के साथ कोलेबोरेशन करो, तब गरकार तुम्हारी योजना को स्वीकार कर मकती है। क्यों कोलेबोरेशन करो, क्यों यह कोलेबोरेशन करने के लिए कह दिया गया ?

ग्रयने देश के ग्रन्दर ग्रयनी टैक्नोलोजी के बारे में प्रधान मत्नी ने कहा है कि हमें घपनी टैक्नोलोजी इस्तेमाल करनी चाहिए। उन्होंने 'ग्रवर ग्रोन नो-हाउ' की बात कही, लेकिन श्रपने नो-हाउ की बात श्राती है तो वहां सरकार के पांव भरथराने लगते हैं, घबडाहट होने लगती है। क्या ब्राज हम ट्रैक्टर प्रपने देश में इंडीजीनस-हाउ से नहीं बना मकते। यह बात बहुत [डा० भाई महाबीर]

देर से चल रही है, लेकिन ग्रंपनी सरकार स्वयं पब्लिक सेक्टर के प्लान्टस को टैक्टर बनाने की इजाउत देने के लिए तैयार नहीं हैं। हींसला नहीं है या हिम्मन नहीं है, न जाने किसका, दबाव हमारी सरकार पर पड़ता है। टैक्टर बनाने के लिए कभी चेक कोलेबोरेशन की बान होती है, ग्रव सुना जा रहा है कि हंगेरियन कोले-बोरेशन चाहिए। अपने देश के प्रन्दर सेन्ट्रल मेकेनिकल इंजीनियरिंग इंस्टीट्यट, दुर्गापुर ने ट्रायल के वास्ते टैक्टर बनाने की योजना बनाई, मैं नहीं जानता उसका क्या हम्रा, लेकिन में जो सरकार की नीति समझता है वह यह है कि कोई भी काम हम अपने देश में करें तो कही गलत न हो जाये। कहीं धीखा न ही जाए। जो गलती करने से डरता है वह सीख नहीं सकता, जो धोखें से इरता है वह सीख नहीं सकता। बगर हम इसरों के ज्ञान के भरोसे परमा-तेंट कवेंज लेकर ग्रंपने की लंगड़ा बना कर चलना चाहते हैं तो यह देश ग्रपने पैरों पर खड़ा नहीं हो सकेता। बोकारों के बारे में टैक्नीकल डिसाइन का काम हम दस्तुर एंड कम्पनी को देने को तैयार नहीं हए। क्या दस्तुर एंड कम्पनी अन्तर्राष्ट्रीय विशेषज्ञ कम्पनियों से अनभव में कम है, क्या उनकी योग्यता कम है। हम कर सकते थे, लेकिन वह काम रशियन्स को दे दिया गया। बोकारो हमारी सरकार की ग्रदुरदर्शिता ग्रीर पर-निर्भरता तथा दूसरों के ऊपर मानसिक गुलामी की ऐसी मीनार बन कर खड़ा रहेगा, जिसके लिए मैं समझता हं, ग्राने वाली हमारी पीढ़ियां हमारी सरकार को क्षमा नहीं करेगी।

लेकिन जो कुछ चल रहा है अपने देन के टैकनीकल नो हाऊ के साथ, एक और तारीफ की जाय और दूसरी तरफ यह भी कहा जाय कि हम यह चाहते हैं, यह एक ऐसा बड़ा घोखा है, जिससे मैं यह समझता हूं कि इस देश को बचना चाहिये। महोदय, यह एक बात है और केवल इतना ही नहीं, हमारी सरकार ने, हमारी प्रधान मंत्री महोदया ने इसके साथ ही जो प्रिफेस दिया, उसके अंदर यह कहा कि हम सोणल जस्टिस के लिए भी चल रहे हैं। इस योजना में यह सोणल जस्टिस क्या है? समाजवाद लाने के लिए जनसंघ वाले कुछ बोलते रहें, कोई कुछ बोलता रहे, लेकिन अपने समाजवाद को लेकर क्या आपने अध्ययन किया है कि कितना सामाजिक न्याय चौथी योजना में ग्राप हमको देने वाले हैं। इसके बारे में सबसे पहली चीज तो यह है, कि हम अपने पूरे साधनों का इस्तेमाल कितना कर पा रहे हैं, इस की हमको जानकारी होनी चाहिये। ग्राज पूरी श्रम शक्ति का उपयोग नहीं हो रहा है। इसी लिए साढ़े पांच प्रतिशत की वार्षिक विद्ध की दर है। उससे अगले 20 सालों के अन्दर क्या हम पूर्ण रोजगार की स्थिति नहीं प्राप्त कर सकते ? लेकिन इपके बारे में क्या किसी ने कोई जांच को ? क्या सरकार ने इसके बारे में सोचा ? लेकिन शायद सोचने की जरूरत भी नहीं छोर सामाजिक न्याय की बाम करते हैं। ग्रंडर प्रिविलेज्ड के लिए हम बड़े तड़प रहे हैं। बार-बार घोषणा करते हैं कि जो द:खी हैं उनके लिए हम करेंगे, लेकिन उनके लिए जो रिपोर्ट ब्रानी चाहिए वह नहीं ब्राती। ऐसा सब कुछ करो जिसमें उनके लिए कुछ न हो। मैं चौथी योजना के 33वें पुष्ठ पर जो प्राइबेट कंजंशन एक्सपेंडीचर का प्रोशाम है उसमें जो गब्द लिखे हैं उनकी और ग्रापका ध्यान दिलाना चाहता हं और उनको पढ़ रहा हं। कहा गया है कि समाज में जो निम्नतम वर्ग के लोग हैं, सबसे छोटे, सबसे निर्धन, सब से दलित, उन के उपभाग की स्थिति क्या होगी, तो एक पैटनं टेबिल बनाया गया है और इस टेबिल में कहा गया है, उसके शब्द हैं:

"It suggests that in the rural areas the per capita consumption of the poorest decile of the population is roughly 35 per cent, of the average in rural areas and about 28 per cent, in the case of urban areas. This segment of the population consists mostly of destitutes, disabled persons, pensioners and others who are not fully in the stream of economic activity. Their income and living standards cannot be expected to rise with the growth of the economy in the absence of special assistance."

"The remaining 90 per cent of the population could be expected to benefit directly from the growth in production and employment."

बाकी की 90 प्रतिशत का क्या होगा ?

यह है जो उनकी सेवा में समिपत कर दिया गया है। किसी विशेष सहायता के बिना यह सुधर नहीं सकते और यहां पर उनकी विशेष सहायता का प्रोग्राम खत्म हो गया। "If the pattern of inequality in consumption were the same as observed in 1967-68, the second poorest decile of the population..."

यानी नीचे से दूसरे हो दस प्रतिशत है जनसंख्या के

"... would I ave a per capita consumption level (valued at 1968-69 prices) of about Rs. 320 per annum or about Rs. 27 per month by the end of the period."

...27 रुपथे चौथी योजना के अन्त में वह लोग अपने उपभोग पर खर्च कर रहे होगे जो कि नीचे से दूसरे दस प्रतिशत का वर्ग है और इसमे...

"This would be equivalent to the consumption level of Rs. 15 per month in terms of 1960-61 prices, which is appreciably below Rs. 20 per capita per month, which was deemed a minimum desirable consumption standard."

15 रुपये उन लोगों की ग्रामदनी होगी जो कि हमारी जनसंख्या के सेकिड ःस परसेंट हैं नीचे की सीढ़ी से। भ्रगर हम देखेंगे तो पायेंगे कि इतने के साथ ही हमारा सोशन जस्टिस खत्म हो गया। इससे ज्यादा उनको सोशल जस्टिस देने के लिए क्या किया गया । कल यहां चर्चा हुई भूमि के पुनर्श्वितरण की। भूमि के बारे में सरकार क्या कर रही है ? कारोबार के बारे में सरकार क्या कर रही है ? तायह सारा जो कुछ हो रहा है इसको कहने के बार हमारी प्रधान मंत्री महोदया कहेंगी कि हम सोशल जिस्टस के वास्ते डोमेस्टिक नो हाउ के स्राधार परिकास कर रहे हैं। यह एक ऐसा विचार है कि इसको जा व्यक्ति नहीं देखेगा या पहचानने की कोशिश नहीं करेग वह तो भले ही मान ले या जो श्रद्धा के मारे कुछ सोचता ही नहीं या जो केवल श्रपनी कृसीं बचाने की बात सोचता है वह तो नहीं बोलेगा, लेकिन जो वास्तविक ।ध्यों को देखता है उसको ऐसा लगेगा कि न इस छोटे वर्ग के लिए हम सोशल जस्टिस देपारहे है ग्रीर न देग के ग्रंदर जो बेकार हैं उनको सोशल जस्टिस दे पा रहे हैं। महोदय, बेकारों की संख्या रिज़र्व वैक की स्टडी के अनुसार तीन करोड़ से उत्पर है। वह 'रेजर्य बैंक' की स्टडी प्रकाशित नहीं हुई, लेकिन अखबारों के अन्दर जो उसकी जानकारी छपी है, उसके श्रनुसार 3.4 करोड़ इस समय देश में बैकार हैं, लेकिन इन बेकारों को हमारी सरकार ने एक तरह से राइट-श्राफ कर दिया है; क्योंकि बेकारी की परिभाषा ग्रभी प्पष्ट नही हुई। 6-16 RS/70

ग्राखीरी बात में, महोदय, कहना चाहता हूं कि हमारी इस योजना के ग्रन्दर एक ग्रौर चीज है, सरकार ने बार बार यह कहा कि कीमतें स्थिर रहेगी, प्राइम-लाइन को हम होल्ड करेंगे। श्रपीलें की गई, लोगों को कहा कि प्राइस को टेबेलाइज करो, उद्योगपिन, व्यापारी कीमतो को न बढने दे, और उधर से भाषण दे कर् के ग्राये भीर उधर से भाकर के कीमतों को बढ़ाने के लिये सैंक्शन दे दिया, चाहे वह इग प्राइस हो, चाहे वह वनस्पति की प्राइस हो, चाहे वह साबन की प्राइस, हो। चाहे कोई स्टील की प्राइस हो। सरकार भ्रगर कीमतों को रोक नहीं सकती. सरकार अगर कीमतों को रोकना चाहती नही तो जो कि मैटिरियल है जैसे कि स्टील है, बनस्पति है, उन चीजों से जो ग्रीर चीजे बनती हैं, उनकी कीमतें बढ़ने से इक जायेगी। कौन रोकेगा? रुकेगी ! श्रापका भाषण सून कर रुक जायगी? व्यवहार में ग्राप उनकी कीमतों को बढ़ाने के कारण बक्ते हैं श्रौर लोगो से कहें कि तम कीमतें न बढ़ने दो ग्रौर कीमत बढ़ाने का हिसाब क्या है? इग प्राइसेज के बारे में प्रश्न किये आयेगे, ग्रभी वनतव्य ग्राया है, कहा गया कि कुछ दवामों की कीमतों को कम किया है, गरीब आदमी की दवा, लाइफ सेविंग ड्रग सस्ती होगी, लेकिन धगर चार दवास्रों की कीमत कम की गई है तो उसके साथ-साथ पंद्रह दवाओं की कीमत बढा दी गई है जो कि रोज रोज इस्तेमाल होतीं हैं। आज देश के अन्दर यह भावना है, मैं चाहता हं कि इसको देखा जाय श्रीर इसकी कोई खोज हो और सरकार इसके बारे में स्पष्ट ब्यान दे कि यह करोडों रुपयों कालाभ जो है वह इन मैन्यफैक्चरर्स को, भ्रौषधि निर्माताग्रों को मिला है ग्रीर वह इसलिए मिलाहै कि उन्हेएक भ्रच्छी रकम को रूलिग पार्टी के चुनाव फड़ के भ्रन्दर दी है।

SHRI OM MEHTA (Jammu and Kash mir): It is wrong, it is absolutely wrong.

डा॰ भाई महाबीर ं शान्त राहथे । एव्सोल्यटली रोंग नहीं है, श्राप चाहेगे तो किससे कब समझौता हुआ. . .

THE LEADER OF THE HOUSE (SHRI K. K. SHAH): I challenge you. Now, let us accept the challenge.

श्रीमती विद्यावती चतुर्वेदी: साबित कीजिए नही तो श्रपने शब्द वापस लीजिए। श्री राजनारायण (उत्तर प्रदेश): प्राइम मिनिस्टर को जवाब देना है वह बोल लेंगी। शाह साहब, श्राप क्यों श्रा गये? बिला वजह भक्ति दिखा कर . • •

श्री कें ० कें ० साह: हमारे खिलाफ यह आक्षेप करते हैं। यह भक्ति का सवाल नहीं है।

श्री राजनारायण : प्राइम मिनिस्टर के एड-डि-काम न बनिये।

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Will you kindly sit down?

श्री के० के० शाह: मेरा डिपार्टमेंट है।

श्री राजुनारायण : आपका है ? क्या आपका डिपार्टमेंट है ? क्या प्रमाण है श्री के० के० शाह साहब के पान, विड्ला साहब के लिये इंक्वायरी कमीशन बैठने के बाद उनकी लाइसेंस दिया गया । उनकी फैक्ट्री में एक्सटेंशन हुआ, क्या प्रमाण है उनसे नहीं लिया गया । अनावश्यक ढंग से बात कर रहे हैं। हल्ला मचा कर चाहेंगे कि अपने पापों पर पर्दा वालों डाला जा सकता।

THE VICE-CHAIRMAN (SHRI BANKA BEHARI DASS): Will you kindly sit down, Mr. Rajnarain?

डा० भाई महावीर: महोदय, मैं कह रहा था...

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Shall I request all Members? Once there is an allegation and a rebuttal, I think it should not be pursued by any Member after that.

SHRI M. M. DHARIA (Maharashtra) : Mr. Vice-Chairman, Sir . . .

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Is it on a point of order?

SHRI M. M. DHARIA! It is on a point of procedure at least. The hon. Member has made serious charges. Either he should come before the House with substantial evidence. Or, if he is at all an hon. Member, he should have the courage to withdraw that charge if he has no evidence. I can understand. Dr. Bhai Mahavir. He should be given an opportunity tomorrow.

श्री मान सिंह वर्मा: (उत्तर प्रदेश) उन्होंने कहा है, ऐसा मुना जाता है । THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Let him speak. After hearing him, 1 shall give my decision.

SHRI M. M. DHARIA: If necessary, Dr. Bhai Mahavir should be given an opportunity tommorrow because it is really a very serious matter. I shall be the first person to condemn my own party if is true, as Dr. Bhai Mahavir has said.

That is not the point. He should come out with substantial evidence. He should not make a political speech. This should not be treated as a political platform. Rebuttal is not enough. Either Bhai Mahavir should be honest, enough to substantiate the allegation or he should withdraw it. Sir, I say that the charge levelled by Dr. Bhai Mahavir is absolutely political and dishonest. He has no eividence to prove it.

श्री मान सिंह वर्मा : इसके बारे में किसी थर्ड पार्टी से फैसला कराने का मौका दीजिए।

श्री राजनारायण: श्रीमन्, पौइन्ट ग्राफ बाउंसं पर श्रापने मोहन धारिया को मौका दिया, मझे भी दिया जाये। मैं धापसे एक व्यवस्था जानना चाहता हं कि यदि सचम्च मोहन धारिया का पोइन्ट ग्राफ ग्राईर है तो मेरा उनसे ज्यादा बैल्डि पौइन्ट ग्राफ ग्राडंर होगा । मैं कहना चाहता हं एक तथ्य है, जिसके बारे में हमारे मिल मोहन धारिया को भी परेशानी है, श्री चन्द्रशेखर को भी परेणानी है, श्री कुलकर्णी साहब को भी परेशानी है, श्री कृष्णकान्त को भी परेशानी है, अनेक प्रकार से जिन्होंने अपने विचारों को यहां प्रकट किया है। मेरा एक पौइन्ट है कि मैं ज्यादा बहस में नहीं जाऊंगा वरना डा० जाकिर हसैन को कोट करता। डा० जाकिर हसैन के निधन के 5 दिन पहले मैं उनमें मिलने गया। पहला वाक्य उन्होंने कहा, भापने पढ़ा प्रधान मंत्री को। हमने कहा हम तो रोड पक्ते रहते हैं किस विषय में क्या कैबिनेट में फैसला होता है, बिड़ला के विरुद्ध इन्क्यायरी कमीशन नहीं बढेगा जब अमेन्डमेंट झाता है अपीजिशन कातो व्हिप हो जाता है उसका विरोध करो। पब्लिक में स्टेटमेंट ग्राना है जन मानस धुन्ध है। डा॰ जाकिर हरीन इस समय नहीं है, 5 दिन पहले(Interruption) आप सुनिये, सुनिये । मैं एक मिनट में खत्म कर रहा हूं ।

उपसभाष्यक्ष (श्री बांक बिहारी दास): मैं ग्रापको बतलाना चाहता हूं बत्म करने के पहले कि जो इधर नहीं है... (Interruption)

श्री राजनारायण: यहां चापलसी ग्रीर गुलामी नहीं चलेगी। ग्रगर मनाऊंगा तो परा।

उपसभाध्यक्ष (श्री बाक बिहारी दास) : श्री राज-नारायण जी, मैं बापको बतलाना चाहता हूं कि उसका सके साथ कोई रिलेबेन्स नहीं। केवल धारिया जी जो बोले हैं उसके बारे में ग्रापका लक्ष्य है तो बोल सकते हैं। मैं चाहता हं बहत कम लफ्जों में बोलें।

श्री राजनाराणण: अब मैं यह जानना चाहता हं मोहन धारिया नाहब से कि क्या कोई भी, कभी भी ऐसी स्थिति पैदा हो सकती है कि प्रधान मंत्री को या के० के० शाह को या उनकी पार्टी को कोई बड़ा से बड़ा कैंपिटैलिस्ट रूपया हाथ में दे दे, तो क्या है ग्रधिकार कि ले ले। मेरा सवाल है कि जब यह ऐलान है कि मोनोपोली को अब किया जा रहा है, एकाधिपत्य नहीं हो यह ऐलान है उसी समय इन्क्वायरी कमीशन बैठा है, तो उसी व्यक्ति को लाइसेंस दिये जायें, पुरानी फैक्टरी के एक्सपेंशन क पर्मिट दिया जाये, क्या इसके पीछे कोई ग्राउन्ड होना कि नहीं। जिस बिडला के विरुद्ध इस सदन में करीब, टोटल जोड़ा जाये तो 5 या 6 दिन का समय लगा होगा, फिर उन्हीं को नये लाइसेंस और पूरानी फैक्टरी का एक्सपेंशन क्यों दिया। क्या इसका कारण है : दिस ,"व्हाई मस्ट बी एक्सप्लेन्ड"। उन्होंने 3 करोड स्पये का सौदा किया है।

उपसभाष्ट्यक्ष (श्री बांक बिहारी दास) : क्या ग्राप सनेंगे मेरी बात ?

श्री कें कें बाह: मैं भी कह सकता है कि स्नापको पैमा नहीं दिया, इमलिए आप खिलाफ बोलते हैं। वह भी कहा जा सकता है।

उपसभाध्यक्ष (श्री बांक बिहारी दास) : मैं ग्रापके सामने यह रखनः चाहता हं कि वह पौइन्ट ग्राफ ग्राडंर नहीं है लेकिन धनर एक एलीगेशन हुआ, वह रेप्युडिएट हो गया है तो उनके बारे में भव कोई परमू नहीं करना चाहिए। फिर भी धगर श्राप परमु करना चाहते हैं, तो उसके लिए ग्रन्य जानते हैं कि कुछ रूल्स ग्रौर प्रोसीजर हैं। उसके मुताबिक आपको काम करना होगा।

श्रीमती विद्यावती चतुर्वेदी : श्रीमन्, फिर उसका क्या होगा ?

डा॰ भाई महाबीर : मैं धारिया साहब का बाभारी हं कि उन्होंने यह कहा कि या तो मुझमें यह साहस होना चाहिये कि मैं...

Plan

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Why are you going again to that point? There are other methods to pursue these things.

डा॰ भाई महाबीर: वैसे महोदय, मैं ब्रापकी जानकारी के लिए यह कहना चाहंगा कि जो मैंने शब्द कहे थे उसमें कोई एलिगेशन नहीं है। मैंने यह कहा था कि जिस तरीके से इग्स प्राइसेंस के बारे में फैसला हुआ, उससे सारे देश में यह एक अफवाह है, इस तरह से लोगों के मन में भाव श्राये हैं कि उनके फायदे के लिए यह किया गया हैं। (Interruptions) इसमें अब कोई मन्देह है नहीं रहा जैसा णाह साहब ने अभी घोषणा की। cat is out of the bag after

श्री कें के काह: हम को तो नहीं मिला, ग्राप को नहीं मिला इसलिए स्राप यह कह रहे हैं।

डा॰ भाई महावीर : तो महोदय, मैं कह रहा था कि भाज सरकार जिस तरीके से चल रही है।

उपसभाध्यक्ष (श्री बांक बिहारी दास) : मैं ग्रापको रिमाइन्ड करा देना चाहना हं कि ग्रापके केवल पांच मिनट रह गये हैं।

डा॰ भाई महावीर : I am finishing in three minutes महोदय, मैं मुल्य नीति के बारे में कह रहा था कि सरकार ने अपनी योजना में मल्य नीति अपनाई श्रीर प्राइसेम पालिसी के तौर पर कहा कि जब तक हम कीमतों को एक नियंत्रण के ग्रन्दर नहीं रखेंगे, तब तक हमारे सारे कैलकुलेशन जो हैं वे उखड़ जायेंगे, विगड जायेंगे धीर योजना के किसी प्रोजेक्ट को ठीक तरह से पुरा नहीं कर पायेंगे। यह मानने के बाद जिस प्रकार सरकार स्वयं कीमतों को बढ़ाने के लिए मौका देती है, बढ़ाने का कारण बनती है, उसको देखने हुए ब्राज इस चौथी योजना में इस सारे इरादे को मानो एक तरह से फातिया पड़ने के बाद प्राइस चैंप्टर को इसके ग्रन्दर समाप्त कर दिया गया है। ग्राज कोई प्राइस पालिसी का चैप्टर इस चौथी योजना में नहीं है। क्या मैं इस इरादे को यह समझं कि सरकार ने, योजना द्यायोग ने यह समझ लिया है कि कीमतें ऐसी चीज

## (डा॰ भाई महाबीर)

हैं, जिसके उत्तर उसका कोई वंश नहीं चलता है, या वह वश बलाना नहीं बाहती है । ऐसी स्विति में मैं बाहता हं कि यह भरकार इन चार पांच विषयों के सम्बन्ध में जिनके बारे में मैंने घंनी बतलाया है, बाहे इसमें देरों हो गुगी है घीर इसके संबंध में में बहुत बामा नहीं करना है, क्या वह कोई माहनपूर्ण कदम उठायेगी । में सरकार से फिर प्राप्तह कहांगा कि जिन विषयों की तरफ मैंने ध्यान दिलाया है-अंकारी को दूर करने के संबंध में, इस योजना के संबंध में, ब्राबिक विकास में देश को स्थावलम्बी बनाने की दृष्टि से, फारेन ऐड के संबंध में, उसको कम करने के मंबंध में और उसके माथ ही पात्र देण के प्रन्दर जो छोटा वर्ग है, पिछड़ा वर्ग है, वास्तव में जिसको प्राज सामाजिक स्याय की प्रावश्यकता है, जो जीवन की प्रावश्यकताग्री की पूरा करने के लिए मोई प्रबन्ध नहीं कर पा रहा है, इन सब बीजों को प्रार पर्याप्त ध्यान देने की प्रावश्यकना है। इन चौबों को पूरा करने के लिए हमें इस योजना के मारे स्वरूप को धामूल परिवर्तन करना होना और उसकी एक मच्ची स्वदेशी योजना बनाने का प्रयत्न करना होगा । ऐसी सच्ची स्वदेशी योजना जो किसी व्रिदेशी प्रस्ति की कुला पर निर्भर न हो, किसी की मस्कान के उत्पर निर्मर न हो, जो धपनी देश की जवानी, हिम्मत भीर सपनी भूजामों के बल पर खड़ी हो नके। झगर इस तरह को योजना हम बना करेंगे तो हमारा विम्वान है कि हमारे देज की साथिक विकास की दर 10 प्रतिशत प्रतिक्षे हो सकती है और ऐसा किये बगैर हम पूर्ण रोजनार प्राप्त कर नहीं सर्वेने । ग्रगर प्रमने इस तरह को योजना नहीं बनाई तो हम सपने देश को स्वायलम्बी नहीं बना सकेंगे और न ही देश के बन्दर जो स्वतन्त्रता बाई है उसकी सब्बे मानों में कायम रख सबीं। न ही प्राणिक विकास में हम स्वावलम्बी हो सकेंगे, म ही स्वाभिमान से घपने देश का सन्धा ऊंचा उठा सकेंगे धौर हम गबके सामने अकते रहेंगे तथा सब के सामने बबते रहेंग। रूप के इशारे पर हम कितना दवते हैं. यह धवसर इस बात के कहते का नहीं है क्योंकि ऐसे ग्रवसर कितने ही प्रायेंने ग्रीर पहले भी गाये थे।

महोदय, मेरा यह कहना है कि जब तक हम परमाणु शस्त्र बनाने के संबंध में निर्णय नहीं करते हैं, उसकी इस योजना में रूपजंध नहीं करते तब तक हम अपने देश को स्वतंत्रता को रखा नहीं कर सकेंगे और नहीं इस योजना के जो लक्ष्य हैं, मिनिमम जिस्टन, मिनिमम स्टेन्डवें स्नाफ लिविय, जो पिछड़े वर्ष बाने सोग हैं, उन वर्गों को ऊंचा उठाना, जो सबसे ऊंचे थौर छोटे हैं, उनके बीच की खाई को कम करना, इन सब बातों को पूरा करने के लिए जो योजना के प्रति हमारा दृष्टिकोण होना चाहिये था वह नहीं है। बही पुरानी शराब, एक नई बोतन के सन्दर जनना के सामने रख दी गई और उसका लेवल सदस दिया गया है, लेकिन जब तक उनके कंटेन्ट नहीं बदले जाने, तब तक देण की समस्याओं को हल करने में यह योजना समर्थ नहीं होगी।

इन शब्दों के साथ महोदय, मैं फिर सरकार से आग्रह कर्लगा कि इस योजना को फिर से बदलकर, ढाल कर वो देश की प्रकाशाओं को पूरा कर तके ग्रीर देश के ग्रन्थर एक नई चिंतन ग्रीर एक नई समृद्धि का भाषार बना संके।

DR. (MRS.) MANGLADEVI TALWAR (Rajasthan): Mr. Vice-Chairman, Sir, Dr. Bhai Mahavir has seen nothing but bad points in the Fourth Five Year Plan. It reminds me of a historical fact. Before we got independence, the British were not interested in giving independence to India. So they sent one American lady, called Miss Mayo, to go to India and report about the conditions here, whether Indians were fit to be free or not. Miss Mayo came to India, but she came with a biassed mind. She only inspected the drains of India. She only saw the faults of the Indians. She only looked at the social customs and practices which unfortunately we have. And then she wrote out an infamous book, called Mother India, telling the British that Indians were unfit for free3om. Parliamentary democracy envisages an opposition, a constructive opposition, but the leader of the Jan Sangh here believes only in a destructive opposition; there is not a word of constructive opposition.

श्री निरंजन वर्मा (मध्य प्रदेश) : कोई नई बात कहिए।

(Interruptions)

उपसभाष्यक्ष (श्री बांक बिहारी दास) : ग्राप क्यों इन्टरप्ट कर रहे हैं, कोई जरूरी है?

Dr. (MRS.) MANGLADEVI TALWAR He has only commented upon the Fourth Five Year Plan as a whole. He has not pointed out even one good point in it. He has

not given anj constructive suggestion and that is why ] say that Dr. Bhai Mahavir has acted as an irresponsible opposition and not as a responsible opposition.

Mmion re

The object of the Plan is growth with social justice , . .

(Interrupt! n by Dr. Bhai Mahavir)

Sir, I have heard him with attention and patience and I expect the honourable Member also to hear me with the same courtesy.

The object of the Plan is growth with social justice as stated by the Prime Minister. Essentially this means that the basic criterion for determining the lines of advance must net be private profit but social gain. The social objectives enshrined in our gain. The social objectives enshrined in our Constitution are the guidelines of our planning. It \* the usual way of expression in this august House from the side of the opposition aid also in general, that twenty-three years hive passed and nothing constructive has t; cn done, no benefit has been felt by the people. We have developed a habit of wh ilesale criticism and making allegations gainst personalities of the allegations gainst personalities of the Government and of the ruling party. But actually we h; vc achieved a great deal through successive Five Year Plans. In spite of two wars am:! prolonged droughts, a significant increase in the national income has been broughi about. During 1967-68 our national income increased by 9 per cent. The estim ted national income in 1968-69 has been put at 1.8 per cent higher than that of the previous year. We have laid the foundation of technological advance ami have succeeded to a great extent in nodernising our agriculture The increase in the agricultuaral production has broi ght us nearer to self-sufficiency in food and has reduced our dependence on other countries. The Fourth Five Year Plan is a cs refully thought out document. It is not or y my point of view, but the honourable Member, Shri Chengalvaroyan, from the Opposition has also acknowledged that the Fourth Five Year Plan is undoubtedly a very honest, sincere and bold attempt at trying to found a new economic era for our cou itry.

It aims a raising the standard of living of the peopl-, giving benefit to the common man. It a/i s to increase production and to prevent it the same time conceneration of wealth; nd economic power in a few hands. The benefits of the economic development must accrue more and more to the relative y less privileged classes of the society.

I would like to express my views on unemployment. The problem of unemployment especially of the young people is very acute in our country. There is a colossal number of qualified engineers who are unemployed. Our population is increassing at the rate of 2.5 per cent per year. All those who were born after independence are of the age when they have to seek employment. The frustration caused by lack of prospect for future employment is taking the younger generation to unrest and violence. An effective remedy has to be found and found soon to divert their attention from indiscipline and violence. I would now read a few lines from a momorandum that I have received from the Secretary of the Akhil Bhartiya Chatra Evam Yuvak Pari-shad. 1 believe that this reives us an insight into the feelings and demands of our young people.

Fourth Five Year

"विगत कई वर्षों से न केवल भारत के, बल्कि विश्व के छात्र व नवयुवक उद्दंडता, निरंकुशता, अनुशासन-हीनता और विघटनकारी प्रवृत्ति के लिए बदनाम ही रहे हैं। बास्तव में विश्व का सम्पूर्ण नवयुवक समुदाय धयवा विद्यार्थी समाज भएट नहीं हुन्ना है। सच तो यह है कि 50 प्रतिशत नवयुवक और छात्र भ्रष्ट हो चुके हैं। शेष 50 प्रतिशत ग्रन्छाई में विश्वास रखते हैं, लेकिन अच्छाई, नुशासन, विनयत्व, सम्मान भावना तथा नैतिकता में विख्वास रखने वाले शेष विख्वास न रखने वाले 50 प्रतिशत संख्या वालों से दबते चले जा रहे हैं। नेताओं, मंद्रियों, समाज सुधारकों तथा शिक्षा शास्त्रियों का नैतिक कर्तव्य हो जाता है कि ग्रन्छाई में विश्वास रखने वाले किन्तु बुराई की ग्रोर बड़ने के लिए मजबूर होने वाले नवयुवकों की मजबूरी और विवशता को समझें।

ऐसी स्थिति में हम ग्रन्छाई में विश्वास रखने वाले छात्र भीर नवयवक ग्रापसे प्रार्थना करते हैं कि ग्राप हमारे लिए स्वस्थ वातावरण, ग्रन्कुल परिस्थिति और नैतिक परम्पराद्यों की व्यवस्था करें। यदि यह सब हमें भी ध्र न प्राप्त हो सका तो हमारा और साथ में देश का भविष्य भी अन्धकार में होगा।"

J think this needs no comment. It is selfexplanatory. The youthful energies must find avenues in gainful and productive work. We have been discussing in this House increasing violence in our country. People in general are shaken. The root\* causes for this are the socio-coconomic conditions of our society.

[Dr. (Mrs.) Mangladevi Talwar]

Labour intensive schemes such as building of roads, soil conservation, rural electrification, cottage industries and small-scale industries related to agriculture should be implemented as soon as possible. Major, medium and minor irrigation schemes and flood control schemes are the long-term programmes in this direction.

A special scheme for promoting selfemployment among the engineer-entreprepurs by impearting suitable training and by encouraging commercial banks to advance loans to them has to be taken in hand with determination. The States and Union territories must take effective steps to give employment orientation to the programmes during the Fourth Five Year Plan.

Emphasis should be laid on promotion of medium and small-scale industries in rural and urban areas. Adequate supplies of raw materials should be ensured. The increasing tempo of agricultural development should be fully exploited to give opportunities for employment in the rural areas.

Sir, I am glad to note that an outlay of Rs. 100.00 crores is contemplated in the Plan to provide employment and relief in the 40 chronically drought-prone districts in the different States and Rajasthan is one of these areas that are affected by drought. This sum should be increased to cope with the dire conditions that exist in these places.

Then, Sir, comes Nutrition. I am glad to see the integrated approach to the nutritional problem envisaged in the Plan. Malnutrition and under-nutrition are widely prevalent in our country. Recent surveys indicate that nearly two-thirds of mothers in the poorer sections of our society sufTer from serious malnutrition. Infant mortality continues to be high. The health of young children of pre-school and school-going age needs special care. Protein malnutrition is acute in some parts of our country and deficiency diseases have a high incidence. Specific programmes of nutrition must receive high priority. I welcome the hon. P ime Minister's great concern for the health of children.

I would like to quote a few lines from the Preface :

m "A small but significant beginning is also being made with special programmes for children." Mid-day feeding of school-going children supply of cheap milk to children and expectant methers, arrangements for giving training in balanced diet to mothers and other women according to the family budget-these are some of the moethods towards improvement in nutrition. Mobile vans giving demonstration in providing balanced diet should be popularised. Kitchen gardens should be encouraged.

1 welcome the schemes outlined for nutrition programme in the Fourth Five Year Plan as indicated in Annexurc. \ at pp. 242-243 and the physical targets of the Nutrition Scheme as given in Annexure II at p. 244 of the Plan document.

Sir, about rise in prices: The continuous rise in prices of commodities of common use is making the lot of the housewives very hard

The rupee does not go very far now. During the week ended 23rd May, 1970, the general price index advanced by 0.3%. The general price index was 1.8% higher than what it was a mongth ago and 7.3% higher than it was in the corresponding week last year. The figures are self-explanatory.

Price stabilization is a complicated process depending on the high principles of economy of the country. Roughly, it can be said that it has a direct relationship with the money circulated and the availability of the quantum of consumable goods in the market. In other words, it depends greatly on the rate of production in the country. But, 'gheraos', frequent strikes and other labour troubles do not actually increase production. They decrease it. To help bring down prices, Sir, is the sacred duly of every citizen of our country. It is the National Plan, and its implementation does not depend only on the government. All political parties and the people of India have a duty to perform towards our mether-land to help raise production and bring | down prices. Thank

SHRI S. G. SARDESAI (Maharashtra): Mr. Vice-Chairman, Sir, I feel there is an atmosphere of unreality about this entire discussion for the simple reason that it is rather a post festum affair. A plan is presumably discussed before it is launched. We are now discussing a plan which has already been put into operation abouf 18 months ago with the result that not much alteration, I am afraid, can be done at this stage.

Motnni.

That is why lo) not propose to take the time of the House by going into the various targets of the P in, the physical targets, the financial targ :ts or even the question of proportionate distribution of the resources in the variou sectors of our economy from the point ot view of national development. I think tha stage has passed and not much is going to 3e gained by that discussion now. All th same, Sir, I do propose to say something and express certain ideas and also put I jrward certain criticisms because of some reason. What is that reason? That reason is that it has been admitted by all of us ht e that we are now passing through an extremely critical period, a period in which we have to face certain some sharp turn, and twists, a period in which almost anything can happen to our economy at an; moment and hence a period in which it is possible and even likely that some firm and drastic decisions may have to be taken and any failure to take such decisic is might cause a grievous damage not onl to our economy put to our political stability and consequently to our freedom. It is from that angle that I propose to mak' certain remarks which I hope may be ound useful.

Now, Sir, wlie I go through this voluminous document >f 500 pages, what is my reaction and wh; t is my starting criticism? My reaction is ihat there is an alarming complacency running thorough this whole volume, nothing but complacency. The urgency and neec of taking certain measuree with extreme sp«d, these things are not at all reflected i the Plan deocument, in these 500 pages I might say that in the preface given to us by the Prime Minister there is a certan sense of urgency and a certain feeling t tat we are racing against time, and mud more so in her recent speeches, that n it only certain things need to be done in Inlia but they are to be done in time; otherw ie we may have to repent later on. But th s is not at all reflected in the Plan, in the 500 pages of the document before us. This document was prepared about IS mont is back or 2 years back; it took a lot of time to be prepared. Now what should ha e been the starting point? If at all we ar serious about taking the country forwan:, what should have been the starting poin or the first step? The starting point shoui'i have been a frank recognition of the 1 tct that planning in India developed extremely serious cracks from the middle or t e Third Plan, cracks which became so serious that the Plan collapsed altogether and hen for three years we just drifted and we had no Plan at all and no improvement ii our economy. So when you prepared t' ;e Fourth Plan, you should

have pondered as to why the Third Plan failed or collapsed and why the country drifted for 3 years.

The second factor which should have been taken cognizance of while planning is this because after all planning and the general situation in the country is not in water-tight compartments. It is the gigantic mass discontent which doveloped in this country from 1966, particularly among the students, among the workers and among the peasants and which was the consequence of the collapse of the Third Plan That is what started from 1966. Every year, every month, every day that is rising to higher levels. The third factor which is not normally included in a Plan document as such but which the planners have to take cognizance of is the effect of the collapse of our planning, its grave implications on political relations. This vast upsurge about which I am speaking, from 1966 led to the loss of monopoly power by the Ruling Congress in the 1967 elections. I may be asked, how does it come in the Plan. It does not but it is a grave symptom of the situation rooted in the changing economic conditions of the country which has got to be reckoned with if you are serious about planning. So my point is that at the beginning of the Fourth Plan, when the Planning Commission decided what to do in the coming years, it should have faced thes tark reality and should face the conditions of life as they are. Begin from there. So the Plan has to be begun from where you were. The three main features were, the collapse of the Plan at the end of the Third Plan a drift for three years, the gigantic mass discontent in the country and the loss of political monopoly power by the Ruling Congress in 1967. The first question I would have asked is, why has this happened? What is the cause of this? There the complacency comes in. It is amazing how any economist cannot see this. The reply of the Planning Commission is, the Chinese attacked us in 1962, Pakistan attacked in 1965, and we had three years of no monsoon. That is not economics. That is what I call complacency. Of course these things happened. Do they explain all the crisis in the Indian economy? Do they explain the gigantic increase in deficit financing in the middle of the Third Plan, the tremendous increase in the bank credit, the terrifically rising spiral in the prices, the tremendous increase in the gap in our foreign trade, the tremendous deepening of the foreign exchange crisis, the tremendous increase in the food imports? All these symptoms were seen between 1963-64 and 1968-69. Is all this a passing phase? No. That is my point. The other factors

[Shri S.O. Sardesai]

f were there and I do not want anyone to [ feel that I ignore those factors and there is no question of ignoring them but my analysis is that all these troubles arose because of earlier policies. What is the main reason? The main reason is this. The first two Five Year Plans and I feel even the Third Plan to a considerable extent did develop agriculture in India. Our production increased. It did certain new basic industries. Undoubtedly, we are more self-reliant in this respect. We are certainly more self-reliant but the key social objective which has been there from the very first Plan not only has not been realised but the very reverse process went on during the first three Plans. The key social objective was the abolition of disparities which would take you forward to some sort of a socialist orientation of the society. To a certain extent even in the preface it is mentioned that in the rural areas disparity has grown. It is not only in the rural areas but in the industrial areas also it has grown. Real wages have fallen, monopoly capital is there so that the root of the failure of the Third Plan lies precisely in this that while during the first two or three Plan periods we did build our economy up to a point, we did build agriculture up to a point, so far as social objectives were concerned, the entire j machine worked in the reverse gear. The disparities grew and it was the growth in the disparities that brought us to such a sad plight at the end of the Five year Plans. Let us face this frankly and clearly and unless you do that you cannot make any approach to progress in planning.

That means to say that in our country capitalism has grown. Land monopoly has grown, a new type of monopoly. That is the main thing which you have to face if | you want to go to the Fourth Plan at all. | Then, if so, what? Time is short and I cannot speak at length, but one thing I would say that, that being so, all this tinkering and all these kinds of things which have been going on with the public sector are no good. Sometimes you speak of socialist economy, sometimes of a socialistic economy. Sometimes it is a socialistic pattern of economy. All kinds of things are said. Now we have this mixed economy; this is a hybrid which I do not know though hybrids are good so far as jowar and rice ar concerned. But I think in economics hybrids are no good. You can either have a capitalist economy or have a socialist economy; there is no hybrid. Mixed economy is an economy which is dominated by the capitalists. It is perfectly clear, and that is why, despite certain ventures and certain progress made by the public sector,

private sector is still benefiting and it has also been penetrating our public sector. If some of my friends on the right shout against the public sector, it is not because the big capitalists are not entering the public sector; it is because they have yet not got a hold over it, and they want that they should take it over. There was reference by my friend, Shri Yajee, that not bureaucrats but capitalists' experts should run the public sector. Well, if you want to appoint capitalist experts to run the public sector, better hand it over to fhem. Because the bureaucrats are bad, it does not at all mean that capitalist experts should run it. Precisely because the crisis is so deep, precisely because there is not much elbowroom to go on with some sort of manoeuvring here and there, there has been this sort of middle course, which we attempted to follow for 15, 16, 17 years. The time for drastic decisions has come, and if that is not done soon, it is going to become more serious in the next two or three years. The drastic land reform measures should begin to operate now immediately and completely. No question of circulars; they have got to be carried out right here and now. You do it immediately; otherwise, you cannot break land monopoly, and if you do not break it, all talk of planning is nothing but cheating ourselves or cheating others. Others do not get cheated; It is our own selfdeception

Similar is the case with foreign capital and foreign monopolies. Why can't we take them I am surprised at this inaction in this regard because many of the newly liberated countries have done it. Some of the Arab countries have done it, have nationalised oil and so many oter things. And this is a powerful country. It was the first to get independence after the Second World War. Yet, I am surprised that we go on tinkering with these things here. So, taking over of foreign monopoly concerns, taking over of Indian monopoly concerns and breaking land monopolies, that is the quintessence of planning today. Without these actions, this Fourth Plan will meet perhaps a worse fate than the Third Plan, about which we know what happened. But here certain quesions are asked and I am replying to them. I should think- they are clear, but still they are being asked. We are asked, particularly the people who hold views which I am criticising, "All right. Take over the foreign concerns. Take over the monopolies. But how do you increase the resources in the country?" The question which has been posed very often is like this. "We want more resources. If you take over the running concerns, how do

Union XQ

you get mon. resorces?" I am surprised at this though very often this question is posed. Those .vho put this sort of question should themselves know the answer better, know how more resources could be had. Are resource something like the rabbits that are taken out of the hat? Neither a big capitalist; an take resources out of his hat like a rabbit taken out of a hat. Nor could Lenin, "he question of new resources or more reso irees is always a question of the maximum utilisation of the productive capacity of i ur land, of our machinery, of our know edge and of our other wealth and of whate\ er it is that gives you the maximum product vity out of your existing land resources, ou. of your existing mechanical resources, out of your existing labour resources, out of your existing technological resources. It i. only the maximum utilisation of all these tl it gives you the resources and more resources. There is no other way to get resources except the breaking up of the Indian m mopolies and the taking over of foreign capital and foreign undertakings. But the breal: ing up of the land monopoly is the key thing. It is precisely this measure which is goin; to develop the rate of Indian economy. W! en will you do this? Of course so much talk is there. It is there in the Plan. We hear it i I the speeches of the leaders of the ruling rnrty. I want to refer to certain phrases, because they have become quite common. It is said that the workers should have \*a sense if belonging so far as the factory. ries are conce med. It is said that the working people shoulc have a sense of participation. I very often hear these and I wonder at these words and phrases. You hand over those factories to them and they will get a sense of participation in them. But the factories are lot going to be given to them. In that case no amount of sophistication will give than a sense of participation.

The sense of participation should be in reality. Either he runs the factory in which case hi. gets the sense of participation or he does not run the factory in which case nothing else will enable him to get that sense of participation.

SHRI MAHAVIR TYAGI: What about the R issian pattern?

SHRI S. J. SARDESAI: This is the third or the fourth time in my speeches in the Hous I that I am asked about the functioning (f the Soviet system. My reply is that the S< viet Embassy is there. I represent the Sfa e of Maharasthra which you know is not in the Soviet Union. So you had better go to the Soviet Embassy. Why should you ask me about it, I just cannot understand. The moment I start row would you ask me about Patagonia? Why don't you ask? If you want to know something about the Soviet Union, the Soviet Embassy is there.

SHRI MAHAVIR TYAGI: You said they must have a . . .

SHRI S. G. SARDESAI: I am not here to reply about the Soviet Union. 1 am answerable to the constituency which elected me which is in this country, which is in

Maharashtra. Why don't you ask this question to Mr. Rajnarain or to yourself? If you put the iziovjet Union on the agenda I will speak about it; at the moment the Soviet Union is not on the agenda. Our planning, our economy is on the agenda.

SHRI MAHAVIR TYAGI : I am sorry you seem, to have misunderstood me. I did not impute any motive. What I meant was that the labour relations in the Soviet Union were going on successfully and the labour there is satisfied and has this sense of participation. Can that system do well here? That is what I wanted to know.

SHRI S. G. SARDESAI: I am not talking of motives. Why don't you ask about Japan, about China, about England, about France? Why Soviet Union? There are so many countries in the world. Don't drag Soviet Union into everything. Put it on the agenda and we will discuss it fully but not now. Here let us think of India and what to do here

So, the point which I was trying to make out was, they talk about increasing labour out was, they talk about increasing labour productivity; they talk about labour indiscipline and Durgaprur, this, that and the other, and all sorts of things are being mentioned. My point is if you want to increase labour productivity, if you want to give them a sense of participation, if you want labour 10 be disciplined, you take over the units and hand them over to the labour. That alone will increase labour productivity, that alone will increase labour discipline, that alone will give them a sense of participation and that alone will give you new and faster resources needed for your planning. Otherwise you will have to go begging abroad for more and more loans begging abroad for more and more loans which you will not be able to repay. I will give you an instance of something that happened about ten years back in my State which as you know as a big textile industry. A number of mills due to bad management, embezzlement, were losing concerns and practically going into bankruptcy. There was such a millin

[Shri S. G. Sardesai]

Sholapur and the State Government wanted us to take it over. We accepted it and we said we will run it. We formed a Committee and we started running that mill. The mill which was being run on a loss, which was on the point of bankruptcy, was taken over and being run by us. First we accepted lower wages and after two or three years full wages were restored. After a year or so it started making profits. Then the State Government took it back from us and handed it over to the original owner. You wanted to increase productivity, and we did showed that the mill could be run on a profit. But what did you do? You took it back from us and handed it back to the capitalist and you start sermonising on productivity, discipline and so on. Let us face that fact.

Now I come to the last aspect on this, but still the most important aspect. You take from the very beginning, from the First Five Year Plan. If I am asked what is the Achilles Heel of Indian planning, which precisely is the weakest spot in Indian planning, I would put it like this; that is the social composition of the agency of execution. I will not elaborate on a point but in passing I may say this. There is a particular reference in the Prime Minister's Preface which says that in order to increase the participation of the common people in production social justice must be done. On the face of it it seems very simple, very clear, but I say it is putting the cart before the horse. It should be just the reverse. In order that social justice may be done their full participation has to be first ensured because without their participation full justice is not going to be done. That is the point I remember during the war when there was cloth shortage the then Government introduced a scheme for the control of cloth prices and for the distribution of cloth and since Bombay was the biggest textile producing centre, the then Government—nt was the foreign Government—handed over the entire scheme for the control of cloth prices and for the distribution of cloth to the Bombay millowners. the

What happened? The prices were not controlled and cloth was not distributed. The problem of control came up because the Bombay Millowners were dominating the industry. You prepare a scheme for the control of price and distribution and you hand it over to the very people against whom you have to fight. I was in U.P. just about that time. I was in Kanpur for some time and I do not remember who was the Governor then, either Hallett or Mudioor

whoever he was. They wanted to introducs rationaing and procurement of foodgraine and one fine morning all the wholesalers in Hapur, Hathras and elsewhere were given authority to purchase wheat on behalf of the UP Government. Then, the small traders in Kanpur, etc. were asked to distribute it. What happened? No wheat arrived in Hapur. No wheat arrived in Hathras. And in Kanpur even the wheat that was there in the shops vanished. Why 1 You want to purchase wheat. You want to distribute it and you hand it over precisely to the agency which is hoarding and blackmarketing in food. How are they going to do it in practice? There is a simple proverb in my language at least which says: If you want to keep your money safe, you cannot hand over the key to the thief. If you hand over the key to the thief, how is your money going to be safe? If you hand over food control to the millowner and if you hand over food control to the wholesale traders in wheat, how do you effect cloth control and how do you effect food control? That is the point. I have two or three more points.

Nowadays you talk of land reforms. Talking about land reforms, land reforms are not going to take place in this country, no matter how many circulars the Prime Minister may issue. I do not question your do not question your honesty. I do not question your honesty. I do not question your sense of urgency, but circulars do not solve problems. You must have in the rural areas elected committees representing the actual labourers and poor peasants. Could you do that? I cannot give you a cut and dried scheme now, but let us, let all the parties which believe in this sit together. We must have the active association peasants committees in the land distribution. They must have statutory authorits for their association. Such committeey should be formed. Let us sit together and find out how to do it, but if you are going to hand over the distribution of land, as it has been done, to the revenue officials, to the existing machinery under the existing social system, land will not be distributed. You want to know how much land can be distributed. If there is land above the ceiling who will distribute it? It is the poor peasant, the poor labourer in the rural area. He knows to whom the land belongs. Mind you, I am not saying that the administration should be abolished. This Government is going to have an administration. It should have an administration. It should have an administration. I am not saying, abolish this administration, but such committees should be formed and poor peasants have to be associated with them, together with the existing [machinery

so that distribute n of land takes place effectively. About hose who do not have the land, so many problems we have raised. Such committees consisting of small peasants will see to it that land is properly distributed.

With regard to workers' participation, I am surprised . . .

THE VICE- :HAIRMAN (SHRI BANKA BEHARY DAS) : Please wind up.

SHRI S. G. SAkDESAI: I am finishing. I will not go into tie details. I am convinced that the workers' ictive participation is a vital necessity if you want to improve your public sector. I a t told that there are so many trade unions All right. Have a ballot. The ballot will decide which trade union has the majority if workers and they will represent them.

But when they are in the management, ihey must have te same authority as any other manager si ting. The workers must have that author ty. This is how we can advance. F could also have talked about another thing, bu 1 do not go into it.

The last thing ( would say is, since my time is up, all of i s here, most of us at

rate are keen and my party is keen that in this country the ransition from where we stand today to socialist life should be peaceful. Every el fort has got to be made to see that is peaceful. But if it is to be peaceful, these kinds of new mechanism we h.rve got to evolve. But if we think that just by mimicking the British system of parliamentary democracy we can achieve it, ii will not do it. It is these new kind of institutions, institutions based on the democrat c will of the people that can bring it aboii. Thai is the only possibility for a peace ul transition in India It was fail to greate this general in India. If we fail to create this agency, if we fail to relate the means to the ends means and ends are insepa able—if the proper type of means are not created, we will not reach the ends, and I am afraid what India is heading towards is anarchy and disintegration. A revolulic i cannot come just on the basis of mass di; ;ontent. Revolution comes about only by i lass consciousness with a powerful united I adership which unfortunately this country does not have. If at all we are serious, this s the way we can advance, this is the only way by which a peaceful transition can cotne. If not, I do not know who can save I lis country.

SHRI KRISHAN KANT (Haryana): Mr. Vice-Chairman, I am glad to give hundred per cent support to the preface to the fourth Five Year Plan. It is a very welcome and good Preface. If reflects the hopes, aspirations and the desires of the people of India. But I wish it had gone to the Planning Commission much earlier as a guideline for drafting the Plan. If the Planning Commission had got the underlying idea of the Preface earlier, they might have given a new turn to tlie whole Plan.

DR. K. MATHEW KURIAN (Kerala): Are you suggesting that the Plan and the Preface are at variance?

SHRI KRISHAN KANT: I will come to that later. How much one wishes again that the laudable objectives given in the Preface were there in the Plan itself. I think the Prime-Minister herself has summarised some of the things which need to be done in the Preface, because ultimately it is her Government that is going to give direction to the future pattern of planning.

The Plan has two contents; the outlay content, and the policy content. I do not want here to dwell on whether there should be an allotment of Rs. 1 crore or Rs. 10 crores this side or that side because ultimately it does not make much difference. The only point to be looked into is whether the objective of the Constitution has been translated and given reflection to in the Plan and has been properly incorporated in the drafting of the Plan.

Mr. Vice-Chairman, I would in my short speech deal with three points: one is land reforms; the second is industrial policy; the third is the policy for technology. First, I would like to deal with land reforms because Mr. Sardesai ended with that, and some of my friends that side were very critical of the way the agitations are going on in the country. But I would say that the history of the Congress shows that when Gandhiji came on the scene, the Champaran and later on the Bardoli episodes were the reflection of how the Congress was transforming the political life of the people of India.

SHRI MOHAN LAL GAUTAM (Uttar Pradesh): The same type of Government exists today.

SHRI KRISHAN KANT: I wish you were here.

SHRI LOKANATH MISRA (Orissa): He had been there too long and thereafter he came here.

SHRI KRISHAN KANT: Perhaps lie is not sure whether he is sitting there or here. Anyway the whole concept of the peasants' struggle is a struggle for land. When we discuss that problem, I am reminded of Pandit Nehru's autobiography in which he has written that the problem of Asia, the struggle in Asia is the struggle for land. When I was reading it today, I found Nehru had given one quotation from "The Man with the Hoe" and it shows the struggle of the ages. I give that quotation;

"Bowed by the weight of centruries he

ns

Upon his hoe and gazes on the ground, The emptiness of ages on his face,

And on his back the burden of the world

Through this dread shape the suffering ages look,

Time's tragedy is in that aching stoop, Through this dread shape humanity betrayed,

Plundered, profaned and disinherited, Cries protest to the powers that made

the world.

A protest that is also prophecy."

The prophecy that Markham had made and which Nehru quoted in his Autobiography—about the land problem—that prophecy is coming true now, that if the land reforms are not brought in, if the disparities in the rural life are not removed, these struggles are going to come more and more, and if democracy is to survive, the struggles will have to succeed And I am sure that all the parties who have democratic faith will endorse this, because Nehru has said that "Bardoli became a sign and a symbol 1 of hope and strength and victory to the Indian peasant". And I hope that the struggle that almost all the political parties are launching today will also become a sign and symbol of hope and strength and victory to the peasants. It is in that light that I look upon this struggle. I am sure—we know our Prime Minister since she was the President of the Congress—that if she were the Congress President she would have done it, she would have joined and led the agitation herself and the Congress would have gone on a satyagraha on this issue and seen that the struggle is carried on and the implementation of the land reforms is taken up.

SHRI MAHAVIR TYAGI: Let her resnig and do that work.

SHRI KRISHNA KANT ; Why don't you do it?

I am rather very happy for the last few days because the Cong(0)'s path has really shown and justified the split in the co' ugress, that shows how they represent the vested interests. Whether it is in the villages or cities, inside the party or outside, inside the House or outside, we are discussing the land struggle and saying that we should not wait. But the Cong. (O) has unanimou sly passed a resolution against the struggle saying that the land should not be given to the people. It shows how the Cong.(O) represents the vested interests of the landed aristocracy. You read Mr. Tyagi's speech. I know those vested interests whom you represent on those Benches; that justifies the split in the Congress, and the struggle between those in the Cong.(O) representing the vested interests and those here who fight for democracy. And the way you have interrupted me today, you have interfered with me today, that very much reflects if

(Interruptions)

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): I am afraid you will have to close just after 15 minutes. Do not get diverted.

SHRI KRISHAN KANT: This land struggle is the real struggle for a structural change. The Plan document says that there are 2.3 million acres of land declared surplus in excess of the ceiling limits but no method has been given as to how the whole thing is going to be distributed among the landless people in the villages. That strategy has not come yet. Of course, the struggle is going on. The most important thing is, there is no committed cadres in the villages, as the Prime Minister also said while referring to the toning up of the administration in the villages because these officers represent the vested interests, they are the relics of the imperial age, and they are more aligied with the landlords and the landed aristocracy. That is why that is not clone. Unless the administration really implements the land reforms, it will not be possible to do it. The Planning Commission could have given out a suggestion that, whether it is acquisition or distribution or control or any other thing everything will be decided by the village ttself, by the viliage panchayat and that no case will be taken to the court, because when the villagers and the poor people decide they will decide in a correct manner. And the first thing required is a list of all those people or of all those extra lands or surplus lands which should

be published and which should be made available lo cvci body and a Committee should be asked to give the surplus lands to those needy, as /inoba Bhaveji has done in the Bhoodan Movement; it >vas done by calling a meeii.ig of the villagers because they know who are the landless people, who are the mos needy.

That way the 1 ,ud will go to thtf people. That is how it nee is to be done at the present moment also.

My second point relates to the concentration of wealth and jour industrial policy. The Prime Minister in the Preface to the Fourth Plan ha, said:-----

"Our Planni ig should result not only in an integraled process of increased production, bit rational distribution of the added weaith. The over-riding inspiration must K a burning sense of social jus'.ic:. While increased production is of the utmost importance, it is equalK impo-tant to remove or reduce, and prevent the ct jeentration of weaith and economic pov u."

On page 12 of tbk Van, the Planning Commission shows tiic dilemma of eralicating inequalities of ineofne, wealth and production. It says: —

"The inabili y to mitigate in any significant measun the inequalities of income and wealtn is; i reflection of the dilemma which arises in the present phase of development."

Mr. Vice-Jhaiman, Mr. Yajee said that the lime ha^ coi ie when we have to realty define the con ept of mixed economy. The ticensi: shOA'S that it is not very clear. Ihe )dustrial Policy Resolution included the k y and strategic sections in t ie State sectoi. But stowly it has been sveakened and v itemed down. In the present licensing policy ihe linit of deiicensing has been increased o Rs. one crore. What is thz impact of thi? Tf you have more delicen-sed sector, it r.ieans you cannot give the desired direction to your economy. Secondly, the resource \in hich go lo the private sector would be lost to the national planned sector. This go« \* against the whole concept of planning.

Then, Mr. "ice-Chairman, though we have treated il e Monopolies Commission to curb the growth of monopolies and concentration of wi aith, there might be certain loopftoies which could allow industrial growth in the private sector. The present licensing policy says that in the case of

Rs. 35 crores and above that sector will go to the bigger houses. What does it mean? It means monopolies will grow which means both political and economic implications. Does it not militate against the spirit of the Constitution and the Plan iiseT as given in the first Chapter? It also goes against the epitit of the Indusuial Policy Resolution that was adopted by Parliament. So the time has come when we must clarify our ideas whether we wont the monopoly to grow or itot. If we do not want monopolies to grov men let us say; "Henceforth no mote."

Sir, a new strategy of growth and social ju'jtie needs to be evoived; otherwise, I am afraid, this may lead to more and more confusion. So the time has come to look into this concept of mixed economy.

Mr. Vice-Chairman, another important sector to which we have to pay our attention is the sector of price, wages and profits. If the price rises by 6 per cent, per year, in five years it will rise by 30 per cent. It means the Plan will be reduced accordingly. The Plan which is now for Rs. 24,000 crores will be reduced by 15 per cent, and will come down to Rs. 20,400 crores. It means though the Plan has increased, it will come down ultimately because this increase does not mean anything. The Plan does not contain any policy on price, wages and profits. Therefore, unless deep thought is given to the issue, planning will come to nothing.

Mr. Vice-Chairman, though the Plan lays emphasis on agriculture and industry, it does not show a longterm policy for technology in this country on which I he growth in these two sectors depends. The chapter on Scientific Research just says that this thing has been done, that thing will be done and something should be done. But there is no long-term plan for technology as China had its 12-year long-term Plan in 1956. Mr. Vice-Chairman, we cannot afford to go through all the stages of development as the advanced countries have done. If we do that we will slow down in our effort and will never be able to catch up. Technology alone can take us in that direction. Through technology alone the country can have a leap forward. Through technology the cou try which has been lagging behind by a century will come up to the modern standards of any country in the world. But our difficulty is that the present approach is development of products rather technology.

[Shri Krishan. Kant]

Recently a seminar was held by the CSIR on "The Technology 1'or the Seven-lies." What did they say? They said we should buy technology from abroad and -try to copy it in this country, rather than develop it here. What will be the result of such an approach? Take, for example, the car. We are manufacturing cars in this country. But again we are now going in for collaboration, for design, for development and other technology lo the foreign countries. In 23 years, could we not have developed the technology for the manufacture of cars? Have we not the capability and the people who can do it? I think we can do it. So the basic question to day is that we have not yet decided upon the creation of new technology, upon a plan for technology. Mr. Vice-Chairman, in this country up till now we are spending 0.5 per cent of our national income or GNP on research and development. I think China spends one per cent and various developed countries spend about two per cent to three per cent on research and development. If we really want to develop technology in this country. We must be able to spend at least one per cent of our national income by the end of the Fourth Plan.

Mr. Vice-Chairman, we are not clear as to the type of technology we want to develop. I am glad that a Ten-year Plan on atomic energy and space has been brought out. But the Prime Minister in her speech has nowhere mentioned whether money for this plan given by Dr. Vikram Sarabhai and accepted by the Government, will be provided in this Plan or not. If not, why is the money not being provided? How then can the Plan be implemented? I think this Ten-Year Plan is one solid, good step in the right direction. But the Prime Minister's speech did not in any way show whether any money has been provided or not, and what the strategy is. Mr. Vice-Chairman, in order to have a leap-frog technology, it is very necessary to go the way Japan has gone. She did not lake the whole technology from abroad, but only employed that part of technology which is mass-based as well as sophisticated. Electronics is such a technology. The radio people and other people can use electronics and give mass employment. And it has also sophisticated application. We should evolve a strategy by which we can have a leap-frog technology without going through all the stages of technological development that the advanced countries have gone through. This is what China has decided to do, and that is why they trying to go ahead even with poverty and lower national income. Mr. Vice-

Chairman, we should have a plan for electronics, communications, computerisation, etc. I would suggest to the Government that they should evolve a policy on technology, select the technology that they want to concentrate upon, so that within a period of five to ten years we can advance and do research and development in the fields of atomic energy, space, oceanogra-phy, new materials like alloys, plastics, carbon fibre, boron filament and other things, and come to the level of the advanced countries in the shortest possible time. Mr. Vice-Chairman, in under-developed countries we have a certain advantage. We can take to the most modem technology and develop it here. The advanced countries do not have this advantage because they cannot dismantle their existing plants, they cannot upset their economy. But we can directly go to the most advanced form of technology directly. But we will have to decide what type of technology we want to develop at different levels. Unless all these are done, I am afraid it will not be possible to achieve the objective of social justice because it is only science and technology through which we can get production as as well as social justice. With these words, I conclude.

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Mr. Rajnarain.

श्री राजनारायण : श्रीमन्, धरे, प्रधान मंत्री साहिबा चली गई।

SHRI K. K. SHAH: I am here. I will take down her notes.

भी राजनारायण: तो हमको कल बलाइए ।

उपसभाध्यक्ष (श्री बांक बिहारी दास) : कल टाइम नहीं होगा, कल के लिए नहीं होगा, ग्राप शुरू कीजिए ।

श्री राजनारायण: यह भ्रन्छा नहीं है कि जो प्रधान मंत्री साहिबा ने प्लानिंग पर डिसकशन शुरू किया भीर वह यहा न रहें, चली जाएं।

उपसभाष्यक्ष (श्री बांक बिहारी दास) : ठीक है. ग्राप गृह कीजिए।

श्री राजनारायण : यह ठीक नहीं है । मैं प्रापसे निवेदन करूंगा कि प्रधान मंत्री जो प्लानिंग की हैंड हैं, उनकी उपस्थिति यहां भनिवायं होनी चाहिए भौर अब वह भाएं तो हमको बुलाएं।

DR. K. MATHEW KURIAN: Mr. Vice-chairman Sir, the Fourth Plan document submitte I here for discussion is really a poison pill, a pill which cannot be swallowed. The s igar-coating has been given by the prefao to the Fourth Plan and by the equivocal statements made by the so-called exp rts sitting in the Planning Commission, vhose expertise now seems to be to writ good queen's English. The platitudes that have been introduced in the Fourth flan document point to the very serious problem of the tragedy of Indian plann rig and the hazy policies initiated from the very beginning of the First Plan. Ve find that the philosophy behind the p inning process in India has been a philo ophy which is supposed to keep clear of the two extremes, Marxian socialism on he one hand and capitalism on the other. Indian planning is supposed to be a mixtile conomy planning. supposed to be a mixt i economy planning which is in fact, a mix> d up planning. Like the mule. Indian plann ng has neither the pride of ancestry nor the hope of posterity. If we analyse this i nimal, the Fourth Five Year Plan, it is ve y clear that it is neither the ass nor the I orse with its stamina. It is a hybrid, a mi> id variety, a mule.

If we loot into the actual events that have taken r ace during the last so many | years, it is vt y clear that in the name of a i socialistic pa ttern the type of economy that we have actually created is an outright capitalist society, with increasing monopoly a: d concentration both in industry and griculture. We are told that in the Fourt Plan period we are going to have a long >eriod of growth with stability and a grow h with social justice. But if we look inu the estimates of the annual increase in nt ional income during the several years of the >ast, it is very clear that sustained econom t growth is impossible within the present socio-economic structure that the ruling G ngress Party has created through their poli^ ies during the last two decades. According to the economic survey of the Government of India itself, the annual rate of growth (f national income during the Third Plan period was only 2.5 per cent. The increas I in the subsequent years of the Plan In lidays was 0.8%, 8.9% and 1.8%. I am quoting these figures only to show that tl ere have been years in the past where the g owth rate in a particular year was substan ially high, even very considerable, but o' er a period of time the average growth rati has been substantially lower than the ar icipated growth rate. I suggest that this i articular point needs serious consideralic i because the whole assumption of the Fou (h Plan of a sustained growth rate of 5.5 per cent is unattainable on the basis of the programmes now drafted in the Fourth Plan. Take for instance the new strategy in agriculture, a strategy which is based on supporting the landlords and the rich peasants. Was not a dilemma faced by the Planning Commission? In the Fourth Plan document, at page 12, they say;—

"The inability to mitigate in any significant measure the inequalities of income and wealth is a reflection of the dilemma which arises in the present phase of development."

The Planning Commission faces a dilemma in agriculture, [f high growth rate is required, it is necessary for them to support those sections and classes of the people who have high growth potential, and these are precisely the landlords and the rich persons in the rural areas who have been exploiting the peasants and the agricultural labourers for a long time. Again to quote:—

"More important, the concern for achieving the desired increase in production in the short run, often necessitates the concentration of effort in areas and on classes of people who already have the capability to respond to growth opportunities. This consideration shaped the strategy of intensive development of irrigated agriculture."

#### [Mr. Deputy Chairman in the Chair]

We find that so long as this new agricultural strategy is pursued in agriculture, it is bound to create inequalities, instability, and social tensions, which will completely erode even the very objectives of high rate of growth production in agriculture.

If we take the industrial sphere, we find ^the same malady of Indian planning there, namely, a policy of supporting the big enterprise, the big business, particularly the big business with foreign collaboration. Page 14 of the Plan document again suggests that the Planning Commission faces a dilemma. It savs—

"A dilemma has to be faced. The largest corporate groups are the most advantageously placed to seek and obtain foreign collaboration and to expand or to initiate a number of large and new activities. Therefore, acting through them may appear the easiest and quickest way of industrial development. In the process there is inevitably an increase in concentration of economic power."

#### Dr. K. Mathew Kurian]

So long as a capil'list and feudal system is maintained in this country, this country can never have growth with stability, and growth with social justice. If both stability and social justice are to be attained, the surest way is to create a new socioeconomic structure based on egalitarian principles, public ownership of the means of production and the lessening of the existing inequalities both in industry and agriculture. But on the contrary we find that the policy of the ruling Congress is to support the big business.

We are told that the reports of the Industrial Licensing Policy Inquiry Committee are, by and large, accepted by the Government of India. But we now find that behind the reports of the various committees like the report of the Mono-polies Inquiry Commission, the Government of India takes shelter under verbiage which really means nothing. The Birlas have been given permission to produce aluminium even after the adoption of the Industrial Policy Resolution which laid down that production of aluminium and similar other goods should be reserved for the public sector. After the noise of having a revised industrial licensing policy, we find that the Birlas have been allowed to expand considerably their Hindustan Aluminium Corporation. We are told that its capacity will be raised from 89,000 tonnes to 1.2 lakh tonnes per year. This expansion will give a total additional capacity of Rs. 40 crores out of which at least Rs. 20 crores are likely to be the foreign exchange component. Does this mean that the Government is preventing the big business from expanding? On the contrary, we find that the Birlas, the Mun-dhras, and others, are all given increasing facilities to expand under the veil of the Industrial Licensing Policy and Monopoly and Restrictive Trade Practices Act.

We are told that the Planning Commission has adopted pragmatism as their planning philosophy, a philosophy which is very true to their heart. But if pragmatism has any value, the present policies and the industrial and agricultural strategies based on the big man, the big industrialist and the big landlords, it should have produced results even in a short run. On the contrary, we find that in areas where production has increased, prices have crashed. The talk about glut and surplus agricultural production is limited only to a few of the rural rich. On the contrary, consumption levels are declining for various sections of the people of the lower strata.

Unemployment is rising. Prices of even essential goods are rising every year. One would wonder whether the Planning Commission will now consider, after twenty years of complete bankruptcy in the whole planning process, that instead of discussing the possibilities of employment creation, it is better for them to tell us about the negative experience as to how long they will take to reach a position where the whole country will become unemployed. One can ask a better question: How many Plans will they require for the whole country to be unemployed? At this rate of increasing unemployment, it is better if they tell us, through appropriate statistical projections at the end of which Plan the whole country will be unemployed. I think, about the ability of the Government to solve unemployment, the less said the better.

I would like to underline a very important point regarding the whole planning machinery. We have talked about planning machinery in the States for the last several year. In 1959 the Estimates Committee of Parliament suggested that every State Government should have a Planning Board in order to formulate, evaluate and implement the Plan schemes from time to time. The Prime Minister wrote to the various Chief Ministers about this and in the National Development Council meetings also this question came up several times. The first State Government which implemented this and constituted a State Planning Board was the United Front Government in Kerala under Shri E.M.S. Nam-boodiripad during 1967-69. The other State Governments have the so-called planning boards studded with officials and bureaucrats which meet once a while over a cup of tea. A Planning Board on the lines of the Planning Commission at the Centre with a permanent staff was set up only by the United Front Government under Shri Namboodiripad.

SHRI A. G. KULKARNI (Maharashtra): In Maharashtra also there is a planning committee....

DR. K. MATHEW KURIAN: I am aware of the so-called Planning Boards in many States. In every State there is a so-called planning board. But a Planning Board with permanent technical staff is the creation of the United Front Government in Kerala. We find that the same ruling Congress, which through their Governmental mouth-piece has been talking about State Planning Boards, have along with some parties in the mini-front including the CPI scuttled this in order to recreate the so-called Planning Board studded

with officials am bureaucrats. This shows the callousness m the part of the ruling Congress and the Central Government regarding the pi.inning machinery.

Motimxe

Sir, in this (onnection, 1 find a very curious statetm nt in the Fourth Plan document. Pro iahiy the sting is in the tail because thi is contained in the last paragraph oi' tl; Fourth Plan document, on page 442, unc er the heading: "Training in Methods an. Techniques o( Economic Planning". It

"The object if this scheme is to provide tow ledge an skills of advanced tech niques in the general area of economic planning and investment planning".

Sir. I have go. hue a copy of the memorandum of agree nent between the Government of India nd the Ford Foundation which forms the basis of of this particular paragraph, whic I outwardly appears to be very innocent. Jul here is a copy of the memorandum o agreement signed by the Government o\' idia and the Ford Foundation for developing planning capabilities of the Slate Go ernments. This is one of the most inslui ng agreements that this Government ha ever signed. This s.i>s that the State (: Ivernment officials will be selected and ser to America for training in planning tee! liques, as if this country does not produce economists. Our un-versities have turned out competent economists and have turned out competent economists and our e pnomists today rank very j high among the leading economists of the j world. But the Planning Commission, in order to humo r the State Government officials, are thi (king of sending them to America with the help of the Ford Foundation. We do n it know wehther this has any connection with the C.I.A. In any case it is there nd this whole agreement which is the public is a document which unkno\ n to the public is a document which is ini inded to influence the Slate planning officials and lo give them [he type of planning phili sophy which is near to the heart of the United Stales, the USA1D and the Ford Found {tion. Instead of building the planning ma hinery at the Slate level. instead of creatin; a new atmosphere for our own expertise to levelop, the Government of India goes more and more into this abyss of increasing ti clinical and into this abyse of increasing it crimical and foreign aid, particularly An erican foreign aid. All this talk of soc alism is dishonest. Hon. Members belong ng to the Syndicate Congress should env; the style of this Fourth Plan document, hich probably beats them hollow. But it i tt completely hyprocritical document which conceals the fact that this Government siil pursues a policy which is intended del berately to support and

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create big monopoly with the aid of foreign money and to increase our dependence on foreign aid resulting in concent of wealth both in industry and agriculture and continuance of feudal and semi-feudal relations. This policy is very clear from this document in spite of the sugar-quoting preface of the Fourth Five Year Plan.

DR. DEB1PRASAD CHATTOPA-DHYAYA (Wesi Bengal): Mr. Deputy Chairman, Sir, while I propose to support broadly the Draft Fourth Five Year I would draw the attention of the House to some of the speeches which, lo me, appear to be not satisfactory.

The main problem seems to me to be the problem of unemployment. The figure of unemployment is the barometer of the health of the national economy and judged by that barometer, it seems the economic health of the nation is prelty bad.

Now, much is being talked about the educated unemployed, because the educated people inside the Parliament and outside are well organised and so they can ventilate their causes \ances and do so ver> effectively and with telling effect.

#### (Interruptions)

SHRI A. P. CHATTER.IEE (West Bengal): What is the definition of high education?

# Dr. DFBiPRASAD CHATTO-

PADHYAYA: This is not the time to define high education and low education. I will explain it outside the House.

Now, the main problem, it seems to me, is the problem of the uneducated un employed......(Interruptions). Now, the educated people are taking much advantage of the problem of unemployment among the uneducated to their own advantage, to the advantage of their own education, profession and politics.

I find that this problem of unemployment among the uneducated has a relation with land reforms. These uneducated—they themselves remaining uneducated—are giving tax to the Government and ii is bi that tax that higher education, secondary and particularly, college education, is being supported and sustained. Sir, to me it seems that the whole educational system and the economy related thereto is immoral in the sense that we are being supported by those people who are uneducated and who are also unemployed.

[Dr. Debiprasad Chattopadhyaya] But, because of their lack of education and organisation, they cannot ventilate their cause so effectively in politics, in the House and outside the House.

Now, most of these people are dependent on land and the national economy depends mainly on the productive forces, potential productive forces, not yet released due to very bad implementation of the land laws.

The economy of India as a whole, as Gandhiji anticipated long ago—earlier than Mao, that is, in 1922—unless the agricultural economy of India is thoroughly looked into and overhauled, the economy of India as a whole cannot take off and cannot take its due place of pride in the society of other nations.

Sir, now you find that most of the problem of the Indian economy are directly or indirectly related to the lack of implementation of land laws. These productive forces in agricultural field, if they are not released or liberated through speedy and genuine implementation of the laws, I think, the other problems, the other econo-micills, both of economy and the politics of the country, will not be solved and cannot be solved.

Much is being talked about land-grabbing and land ceiling. If we go into the figure of total land, cultivable land, available in the country, it is found to be somewhat like 37 crores of acres at present. The population is about 55 crores. So you find that the land available per head is less than half an acre. Now we must review this problem in the background of the population explosion. The population growth rate is somewhat like 2.5 and the area which is being gradually brought under cultivation is only about 1.3 per cent per annum. The population is growing at the rate of 2.5 but the supply of land which is bound to be inelastic is growing only at the rate of 1.3. So the number of people depending upon land is bound to grow by leaps and bounds but the supply of land being inelastic, there is bound to be some acute problem of land economy, even if we impose the ceiling now being advocated at different levels. So the problem is not of imposing a ceiling which has not actually been imposed. Even if it is imposed, the problem will not be solved because the number of people that will depend on land by 1980 will be of the order of 61 crores but the land that is likely to be under cultivationely by that

time cannot go beyond some 41 crores of acres. So we should think of other means and since we speak of perspective planning, we should also think of the land policy in perspective. The imposition of ceiling is perspective. The imposition of ceiling is being advocated now by different socialist parties including the Marxists. So far as I know a little of Marxism, the imposition of ceiling is not the Marxist slogan; it is a pseudo-Marxist cliche now being uttered and politically exploited by some of the Marxists in the most un-Marxist fashion. If Marxists in the most un-Marxist fashion. If we impose the ceiling, they know what would happen. We know that they rare more interested in the perspective of politics, of capturing power, than ameliorating the economic ills of the poorer sections of the people. So we should think of other means and it is high time that we do that. The problem is serious and some serious rethinking of our land policy is necessary. So it is not by imposing the ceiling on land So it is not by imposing the ceiling on land that the problem will be solved; it will be a purely temporary solution. But a long-term solution demands other things, e.g. I will suggest that the land should be nationalised. Of course it may sound radical but it is absolutely necessary in the interest of the nation as a whole and poorer sections in particular. We know that the land laws are in a pretty bad shape. Even the land laws that have been enacted by the States after our independence round about the years 1950 to Independence round about the years 1950 to 1955 have not been implemented even now. Now let us go back to the years 1904 and 1905. Even the British imperialists were aware of the danger of the transfer of the landed property of the Scheduled Castes and Tribes and they made suitable legislation so that their lands are not illegally transferred and the illegally transferred lands are not grabbed by the educated people under the protection of the laws of limitation, because after you possess the land for a certain period de facto rights can be de jure rights. So that is what was done in the days of the Britishers. But our Government believing in a socialistic pattern of society did not see to it that the laws enacted by it were effectively implemented. Sir, the other day I was looking into the Report of the Commissioner for Scheduled Castes and Scheduled Tribes.. That gentleman is known to be a Gandhian. I refer to Mr. N. K. Bose. If you take the trouble of going through the document, it is a revealing document. That Gandhian scholar and administrator has very poignantly pointed out that the tribal rural belt is an explosive area. If it is not attended to in the near future, the explosion will take place. That is really very important. I will draw your attention to the report

of the Study Tec n appointed by the Home Ministry, which says:

"The condi ion of agricultural labour has not changed jnaterially. In some respects it ha worsened in spite of land reforms"

f am not quot tg from any source other than the Gove nment's own. So viewed in this perspective, viewed in the context of the serious d ta, the Government should seriously rethink its land policy. Only by condemning land agitation or by euolo-gising it we on'y dodge the problem and do not really face it. There are three possible attitudes that you may take to the land move attitudes that you may take to the land move isnt. One is an outright condemnation, i le other is uncritical appreciation and the lird is critical appreciation. I am for the last attitude. I understand why the Marxi ts are grabbing the land. I also understand why th; SSP are after the la'id but i 'hat intrigues me more is not their politi al activity but the social fuel that is supporting the political movement. We must understand why the Marxists, the SSP, me PSP and the CPI run after the land. A.11 of them do. Even my frind, Shri Sardt -iai, told a few minutes back that lie does not believe that any bloody rev-olution is possible in India. So all these people are running after the land not because they b lieve that it will create a revolution but because they believe there is social fuel to sustain their political fire. That social moiivation must be taken note of. In politics ve may differ, in the Party we may quarrel but so far as the problem of the social or \*in is concerned, before we take to progno is and treatment, we must diagnose the d; lease. The disease is land problem and ta dng advantage of the disease, all the parties are running after the land-grab movement. So we must define the attitude of me Congress Party to land movement, whether we should condemn it outright, or w lether we, in a superficial fashion, in the 'watantra fashion, say that it is a law an>L order problem. So long there is a law an>L order problem. So long there was no p' oblem and so there was no law and order problem but the problem was simmering inder the surface of politics and once it buists out, you say it is a law and order pro >lem. You call the Police and the CRP to suppress it but that betrays your want of olitical sagacity or lack of understanding of these social problems. There is anotl ir attitude, the attitude of playing to the ;allery or admiring the law-lessness because it is very nopular and it is lessness becaus. it is very popular and it is very attractive. I am not for admiration of these illegal activities, but I am more interested in th: real problem, that is its

technical formulation. I am certainly op. posed, I repeat, to outright condemnation of this land-occupation movement because the Congress, from its early history is wedded at least on paper to the cause of the rural masses. Now these rural masses have sent us and if we really are representatives of the rural masses—and it is a fact that the largest number of Members are returned from the rural parts, if we are really to justify our representation of the rural masses, there is nothing absolutely wrong nor inhibiting us from sponsoring the cause of the rural masses and not let this problem to be exploited from narrow, partisan and sectarian ends of the Marxists and the Socialists for temporary gains. So instead of admiring it or playing to the gallery or condemning it in a very reactionary fashion, we should appreciate it critically and find out the causes thereof; otherwise we cannot go to the root of the problem and solve it in the right way. So I think the solution to the problem may take time, but once we are persuaded to the real nature of the problem, we can try to find out the solution. I think it is absolutely necessary that land should be nationalised. You may take time. You may run behind time, but there will be coming a time, may be in the late seventies or in the early eighties, when legislation for nationalising land will have to be considered by this House or that House.

My second question. This again may sound a bit theoretical because it has been heard many time and it has been rejected outright many times. I am meaning whether land's should be brought in the Central List. I know the State Governments will oppose it. Now even our friends of the opposition will agree that, so far as land is concerned, thy role of the Central Government is much more progressive, much more of understanding, than that betrayed by the State Governments. Now, if India is on an explosion as apprehended by Gandhiwadi Nirmal Kumar Basu, and the Study Team of the Home D:partment, if I dia is going to face any real explosion, if the explosion is there, then the further cause of that explosion will be the non-implementation of the I>nd laws by the State Governments responsible. And if there is any explosion, the miseffects or dangers of that explosion will affer India as a whole. Now, Sir, India as a whole must not pay the penalty for the non-implementation of the land laws by the State Governments. It is on this national ground, it is on this solid ground, it is on this central ground I think there is a strong plea for a rethinking on the subject rethinking for taking away the subject of

[Dr. Debiprasad Chattopadhyay] land\* from the State List and placing it in ihe Central List, and it is an absolute necessity.

#### SHRI A. P. CHATTERJEE: Question.

DR. DEBIPRASAD CHATTOPA-DHYAYA Yes. Sir, you have every right to question, and when you speak, you question it twice or thrice as you like.

Another thing I like to say is this Another thing I like to say is this Ch-less the people, the rural masses, are educated, unless the benefit of primary education is extended to the rural masses, democrat' cannot be strengthened in India. i there is social justice, unless there is economic justice dispensed to the poorer sections of the people, democracy cannot well in India. We always say that educated public opinion is the basis of democracy. But what have we done to spread education to the rural masses? li is with their money paid in the shape of taxes and so on we support the structure of higher education, the tall buildings in the campus of Jadavpur University or Calcutta University or Banaras University. But the poor people who pay the taxes, they themselves are uneducated. And if there be no educated public opinion, there rl be a strong basis for democracy. So I think the education policy that has pursued up till now by our Govern-me i( has been a wrong policy because the emphasis has been laid On wrong places, because we have placed the emphasis and spent the money on college education and other higher education, neglecting thereby primary education. Now it is not a mere question of education. It is a question of national importance because, if demooracy is to survive, it must base itself on educated public opinion. By 'educated opinion' I mean here the educated public opinion of the nation as a whole, of the largest number, particularly the weaker sections of the people who have been deprived of the benefits of education, systematically, over the years. But it is the Gaxes, it is their money which has supported higher education. And there is this paradox. Those people reading, in the colleges and in other higher reading in the colleges and in other higher institutions of learning are being supported by the poorer sections of the people. Thus they are being educated. Again there is this paradox. The system is so rotten that more than half of the people sections are the people sections and in other lighter. of the people getting such higher education get plucked at the end three years or 6ve years, as the case may be. So what ib the next result '.' The poor people keep themselves uneducated and yet I to the Government, and the

Government is spending it on them without thinking of the national interests Even in the matter of higher education, which they get at the cost of the poorer sections of the people, at the end of the three or five-year course of higher education, 50% of them get plucked. It is a total national wastage. The 50%, who get through, become educated unemployed first. Then, when they become employed, they organise themselves well and they think of themselves first, think of stalling a movement for dearness allowance and think of starting other movements for their other demands, and the do not think of the rural masses.

SHRI A. P. CHATTERJEE: You professors also.

DR. DEBIPRASAD CHATTOPA-DHYAYA: I say the same thing; I am also a beneficiary of that bad syst m.

SHRI A. P. CHATTERJEE: Drawing a fat salary fleecing the poor people. And not taking classes also but giving lectures here.

DR. DEBIPRASAD CHATTOPA-DHYAYA: Whenever there is recession I go there and take classes. It is not like remaining Member of Parliament and practising three-fourths of the time in the High Court in Calcutta.

SHRI A. P. CHATTERJEE: Sir, action should be taken against absentee professors also just as in the case of absentee landlords.

DR. DEBIPRASAD CHATTOPADH-YAYA: Sir, he is taking away my time.

SHRI KALYAN ROY (West Bengal): He gets the fattest briefs, you know.

DR. DEBIPRASAD CHATTOPA-DHYAYA : Yes, I know.

SHRI A. G. KULKARNI: That is why he is in the CPM party; otherwise he would have been he e,

DR. DEBIPRASAD CHATTOPA-DHYAYA: So in the field of education, higher education is supported by the poor people. With the taxes that the poor people pay these people are gelling educated and gelling plucked resulting in waste o' national money. The others who get through when their claim for jobs is not met start launching agitations and some of them become Naxalies. So I say the problem of education has to be tagged to

the problem of national needs. Our system of education, I am sorry to say, has very! little to do will the national needs or social objectives. These two things must be related, and elated integrally otherwise I this sort of i jitations and what we call Naxalite move nent will go on.

Sir, for lac of lime I am not going j to touch upon olher things but I must say land and the jeople depending upon land constitute the crux of the problem facing I the planners of the country. So my last j appeal to tbj Government is that they should have perspective thinking about this problem and they should think of: (1) nationalisa ion of land and (2) bringing! land under ih Central List.

Thank you.

SHRI M. It. MOHTA (Rajasthan): ! Sir, may I submit that the Fourth Plan 1 that has beer presented is an exercise in futility? Un irtunately even after a period of three years during which we have had no plan except annual plans, even after three plan periods the Government has not lean i mich from its mistakes. Planning has been done rather casually particularly as far as the resources side is concerned. II we study the record of the Government > uring the Third Plan period and during I ic three year period during j which there wire only annual plans, we find that in th Third Plan whereas balances from current revenues were estimated at Rs. 550 crori s the actual balance turned out to be mi uis Rs. 419 crores. During the three yeas of annual plans also the balances were estimated at Rs. 866 crores but in actual fact they turned out to be only Rs. 303 i rores. The result was during the Third Plan period additional taxation had to be resorted to to the extent of Rs. 2892 crores nstead of Rs. 1710 crores. The position is quite clear. The Government has fa led dismally in husbanding the scarce res >urces at its command. The resources that were raised by levying more and more tax :s on the common man were frittered awa; on non-Plan, nondevelopmental items. The result is here for everyone to see; it is a runaway inflation.

Sir, it is known to every student of economics that if expenditure is of the nature of nan-productive expenditure and the resources o meet that expenditure come out of the f asik printing press the only result that w( can hope to achieve is inflation and that is exactly what the Government has achieved.

Unfortunately, even after the bitter lesson of the Third Plan and the three-year plan holiday period the Fourth Plan resources position has not been carefully gone into. Of course, the planners have put down the balances from current revenue during the Fourth Plan period at only Rs. 1673 crores in the revised Plan document as against Rs. 2455 crores in the Draft Plan, which means fiat it has come down from 17.1 per cent of the total Plan to 10.5 per cent. The lesson that the Government ought to have drawn, the inference which we cannot escape is that the need of the hour is better husbanding of resources, better utilisation of the resources and a better return on the investment or outlay, whatever, you choose to call it, if we are to escape from inflation on the one side and provide the much-needed employment and relief to the common man on the other side. The Plan document gives a very sage advice that the return on the capital of public sector undertakings should be 15 per cent, but unfortunately it is nothing except wishful thinking, the record of the public sector undertakings is so dismal and it has been discussed in the House on so many previous occasions that it is not necessary for me to go into great details. Nevertheless, the fact remains that the public sector undertakings, instead of giving a return to the public exchequer, actually yields a loss of Rs. 35 crores every year. The advice of the Planning Commission that the return should be 15 per cent on the capital employed is very nice on paper, very good to hear, but hov. exactly is the Government going to achieve it'." real crux of the problem is how this return is going to be achieved. Is it going to be achieved by better efficiency in the public sector plants, by a better utilisation of the resources that have already been invested on resources that have already been invested on these undertakings, or is it going to be achieved by the simple expedient of increasing the prices? In most of the cases the public sector undertakings are monopoly concerns. They are today in a position to command the market and if simply by burdening th • common man further resources are to be raised, through the public sector undertakings, it would not be in the sector undertakings, it would not be in the national interest. It will not at all be in the national interest.

A lot has been said in the House by the Government spokesmen as well as others on the evils of monopoly and restrictive trade practices. It has not been realised adequately that concentration of power, whether political or economic, is today entirely in the hands of the Government. It is not in the hands of trade or industry even to a small extent. With

#### [Shri M. K. Mohta]

such centralisation or concentration of power in the hands of the State, we face a very difficult and very alarming situation. As regards the scheme of the Plan outlay itself, it is very surprising that the planners think that an expenditure of as much as Rs. 15.902 crores can be undertaken by the public sector during the five-year period. Out of this fiveyear period two years have already elapsed year period two years have already elapsed and we find that in the first year, namely, 1969-70, the outlay was Rs. 1,904 crores; in the second year it was Rs. 2,122 crores, which make a total of Rs. 4,026 crores for the two-year period, which means that during the remaining three years of the Plan period an outlay of as much as Rs. 11,876 crores roust be achieved, and this works out crores roust be achieved, and this works out to an annual average of Rs. 3,959 crores, every year, which is nearly double the present level. 1 do not understand, Sir, how the Government hopes to achieve an outlay which will be nearly double the figure of last year, whether the Government has the requisite machinery, whether the Government has the requisite arrangements or the kind of paraphernalia required to achieve this huge outlay. What 1 fear is that it would be physically impossible really to achieve this kind of Plan expenditure during the remaining three years of the Plan period.

One very glaring omission from the Plan document is regarding the employment situation in the country. The planners have not even made an attempt to assess this problem which is facing the country today, assess the extent of the problem and also assess the effect of the Plan expenditure on the employment situation in the country. Although no such assessment has been made in the Plan document, it is well known to the students of economics that unemployment has grown to 15 million to 17 million at the end of the Third Plan and presently it might be to the extent of 18 million to 19 million. If we have to add another 15 million of new entrants in the labour market during the Fourth Plan period, it would mean a staggering total of something like 32 million or 34 million people who must be provided with should have been the planners' endeavour to emphasize on schemes which would be quickyielding and which would be employment-oriented, instead of going in [ for schemes which are only prestigious. ] If more emphasis had been given to schemes, which are employment-oriented, much of t the social unrest that we are seeing today I in the country could have been avoided.||

In this connection I cannot but mention the role of housing as a means of providing employment on the one hand and providing relief to the poorest classes of society on the other. Schemes for slum clearance, for instance, would serve a laudable social purpose and at the same time provide the highest amount of employment for every unit of investment made in these schemes. The Plan document takes into account a capital/output ratio of  $2\pounds$ : 1. In a country which is chronically short of capital if we must have a capital/output ratio of 2 V: 1, we cannot hope to achieve the kind of progress that is absolutely essential to give the barest minimum relief to our people. And therefore the Plan makes a cardinal mistake in going in for such capital intensive plan of development. A much lower ratio and emphasis on quickeryielding projects would have served our requirements much better.

Sir, for want to time, I am unable to go into the other aspects of the Plan. But I will only take up one aspect, namely, that the Government is already working against the Plan frame, as it were. On the question if import substitution, it was given out by the Government spokesmen that investment on cotton cultivation for instance would yield the greatest amount of return per unit of capital invested because as much as one hundred crores worth of imports could be saved even if 10 per cent of this amount were to be invested in cotton development every year in the country. Unfortunately, the Government is unable to undertake such schemes mainly because the Plan has not provided for these whereas at the same time we find an anomalous position that the Government wants to go ahead with such non-essential schemes as the sniall car project which was not included in the Plan document, which was not approved by the planners, which is not essential from the common man's point of view. Sir, if more vigorous steps are taken for import substitution like substituting imports of cotton by development of man-made fibres in the country itself, by substituting imports of machinery by developing more machinebuilding industries in the country, itself, we will be able to cross the hurdle of foreign exchange which has been a great stumbling block to our development.

Thank you.

SHRI G. A. APPAN (Tamil Nadu): Mr. Deputy Chairman, Sir, I have the honour to support that the Fourth Five Year Plan presented to the House for discussion is very, very balanced. It is a

bold attempt a id an honest attempt. It has presented to the House and the country what we were, what we are and what we hope to be by he end of the Fourth Five Year Plan. In the meanwhile let me not mislead the co ntry by saying that all is well. The Gov :rnment in these few years have done ver much. But there is yet a long way to o. When we got independence, we were such a-poor country. We were devoid of all expertise and technical advancement. When we see the technical advancement th it we have reached in these 23 years, we s' ould be only proud of it. But we canne; be conceited. We have always to aspit; for higher things in life. But we shoul I not be contented. We will have to or jy strive Hard honestly and honourably.

Mr. Deputy Chairman, many of us say that this is a socialist country, that everybody should 1 ave an equal distribution. Everybody say; so. Now there is a great clamour and pi jstige in some sectors about their policy of and grab. Today it is land grab. Tomorr:>w it may be house grab. And afterward!, they will even say, jewel grab, then fooc grab, then dress grab, then chappal grab, ihen everything else.

Mr. Deputy Chairman, what is capital? How is capital built with the individuals? Capital is the interest that one gets for the sacrifice die makes and the comforts and convenierces one forgoes. Most of the people spend what they earn. But there are cert in people who save something and it is the saving like drops which makes a migh y ocean. But if we go on spending all ti at we earn we cannot build any capital. There are people who get only Rs. 100 per month, still they save i something. On the other hand, there are people who earn Rs. 2,000 per month, and yet with the ex xption of a few, they borrow at 12 per cent interest per month. I have seen this in the official circle. I have seen it in the teach irs' circle, among the villages and among agriculturists.

Mr. Deput' Chairman, I have to give to the House and the Government the following observations. Suppose my party is in power at the Centre, I mean the D.M.K. whic'i is ruling over a part of the country; the> will give to their Ministers only Rs. 500 per month as they have been getting in my State according to the dictates of the late vlahatma Gandhi whom we all adore, wlereas the Ministers here are getting Rs. 3,000 to Rs. 4,000. Their staff also set Rs. 3,000 to Rs. 4,000 per month. The' are not even satisfied with

Rs. 35,000 that their Managing Directors in certain concerns get. Mr. Deputy Chairman, I would request the Government to take notes of what I am saying for the benefit of the hon'ble Prime Minister.

There are 78 public sector undertakings with a capital provision of Rs. 9,999.4 crores. And I think out of the 78 public sector undertakings, most of them are running at a loss. Some are, of course, making good profits. I would exhort the Government not to be brow-beaten by these losses. They should appoint a small Committee of people to manage the affairs of these undertakings, to look into the account of productivity every month, every quarter. Sir, every public sector undertaking is not a prestige issue or a political issue, but it should be viewed in the larger perspective of the common man's good.

Sir, people can boast that they are giving employment to some people. But by this can we encourage and develop the motherland? Everywhere we cannot increase the productivity to the extent of 30 per cent or 20 per cent as the people in the Durgapur plant do. Sir, managing directors who are more in number than required and who should not make the industrial undertakings profitable should not be allowed to remain there. Let there be efficient people. Here I should like to mention the analogy of the Khadi and Village Industries Board where I was once an officer. What did we do there? We used to have an evaluation of every month's production before the 5th of the subsequent month, then the quarterly and half-yearly evaluation also. If there was some lagging behind in a department, the officer in charge would be reprimanded. Therefore, we have to see that we increase the production and increase the efficiency of the unit. If the Khadi and Village Industries Board could do that, if the bigger undertakings under private management could do that, there is no reason why the Go; eminent should not be able to do that. Should they remain sleeping partners and passive spectators to the squandering away of the poor man's money to please some officials who grow at the poor man's cost?

Mr. Deputy Chairman, there is the Hindustan Photo Films which is being built at a huge cost and they are not able to make sufficient progress even according to the production schedule. I had the privilege to see a photo films factory in Coimbatore under the able management of Mr. G. D. Naidu, the greatest industrialist

[Shri G. A. Appan]

and great scientist of whom the whole country should be proud, but whose technical talents we have ignored to utilise. He is able to produce these photo films at a cheaper rate. But for six or seven months they could not get their quota and their capacity is lying idle. I think the Photon Films factory at Gotacamund should go and learn at the feet of Mr. G. D. Naidu the technical talent. Take the small car project. I have been hearing about it for nearly 10 years. You see the small car that Mr. G. D. Naidu has produced. Our President rode on that small car which is in his factory. Mr. Sri Prakasa rode on that car. I have got photographs here. If any press people want it, I am prepared to give it. Why not we go to Mr. G. D. Naidu and get his advice? 1 request the hon. Prime Minister to take a holiday to go to his house and see how we can utilise his talent for the benefit of the country. If only we can utilise the talents of G. D. Naidu, we can get hundreds of crores every year, by way of production, taxes and things like that. It is a pity that some of these tax officials, small officials. who could not be greased to their satisfaction, have been playing havoc to the detriment of the common man. The poor man is discontented, he is dismayed, he is against the Government of India. If only our Ministers can go and learn about the difficulties of the industrial magnates and business people who are being oppressed by the tax officials, we will be able to earn much and the country will be able to benefit much

Mr. Deputy Chairman, there are certain canons and principles of taxation: it shoud be easy of payment, easy of collection and it should not be over and above the taxable capacity. We spend so much on the import of cotton. Great work is being done by the khadi and village industries people. Even in 1928 we had been getting only khadi with a width of 18 inches. Now we have khadi even up to 54 inches. We produce the finest of khadi. 1 have been able to produce the finest khadi, the finest ever produced in the country. But the provision that has been made for the development of khadi is very very small. Though the proposal was to supply 33 lakh ambar charkhas to the villagers, the scheme could provide them only 13 lakhs. And so many ambar charkhas, worth crores and crores, are lying idle. I will request the hon. Prime Minister to make an investigation into the amount of money that has been wasted on the ambar charkha programme.

The man who created this ambar charkha is Ekambaranathan. But some people in the north are trying to exploit his intelligence and get the name to themselves. This ambar charkha was manufactured by Ekambaranathan in the Tamil Nadu Sarvodaya Sangh. But there are some vested interested who, with the help of some persons, have gone into the textile companies. I do not like to mention the names of those persons.

MR. DEPUTY CHAIRMAN : Only two minutes more for you.

SHRI G. A. APPAN: I am eligible lot seventeen minutes and I have taken only ten minutes so far.

MR. DEPUTY CHAIRMAN: No, no. You have taken fourteen minutes already

SHRI G. A. APPAN: Anyway, I am going to finish within two or three minutes.

Sir, I am one of the greatest and humblest! supporters of the Nehru family ever since I came to know that family. I know Pandit Jawaharlal Nehru, the light of our nation. I have been trying to follow his ideals, the great ideals that he set for our i country. He made great sacrifices for this country. I am really happy that he has left his daughter behind to serve the nation. We should all be proud of that worthy daughter. I am expressing my happiness not simply because she is present here now. I want to tell the nation that there can be no better person than her to occupy that position. I want to tell the nation that there can be no better person than Mr. V.V. Giri to occupy the Rashtrapati Bhavan. There can be no better person than the present Prime Minister to occupy that office.

SHRI A. P. CHATTERJEE: How i, it relevant to the present discussion?

SHRI G. A. APPAN: It is relevant because she has produced this Fourth Five Year Plan. Many of our opposition friends with their glossy spectacles are not able to see the good and nice things of this Plan. They only want to see the bad things of it. I say, let us take the best in everything and let us discard the bad things. We are all Members of Parliament. We have to carry on the administration of the country like the two bullocks of a cart, the Government and the Parliament. You should not criticise the Government on everything simply because you are in the Opposition.

Then, Sir, 1 would very humbly request the Prime Mini ter to follow the example set by the Tai il Nadu Government, the DMK Governr ent, in regard to the expenditure on he Ministers. She should restrict her C binet or the Council of Ministers to 5 per cent. In Tamil Nadu we have batch twelve Ministers and we get, I mean, o ir Ministers, get only Rs. 500/- p.m. (Inti riiption). Sir, I will confine myself on y to the Plan document. Many Membei; of Parliament want to increase their c. vn salaries and allowances and some of tis i ven propose that we should sit throughout the year so that they can grab more D.A. We have to be the protectors of

the nt tion. We are the servants of the nation and we cannot be greedy in respect of our

allowances when we speak, about i acialism, when we speak about tand-gral i movement and all that.

Now one wi Id to the labour leaders in the Opposition Our country is suffering so much on a count of their unqualified, ill-advised, leadership. I request them to tell their people to increase the productivity; let them ask or any amount of bonus, any amount i f clearness allowance; let them ask for a ry amount of anything, but commensurate \*ith the productivity, commensurate with the profitability. I request them not to t(11 their people, "Please do .not work; pie; se try to grab some more thing." Let u take a lesson from Japan. In Japan last year they increased their productivity b) 25 per cent while we are only aiming at 7.5 per cent. I would request the Prim! Minister to put up a still more ambitioui Plan, for at least 25 per cent increase very year. Let us all cooperate with h r and strengthen her hands, strengthen the hands of the Government. Let us strengi ten the hands of the Government not only at the Centre but in the States al o. Unless all the States improve, unlesi all the States flourish, the Centre cannot Sourish. We cannot always find fault with her and demand from her, "Give us more noney, give us more money".

Now, Mr. N.r. Deputy Chairman, if we should be self sufficient...

SHRI A. P. CHATTERJEE: His Party has taken Rs. 20 crores from the Central Government. That is why he is praising the Central G wernment.

MR. DEPUTY CHAIRMAN : You please concluc : now.

SHRI G. A APPAN : Yes, Sir. About the Education Department, 1 have been telling my hoi I. friend...

MR. DEPUTY CHAIRMAN: You should conclude now.

SHRI G. A. APPAN: I am prepared to save crores of rupees for the country through the Education Department. I have been telling the Education Minister and I had written to Pandit Jawaharlal Nehru also that the Government should allow all the people to appear for their degree and post-graduate examinations as external candidates. Otherwise, we will be encouraging them to do acts of indiscipline. By following a sagacious policy and by proper educational planning, I think the country could cut its educational expenditure up to 50 per cent of what it is today...

MR. DEPUTY CHAIRMAN: Your time is over. Please sit down.

SHRI G. A. APPAN: Thank you.

श्री सवाई सिंह सिसोविया (मध्य प्रदेश) : उपनभापति महोदय, पिछली तीन पंचवर्षीय योजनाम्रों के कड़वे-मीठे अनुभव, ग्राजा, निराणा, लाभ, हानि, सफलता श्रीर धसफलना नथा उपनक्षियों के धाधार पर उसका गहन मध्ययन करने के पण्तात् जो चौथी पंचवर्षीय योजना इस सदन में विचारार्थ प्रस्तुत की गयी है, उसका में हृदय में समर्थन करता है। हृदय से इसलिए समर्थन करता है कि धात की परिस्थिति में जो हमारी आर्थिक स्थिति है, जो हमारे साधन हैं, जो जन नहयोग है, जो हमारे लक्ष्य और उपलब्धियां हैं. उसमें इस के प्रतिरिक्त कोई दूसरी अच्छी पंत-वर्षीय योजना तैयार नहीं हो सकती थी। जब पंचवर्षीय योजनाओं के बारे में विरोध प्रकट किया जाता है, ग्रध्यक्ष महोदय, तो मैं यह निवेदन करना चाहना हं कि यह एक बहुत बड़ा महत्वपूर्ण दस्तावेज है। इसकी ग्रालोचना, समालोचना होनी चाहिए, इसकी कमियों और खामियों का प्रदर्शन होना चाहिए, लेकिन सबसे महत्वपूर्ण तथ्य हमेणा यह सामने रखना जहरी है कि हम पंचवर्षीय योजनाग्रों की मफलता को, इसकी ब्रावण्यकता को महसूस करते हैं और नकारात्मक ग्रीर केवल धालोचना करने का दृष्टिकोण, निराशा का वालावरण पैदा करने का दुष्टिकोण यदि हम बनाते जायेंगे तो हमारी इन पंचवर्षीय योजनायों की सफनता की जो आकांक्षा हमारे मन में है यह कैसे सफल हो सकती है। इस पंचवर्षीय योजना में जो बहुत से महत्व-पूर्ण संकल्प, जो ग्राधिक दृष्टि से हमारे देश की ग्रागे

[श्री सवाई सिंह सिसोदिया] ले जाने वाले हैं, जो उज्जवल भविष्य की आरे संकेत करने वाले हैं, उनकी और मैं आपका घ्यान आकर्षित करना चाहता हूं।

मबसे पहला संकल्प पी० एल० 480 के भन्तर्गत जो बांज तक बनाज मंगवाने की स्रोर विदेशों पर ग्राधारित रहने की जो हमारी समस्या थी उसका निराकरण 1971 तक हो जाने वाला है। यह चमत्कारिक निर्णय है, इसलिए हम इसकी प्रशंसा करते हैं। हम ग्रपनी इस परिस्थिति का सिहावलोकन नहीं करते. इस महत्वपूर्ण तथ्य की स्रोर भी निगाह नहीं डालना चाहते हैं कि 1971 के बाद जो हम को करीशन के आधार पर धनाज मंगाना पडता था, उसकी भविष्य में आवश्यकता नहीं रहेगी। आज की दनिया में ऐसा कोई देश नहीं है, चाहे वह विकसित या अविकसित देण हो, जो अपनी या अपने देश की उन्नति के लिए, योजनाम्रों की सफलता के लिए इसरे मल्कीं की सहायता न नेता हो । हमारे देश में भी तृतीय पंचवर्षीय योजना के धन्त तक 25 फीसदी सहायता विदेशों से प्राप्त होती थी, लेकिन अभी हमने संकल्प किया है, निश्चय किया है कि इस चौबी पंचवर्षीय योजना के बन्त में हमारी जो विदेशी सहायता है वह केवल 8 फीसदी रह जाने वाली है। यह एक सराहनीय निष्वय है और इस की तारीफ की जानी चाहिए।

मैं यह निवेदन करना चाहता हूं कि निर्यात में वृद्धि का भी हमने संकल्प निया है। 7 फीसदी नक की निर्यात में वृद्धि धार्थिक दृष्टि से धार्थिक स्वावलंबन की बोर ने जाने वाला एक बहुत बड़ा कदम और निष्वय है।

हिन्दुस्तान इस समय जनसंख्या वृद्धि की भीषण विषक्ति का सामना कर रहा है। जनसंख्या की वृद्धि 2.5 प्रतिशत प्रति वर्ष के हिसाब से हो रही है। इस भीषण विस्फोट का सामना करने के लिये राष्ट्रीय साथ में वृद्धि होना नितान प्रायण्यक है। चौथी पंच-वर्षीय योजना के बन्त तक राष्ट्रीय आय में 3 प्रतिशत की वृद्धि हो सकेगी। यद्यपि ये आंकड़े उत्साहवर्द्धक नहीं हैं, किन्तु इंवर्तमान कठिन परिस्थितियों में इससे कुछ प्रधिक होना सम्भव नहीं है।

श्रीमन्, संवैधानिक उत्तरदायित्व को निभाने के लिये हमें शिक्षा की श्रांर ध्यान देना आवश्यक है। संविधान लागू हो जाने के इतने वर्षों के बाद भी हम उसे पूरा नहीं कर पाये हैं। हमारा एक कांस्टीट्यूशनल किमटमेंट है शिक्षा के बारे में, 6 वर्ष से 14 वर्ष के बच्चों की शिक्षा के बारे में, लेकिन इस चौथी पंचवर्षीय योजना के झन्त तक हम 85 फीसदी इस प्रकार के बच्चों की नि:शुल्क, श्रानिवायं शिक्षा का प्रवन्ध कर सकेंगे। यह भी एक महत्वपूर्ण कामयावी है।

में निवेदन करना चाहता है, ग्रध्यक्ष महोदय, कि आर्थिक स्थिति के लिहाज से कृषि हमारे देश का एक प्रमुख व्यवसाय है और जो हमारे देश की ब्राय है उसमें 51 फीसदी हिस्सा कृषि की ग्राय से प्राप्त होता है। इसी ग्राधार पर मैं यह निवेदन करना चाहता हं कि कृषि से जो स्राय में, जामदनी में हमारे देश की सम्पत्ति में बृद्धि होती है उसी अनुपात से पंचवर्षीय योजना में कृषि के लिए प्रावधान रखा जाना चाहिये। बहुत से जो साधन-सम्पन्न किसान हैं, उन्होंने शासन की योजनाम्रों का लाभ उठाया है, लेकिन में घापका ध्यान छोटे किसानों की स्रोर दिलाना चाहता है और इस सम्बन्ध में यह निवेदन करना चाहता हं कि छोटे किसानों की तरक्की के लिये बहुत कम किया गया है। मेरा थोड़ा प्रमुभव है देहात के किसानों को ग्रौर खेली को देखने का भीर उसके ब्राधार पर मैं कहना चाहता हं कि हमारी इस पंचवर्षीय योजना में यह निश्चित होना चाहिये कि प्रत्येक किसान, प्रत्येक छोटे किसान के पास अपना खद का कूदां सिचाई के लिये होना चाहिये। हमारे देश में जो सिचाई का रकता है वह 22 प्रतिशत है और हमारे मध्य प्रदेश के पूरे प्रान्त में केवल 8 प्रतिशत सिचाई का क्षेत्र है। तो जो छोटे लोग हैं, जो छोटे किसान हैं, उनकी ग्राधिक स्विति में यदि सुधार लाना है तो यह जरूरी है कि सिचाई के छोटे-छोटे माधन हम उनको उपलब्ध करावें। वड़ी-बड़ी नदी-घाटी योजनायें बनीं हैं, लेकिन उनमें काफी समय लगता है और काफी पैसा भी लगता है ग्रीर उनका परिणाम भी किसानों को उपलब्ध होने में बहुत समय लगता है। इसलिये मैं निवेदन करना चाहता हूं ग्रीर इस पर जोर देना चाहता हूं कि हमारे सामने और राष्ट्र के सामने यह संकल्प होना चाहिये कि हम तमाम ज्वलंत समस्याओं को आधिक व्यवस्था

पर ग्राधारित मान कर समाधान करें। वेण को ग्राधिक दृष्टि से स्वावलम्बी बनाना चाहते हैं और इसके लिये जरूरी है कि साधनहीन लोगों को छोटे-छोटे साधन, मुविधायें मुहैन्या करें। वह लोग केवल सहायता के रूप में ही यह प्राप्त नहीं करना चाहते हैं वह ऋण के रूप में भी इसको प्राप्त करना चाहते हैं। हमारी मुयोग्य प्रधान मंत्री महोदय ने बहुत ही महत्वपूर्ण कदम उठाया है बैंकों के राष्ट्रीयकरण का और यह एक रास्ता खोला है छोटे लोगों को साधन इकट्ठा करने के लिये। लेकिन ग्राज जो व्यवस्था है, उसमें वह छोटे किसान इस मुविधा से वंचित हैं। जो नियम हैं, ऋण देने के सम्बन्ध में जो तरीका ग्रपनाया जाता है, जो भापदंड प्रपनाया जाता है उसकी वजह से वह बंचित रहते हैं। इसलिये इस सम्बन्ध में ग्राविध्यक है।

उपसभापति महोदय, बहुत चर्चा हुई है यहां भूमि-सुधार की, भूमि विकास की, भूमि के बंटवारे की श्रौर लैण्ड सीलिंग की । यह एक विवादास्पद विषये है, भ्राज की ज्वलन समस्या है ग्रौर मैं चाहुंगा कि इस विषय में मैं ग्रपने विचार भी सदन के सम्मुख रखूं। ब्रध्यक्ष महोदय, बहां तक भूमि-सुधार के कार्य का सम्बन्ध है यह प्रान्तीय शासन का काम है और भूमि-सूधार के सम्बन्ध में, भूमि-विकास के बारे में, भूमि के बंटवारे के बारे में और लैण्ड सीलिंग के बारे में करीब-करीब बहुत से प्रान्तों ने कानून बनाये हैं। कानुन बन चुके हैं। यह बात सही है कि उन कानुनों का ठीक श्रमल नहीं हुआ है और इस वजह से जो मुमि-हीन लोग[हैं,[उनमें निराशा होना स्वाभाविक है। लेकिन मैं यह निवेदन करना चाहता हूं कि डेमोक्रेटिक, पालिया-मेंटरी डेमोत्रेसी बी, संसदीय प्रजातंत्र की व्यवस्था इस देश में शासन की है और इसमें यह नहीं हो सकता कि इल बाफ लों को तोड़ कर कानन हम ब्रपने हाथ में लें। मैं यह निवेशन करना चाहता है कि आज आप जो भिम हथियाने के लिये जाते हैं आप कौन हैं, इस बात का निर्णय करने वाले कि जिस व्यक्ति के पास बाज जो भूमि है व्ह भूमि सरप्लस है। इसका निर्णय करने वाले ग्राप कीन हैं ? ग्रदालतों के द्वारा जो निश्चय हुआ है, हमारे वर्णमान कानुनों के द्वारा जो निर्णय हो चका है, उसके अनुसार उतनी भूमि उस व्यक्ति के पास है, जितना कानून के अनुसार हो सकती है

उतनी है। तो कानून को तोड़ कर खुद आप निणंय करते हैं और कोर्ट के निणंय के बाद उस भूमि को हथियाने जाते हैं तो फिर इसका अन्त कहां होगा। जो भूमि हथियाई जाती है उसको कोई दूसरा आदमी भी हथियायेगा। फिर आपके मकान को हथियाने की बात होगी। कौन उसको रोक सकता है। हर चीज को हथियाने की बात होगी। अगर आपने यह सिलसिला जारी रखा तो फिर कोई पेटी में कपड़ा रख कर निये जा रहा है तो एक आदमी जिसके पास कपड़ा नहीं है वह आपकी पेटी को हथिया कर के कपड़ा छीनने की कोशिश करेगा।

यह एक ऐसा सिलसिला शुरू किया गया है कि हम प्रजातंत्र की जितनी मान्यताएं हैं उनको खत्म करना चाहते हैं। और मैं एक बात यह निवेदन करना चाहता हं उपाध्यक्ष महोदय, कि 1967 के आम चुनावों के बाद हमारे मूल्क में बहुत सी जगह संयुक्त विधायक दल बने, उनकी हकमतें बनीं, जिसमें एस० एस० पी० भीर सी० पी० भाई० प्रमुख पार्टनसं थे। किसने उन्हें रोका था भूमि का सही वितरण करने के लिये, लैंडलैंस का प्रावलम सास्य करने के लिये कानन बनाने से । उन्होंने शासन में बैठ कर इस प्रकार के निर्णय नहीं लिये, कोई विशेष इंतजाम नहीं किया, कानन में कोई भिन्न व्यवस्थाएं नहीं कीं वही पुराने कानून आज बने हुए हैं। आज विरोधी दलों को क्या ग्रधिकार है कि जो यह कहते हैं कानून इसत है, अमल ठीक नहीं हुआ। ग्रापने क्यों प्रबन्ध नहीं किया ? ग्राज ग्रापका यह केवल एक राजनैतिक स्टन्ट है। मैं निवेदन करना चाहता है कि जो यह कहते हैं कि हमने निरन्तर 1948 से लेकर ग्राज तक इस प्रकार की भूमि के कानून होने का प्रचार किया है, उनको जनता ने स्वीकार नहीं किया है। ग्राम चुनावों में इन चीजों को, घोषणाओं को लेकर वह जनता के सामने गये हैं । जनता ने उनको बहुमत नहीं दिया है। जनता ने उनको अस्वीकार किया है। पालियामेन्द्री डोमोकेसी का यह तरीका है कि यदि एक व्यवस्था का, नियम का, विधान का, समर्थन नहीं कर सकते हैं, उससे असन्तुष्ट हैं, नाराज हैं, तो उसका उपाय संवैधानिक हो सकता है । अपना बहुमत बना कर मर्जी मुताबिक कानून बना कर ही वर्तमान व्यवस्था में परिवर्तन हो सकता है। यदि कानून को अपने हाथ में लेने का श्रापको श्रधिकार दिया गया तो आप देश

## [ थी नवाई सिह सिसोदिया ]

में ब्रराजकता की स्थिति का निर्माण करेंगे। मैं इसी संदर्भ में द्वापसे निवेदन करना चाहंगा कि हमारे मध्य प्रदेश में जो ग्रभी यह आंदोलन शरू किया है, उसमें हमारे मध्य प्रदेश कांकेम के उपाध्यक्ष श्री बाब लाल निवारी पर ग्राकमण करके, हमला करके उनका का मर तोड दिया, उनको काफी चोटें धाई । श्राप वर्ग संघषं का बाबाहन करना चाहते हैं, ब्रीर ऐसी फिजा निर्माण करना चाहते हैं जिसकी वजह से हमारे प्रजातंत्र को खतरा पहुंचेगा । तो मैं निवेदन करना चाहता हूं यह एक गम्भीर विषय है और भ्राप सोचें । भ्रमि का बंटबारा करके आप क्या प्राप्त करना चाहते हैं। हमारी कितनी भिम है, कितने बड़े किसान हैं। इन मब तथ्यों पर विचार करना होगा । ग्रगर भूमिहीन लोगों को हमने भिम दे भी दी एक एकड या दो एकड उससे क्या होने वाला है ? भूमि के साथ उनकी साधन देने होंगे । हम खेती की दृष्टि से एक प्रस्थिरता का बातावरण देश में निर्माण करना चाहते हैं जो हर इंग्डि से हमारे प्रजातंत्र के लिये, हमारे देश की खजहालों के लिये और ग़रीबों की मलाई के लिये खतरा पैदा करने वाला है। जितने भी लोग गये हैं द्यादोलन करने के लिये ये राजनैतिक लोग हैं, जो यहां दिल्ली में बैठ कर बातें करते हैं। कितने सोग गरीक हत है गांवों के किसान और शुमिहीन लोग । वह जानते है कि उनको वहां की व्यवस्था के बनसार शांति से जिदा रहना है, लोगों के साथ हिल मिल कर रहना है। इस तरह की व्यवस्था उनके मन में दुख पैदा करती है । ग्राप एक ऐसी परिस्थिति पैदा करते हैं, जिससे किसानों में ग्रसंतोष पैदा होगा, उनके ऊपर मुसीवतें आर्थेगी और श्राप लोग अलाबार में अपने नाम छपवा कर, शहीद बन कर वापम ब्रा जायेंगे। इस बार किसान घांदोलन--- जमीन हथियाने--- की जो चर्चा हुई है उसके बारे में गम्भीरता से पूरे हाउस को विचार करना चाहिये। यह जरूरी है कि हम पंचवर्षीय योजनाओं के माध्यम से अपने देण का निर्माण करें, अपनी समस्याओं का समाधान करें। हमारे लिये यह नितांत ग्रावण्यक है कि हमारे देश में, हमारे प्रान्तों में जो वा एण्ड बार्डर की व्यवस्था है वह ठीक और पर होनी चाहिये। कानुन तोडने वालों का राज्य स्वापित नहीं होने देना है।

में इस सम्बन्ध में मध्य प्रदेश की छोर छापका ध्यान ब्राकर्पिन करना चाहता है कि मध्य प्रदेश में. भिड और मुरैना ग्रीर दूसरे बहत से ऐसे इलाके हैं. जहां डाकुम्रों का बड़ा म्रातंक है, दिन दहाड़े तीस-तीस, चालीय-चालीस बच्चों को भगा कर किइनैप करके ले जाते हैं। बिन्डय प्रदेश का भी बहुत सा इलाका है जहां ऐमा ही हो रहा है। माधारण लोगों की, विद्या-थियों को, महिलाओं को और बड़े ब्रादिमयों को उठा कर ले जाने हैं ग्रीर उनको बायस करने के एवज में काफी बड़ी रकम मांगी जाती है। यह जरूरी है कि हमारे प्रजातन्त्र में उन शक्तियों को जो इस प्रकार का दिन दहाडे राजन काम करते हैं, दंडित किया जाना चाहिये और इसके लिये मध्य प्रदेश शासन की जो यह मांग है कि साधनिक सुविधाओं सौर शस्त्रों से पुलिस को सुनिजन करना चाहिये । उसमें केन्द्रीय शासन पूरी सहस्यता करे । यह महत्वपूर्ण विषय है स्रोर उस प्रकार की घटनाएं प्रजातन के ऊपर एक कलंक हैं। इस देश के मिडल भाग में जित्तमें उत्तर प्रदेश, राज-रवान, मध्य प्रदेश इत्यादि इलाके प्रभावित हैं, वहां ग्रगर ऐसी ब्यवस्था होगी तो लोगों में प्रजानव के प्रति अविष्याम पैदा होगा । इस प्रकार को हरकतीं का मकाबला करने के लिये केन्द्र की मदद करनी

ब्रन्त में मेरा निवेदन है कि पंचवर्षीय योजनाओं में, बहत से पव्जिक सेक्टरों में जो बड़े-बड़े काम होने हैं, वह बड़े-बड़े निज़्बय होते हैं यह बड़े गहरों, बन्बई, कलकत्ता, दिल्ली तक सीमित होते हैं । बाप मोब रहे हैं समुद्र के पानी की कैसे पीने लायक बनाया जाये. यह बहुत अच्छी बात है। हमारे देश के बहुत से ऐसे गांव हैं, जहां पीने का पानी उपलब्ध नहीं है ग्रीर वहां हमारी इस योजना में यह भी व्यवस्वा है कि अगर पानी पीने के लिए कोई व्यवस्था करनी हो तो उसके लिए केन्द्रीय सरकार 50 प्रतिगत सहायता देगी श्रीर बाकी खुद गांव वालों को करनी होगी । मैं यह निवेदन करना चाहता हं कि ग्राप करोड़ों रूपया योजना के अन्दर बड़े-बड़े जहरों के लिये खर्च कर रहे हैं. उन को पानी, बिजली ग्रादि ग्रन्य सुविधाएं देने के लिए खर्च कर रहे हैं, उनके ऐशो ग्राराम के लिये खर्च कर रहे हैं, लेकिन हमारे देश में जितने गांव हैं, बाज वहां पर लोगों के लिए पीने के लिए पानी की व्यवस्था

नक नहीं है और इन महान समस्या की छोर मरकार को ध्यान देना चाल्यि, गम्भीरता से सोचता चाहिए । इस पंचवर्षीय योजना के अस्त नक सब गांबों में पीने के पानी का समुचित इस्तजाम हो जाना चाहिए। तो मझे आपने बोलने के लिए मौका दिया है. उसके लिए मैं ग्राप्का ग्राभारी है।

Motion re

श्री राजनारावण : श्रीमन, यह जो चौथी पंच-वर्षीय योजना का बन्तिम स्वरूप माया है, वास्तव में यदि उसका गहन ग्रीर सुध्म ग्रध्ययन किया जाय हो उसके निम्नांकित नतीजे होंगे, बेकारी बढ़ेगी, घाट की व्यवस्था चलेगी, विदेशों पर निर्भरता बढ़ेगी. ग्राधिक ग्रममानता में वृद्धि होगी ग्रीर एकाधिपत्य कायम हो कर थोड़े से मुट्ठी भर लोगों के हाथों में धन का जमान होगा क्षेत्रीय तथा वर्ग ग्रसमानता की रपनार बढ़ेगी ग्रीर निरक्षरना बढ़ेगी। इस चौथी पंच-वर्षीय योजना के बन्तिम रूप के ये 6 फल अनिवाय ぎ 1

खब श्रीमन्, ऐसा क्यों हो गया, मैं थोडे-थोडे में संकेत कर दूंगा। यह देखा जाय। मैं इसीलिए चाहना था कि प्रधान मंत्री साहिबा हमारे भाषण के समय रहें तो में कुछ वर्तें कह सकूं। यह योजना है क्या ? इस योजना को पननी अप्रैल, 1966 में खाना चाहिये था । 1966, 1967 में यह योजना नहीं आई और 1968 में योजना नहीं खाई । 1969 में प्रारूप खाया जो 24,398 करोड़ का था और 18 मई, 1970 को ग्रन्तिम रूप ग्राया । योजना कार्यान्वित हो रही है पहली धप्रैल, 1969 से और योजना का अन्तिम रूप 18 मई, 1970 को ग्राया यानी 1 माल 1 महीने ग्रीर 18 दिन के बाद । योजना कार्यान्वित हो गई तब योजना का अन्तिव भप श्राया, तो यह योजना है या कुयोजना । मैं प्रधान मंत्री साहिबा से इसके बारे में स्पष्टीकरण चहुंगा कि योजना पांच वर्षों के लिए चली पहली अप्रैन, 1969 से और उसका अस्तिम व्य ब्राया 18 मई. 1970 को यानी एक वर्ष, एक महीने और 18 दिन अद । इस का मतलव यह हम्रा कि अन्तिम योजना का रूप मकम्मल होकर स्राया सन 1970 का धाधा बीतने के बाद, तो इससे बढ़ कर विद्विहीनता की योजना क्या हो। सकती है, यह बात में जानना चाहता है।

श्रीमन, इस योजना में जो फाड है उसको मैं देखना चाहता हूं। हो सकता है कि सरकार की श्रांर से यह तर्क आये कि एक वर्ष, एक महीने स्त्रीर 18 दिन के बाद जो अन्तिम रूप याया वह 484 करोड ज्यादा था और जो प्रारूप सावा वह 24.398 करोड़ का है। श्रन्तिम रूप जो धाया है वह 24.882 करोड रुपये का है, इसका मतलब यह हवा कि 484 करोड रुपया ज्यादा श्रन्तिम रूप में होगा । सरकार कह सकतो है कि हम थोड़ी देर में ग्राये तो दुरुत जाये, मगर यह बात भी मत्य नहीं है: क्योंकि प्रारूप जब बना, तो जहां तक मैं अनमान कर मकता है वह पहली जन-बरी, 1969 की कीमतों के आधार पर बना और ग्रन्तिम रूप जो बना वह पहली जनवरी, 1970 की कीमतों के ग्राधार पर बना। इस तरह से साल भर का फर्क हो गया। मैं प्रधान मंत्री साहिबा से कहना चाहता है कि साल भर के बन्दर जो कीमतों में फर्क हम्रा है उसका भ्रस्तर वे निकालें, तो भ्रन्तिम योजना 24066 करोड़ रुपये की रह जायेगी। यही कारण है कि योजना का माकार फुला कर बनलाया जा रहा है। ताकि विदेशों में ज्यादा महायता लें प्रीर ग्रपने देश की जनता पर ज्यादा करभारबंहा सकें। ये दो ही कारण हो सकते हैं। इसके ब्रतिरिक्त कोई तीयरा कारण नहीं हो सकता । प्राइम मिनिस्टर के जो इकानामिक एक्सपटे हैं, वे इसका जवाब दें । प्रारूप ग्राया 24,398 करोड रुपये का किस कीमत की बुनियाद पर ? ग्रीर ग्रन्तिम रूप ग्राया 24.882 करोड रुपये का, किस की मत की वृतियाद पर ? ग्रगर माल भर की कीमत के अन्तर का हिमाब लगाया जाय, सो 24.882 करोड 24.066 करोड़ रह जाता है। जो प्रारूप था सारे देश में उस प्रारूप की धन्जी हमने उड़ाई;क्योंकि ततीय पंचवर्षीय योजना में मार्वजनिक क्षेत्र 60 भीर निजी क्षेत्र 40 हो गया, जबकि प्रारूप में मार्वजनिक क्षेत्र 55 ग्रीर निजी क्षेत्र 45 हो गया. 5 प्रतिणत निजी क्षेत्र बढ़ गया । चुंकि सारे देण में इसकी धन्त्रियां उडी ग्रीर सरकार ने ग्रपने मन में सोचा कि हम तो अपने की कहते हैं समाजवादी, सार्व-जनिक क्षेत्र बढाने वाले हैं ऐसा कहते हैं, लेकिन प्रारूप में सार्वजनिक क्षेत्रं घट गया तो ग्रन्तिम रूप में सार्वजनिक क्षेत्र को ततीय पंचवर्षीय योजना के नजदीक तक पहुंचाने की साजिश है। ग्रगर इस योजना के पेट

Fourth Five Year

Plan

## [ श्री राजनारायण ]

को फाड़ कर देखा जाय तो उसमें कोई सही तथ्य या श्रांकड़े नहीं हैं, उसकी यह फुलाहट है, यह कहां से होगा । श्रनावश्यक हंग पर ये सब चीजें हो रही हैं ।

श्रीमन, मैं एक तथ्य बापके सामने और रखना भाहता हूं कि यह जो बहुचित पंचवधीय योजना का बाधार है इसमें देशी. विदेशी ऋण उगाहने और जनता पर नया कर लगाने की जो सरकार की साजिश है, वह ठीक-ठीक झलकती है। वास्तव में यदि हम देखें तो जो ततीय पंचवर्षीय योजना बनी थी वह 1960-61 की कीमत के आधार पर बनी थी। 1960-61 की कीमत के बाधार पर प्रगर हम चतुर्य पंचवर्षीय योजना को ग्रांकें तो चतुर्थ पंचवर्षीय योजना का प्रारूप या 24,398 करोड़, वह घट कर हो जाता है 14,680 करोड़ । तीसरी पंचवर्षीय योजना बनी 1960-61 की कीमत की बुनियाद पर । चतुर्व पंचवर्षीय योजना को ततीय पंचवर्षीय योजना के समय की कीमत के आधार पर देखें तो मालम होगा कि उसको जो दगना के करीब फुला दिया गया है वह केवल फुलाया गया है और वस्तुस्थिति में वह योजना उतनी बडी नहीं है । तो 1960-61 की कीमत की बुनियाद पर ग्रगर 24,398 करोड रुपये की पंचवर्षीय योजना को-जो स्रव 24,882 करोड़ रुपये की हो गई है-आंका जाय तो वह केवल 14,680 करोड़ रुपये आता है, जबकि ततीय पंचवर्षीय योजना का कुल सरकारी तथा निजी क्षेत्र का व्यय 12,677 करोड़ था। तो यह केवल 2 हजार करोड़ के करीब बढ़ी वास्तव में जबकि सरकार चतुर्य पंचवर्षीय योजना को तृतीय पंचवर्षीय योजना से दूना दिखा रही है, 12 हजार करोड़ बढ़ गया जो बस्तुस्थिति नहीं है । बस्तुस्थिति के सम्बन्ध में यह सरकार इस देश की जनता को भूलभूलीया में ले जा रही है। मैं चाहता हूं कि इसकी सफाई होनी चाहिए।

इसमें राष्ट्रीय मुरक्षा का प्रथम भी आता है। राष्ट्रीय पर पालथी मार कर बैठ गयी। जब यह सरकार वन सुरक्षा का प्रथम इस प्रकार से आता है कि 1963-64 में सुरक्षा पर कुल खर्च था 816.12 करोड़ और 19-69-70 के 1,110 की कीमत 1963-64 के आधार पर लगाई जाय तो वह 723 करोड़ ही आएगी। 1963-64 में .रखा पया था 816 करोड़ और 1969-70 में जो 1,110

रखा गया था वह 1963-64 की कीमत के झाघार पर 723 करोड़ होता है। तो सुरक्षा में भी आप समित्र एकरीव 100 करोड़ रुपये की कमी हो गई, मगर दिखाया गय, है 1,110 करोड़। यह वास्तविक नहीं है। अगर हम रियल्टी में जाएंगे तो आज हमारी सुरक्षा की स्थित पहले से दयनीय होती जा रही है। क्योंकि कीमतों के आधार पर सभी योजनाओं का मूल्यांकन होगा। तो प्रधान मंत्री साहिवा अपने जो अर्थ शास्त्री हैं उनसे इसका जवाब दिलायें कि 1963-64 के आधार पर जब 816.12 करोड़ रुपये या तो 1969-70 में जो 1,110 करोड़ रखा गया, तो इतना हो क्यों रखा गया, क्योंकि 1963-64 की कीमतों के आधार पर अगर हम लगते हैं तो वह केवल 723 करोड़ ही आता है। तो इस प्रकार से हमारा सुरक्षा का मामला भी खटाई में है।

पहले एलान था कि 1964 से 1969 तक की एक सुरक्षा योजना बनेगी पांच वर्ष की । बाद में यह एलान बदल गया । वह सुरक्षा योजना नहीं बनी । प्रव 1966 से 1971 तक के लिए पंचवर्षीय योजना मुरक्षा बनेगी यह ऐलान किया गया । श्रीमन्, श्रव 1969-70 की सुरक्षा योजना बा गयी और 1969-70 की सुरक्षा योजना का जो टोटा है उसको मैंने आपके द्वारा सरकार के पास प्रस्तुत कर दिया। मैं यह कहना चाहता हं कि इस योजना के बारे में देश की जनता को कितना ग्रंधकार में रखा गया है; क्योंकि 1965 में एक योजना का प्रविज्ञान भ्राया । 1965 में क्यों, इसलिए कि 1967 में चुनाव ग्राने वाले थे। 1965 में योजना समाप्त हो रही थी। तो सरकार ने योजना का एक प्रारूप रखा, मगर अप्रैल में योजना नहीं चल पाई; क्योंकि प्रथम प्रास्य ग्रगस्त में ग्राया। कांग्रेस को राज्यों की अपेक्षाकृत केन्द्र में, पालियामेंट में कुछ श्रधिक सीटें मिल गयीं और धाम चुनाव के बाद उन की सरकार बन गयी और फिर यह सरकार योजना पर पालथी मार कर बैठ गयी। जब यह सरकार वन गयी तो योजना का प्रविधान भी समाप्त कर दिया गया । तब यह कहा गया कि कोई योजना है ही नहीं । ग्रब फिर से योजना बनेगी और वह योजना 1969 से ले कर 1974 तक चलेगी और इस के बाद भी 1969 में योजना का ग्रन्तिम रूप नहीं भाषा, वह भाषा

है जो धोखा हो रहा है, उसके ऊपर भी हम लोग दृष्टि डालें।

ब्रब इस योजना के सम्बन्ध में इतना कह चकने के बाद मैं चाहता 💒 कि हमारा देश कहां है, इस ध्रोर भी हमारे मित्रगण कुछ ध्यान दें, क्योंकि केवल हवा में उड़ने से काम नहीं चलेगा। बाज विश्व के जितने मुल्क हैं मैं उनको चार बर्गों में बांटता हूं। एक वर्ग धनी है, दूसरा मध्यव वर्ग का है, तीसरा अविकसित है भ्रौर चौया गरीव है। तो भारतवर्ष किस श्रेणी में ब्रायेगा इसको देखा जाय । 100 डालर से ज्यादा मुद्रा प्रचलन जिस महक का हो। उसको धनी माना गया है, प्रति व्यक्ति के हिसाब से । 50 डालर से लेकर 99 डालर तक फी व्यक्ति मुद्रा प्रचलन जिस मुल्क का हो उसको माना गना है मध्यम वर्गीय, यानी मिडिल बलास का । श्रंडर डबलप्ड, ग्रविकसित मुल्क जिसका मद्रा प्रचलन 20 से 50 डालर के बीच में हो ग्रौर गरीब मुल्क जिसका मद्रा प्रचलन 20 डालर से नीचे हो। तो इस प्रकार चार प्रकार का वर्गीकरण हमने विश्व के मल्कों का किया है। तो हमारा देश न धनी में है, न मध्यम में है और न अविकसित में है, हमारा देश है गरीब की श्रेणी में और गरीब की श्रेणी में भी बह कहां है, एक दल वार्डर पर । भारत में प्रति व्यक्ति मद्रा प्रचलन 6.28 डालर है। सीलोन में 7.83 डालर है। पाकिस्तान में 8.6 डालर है श्रीर युगान्डा में भी 6.61 डाल ह है। यानी हम पाकिस्तान से भी पीछे हैं, हम सीलोग से भी पीछे हैं स्रीर हम युगान्डा सें भी पीछे हैं। ग्राज जो करेंसी सर्कुलेशन पर कैपिटा भारतवर्ष में है वह दुनिया में सबसे कम है यानी भारत वर्ष ग्राज दुनिया वेः सबसे गरीब मल्कों में ग्राता है। फिर भी यहां ज्यादती क्या है। भारतवर्ष के प्रधान मंत्री पर आज दुनिया में जितने जनतंत्र हैं उन सबसे ज्यादा खर्च होता है। जिस मुल्क में सब से ज्यादा गरीबी हो उसी मुल्क के प्रधान मंत्री पर दुनिया के प्रत्येक जनतंत्रीय मुल्क से ज्यादा खर्च होता है। केवल उनका सकेटेरियेट देख जिया जाय । ग्राज प्रधान मंत्री का सकेटेरियेट शायद केवल ग्रमरीका के प्रेसीडेंट के सकेटेरियेट को छोड कर भीर जितने प्रधान मंत्रियों के सकेटेरियेट हैं उन सबसे बड़ा है। इसकी शायद हमारे मिल्लों को जानकारी नहीं होगी। इसलिये जो मल्क जितना ही गरीब हो उस मल्क के

प्रधान मंत्री की जिन्दगी उतनी ही सबसे ज्यादा बेगकीमती हो यह भी हमारी दिख्ता का एक धोतक है। हमारे हिसाब से—इसमें मुगालता नहीं होना चाहिये—प्रधान मंत्री पर सम्पूर्ण दैतिक खर्चा आ रहा है 30 हजार रुपये और एक कैविनेट मंत्री पर सम्पूर्ण दैनिक खर्चा आ रहा है 2 हजार रुपय।...

सरवार रघुबीर सिंह पंजहजारी (पंजाब) : आपके यहां रहने का खर्च कितना आता है।

श्री राजनारायण: ... जबकि यहां के 35 करोड़ सादिमयों की सामदनी प्रति दिन प्रति सादिमी तीन साने, चार साने हैं। जरा देखा जाय कि जो हमारे मुल्क की योजना, बनेगी, वह मुल्क की योजना यही होगी, जिस योजना के बारे में हम मिश्र जी के साने से पहले ही कुछ निवेदन कर दिया था, उसकी दुहराऊंगा नहीं।

भव मैं भ्राना चाहता हं विदेशी सहायता पर । जो यह योजना है वह कार्यान्तित होगी नहीं और धगर कार्यान्वित होगी तो जो छः नतीज हमने वताये थे वह नतीजे सामने आयेंगे । क्यों नहीं कार्यान्वित होगी ? हमारा तर्क क्या है ? 1966-67 में विदेशी सहायता कुल 860 करोड़ की थी, 1967-68 में वह 861 करोड़ की थी और 1968-69 में विदेशी सहायता केवल 521 करोड़ की हो गई, यानी 1967-68 के मकाबिले में 1968-69 में 340 करोड़ रुपये की कम सहायता मिली। कौन विदेशी हमको सहायता देगा ? चतुर्थ पंचवर्षीय योजना में भी पच्चीस सौ करोड़ रुपये के विदेशी कर्जे की ग्राश्रितता है। मैं दावे के साथ कहना चाहता हूं कि पच्चीस सौ करोड़ रूपये की विदेशी सहायता नहीं मिलेगी । देखिये 1969 में क्या हुआ ? अप्रैल से सितम्बर तक कूल 280 करोड़ मिला है और 1968-69 में अगर हम खाद्य पदार्थी को निकाल दें तो नेट एड जो है वह 521 करोड़ से गिर कर 335 करोड़ रहती है ग्रीर 1969-70 का हिसाब लगायें तो अप्रैल से सितम्बर तक खाद्य पदार्थों को निकाल कर कुल 184 करोड़ की विदेशी सहायता हाथ जोड़ने, पैर पकड़ने, नाक रगड़ने के बाद मिल पाई। यह भी मैं कहना चाहता हुं . . .

Motion re

श्रो राजनारायण: यह ऐसी भद्र लेडी ग्रमद्रता का व्यवहार करती है।

तो अब मैं कहना चाहना है कि यह जो योजना है यह पीपुल्म योजना नहीं है । इसको जन-योजना नहीं कहा जाना चाहिये । हम हैं समर्थक पीपुल्स योजना के । जन-योजना के समर्थक हैं । यह योजना नौकरणाही की योजना है। कुछ नौकरणाह बैठते हैं और बैठ कर के ऊपर से योजना लाद देते हैं। मैं पूछना चाहता हं कि जैसे हमारे मिल लोकनाथ मिश्र हैं यह किसी गांव से बाते हैं. इस-इस गांव में किस-किस बात की जरूरत है यह ज्यादा समझते हैं या कोई ए बो सी डी पढ़ा वडा एकानामिस्ट हो वह जान सकता है। इस गांव में नलक्य की जरूरत है, इस गांव में टैक्टर की जरूरत है या किस गांव में नहर की जहरत है या किस गांव में घानी का तेल हो सकता है. किस गांव में क्या हो सकता है, इसको जानती है गांव की जनता, इसको भारत सरकार के मंबीगण नहीं जानते जीकि हवाई जहाज में उड़ने हैं । वह क्या नाम है, हां, भिवंडी, भिवंडी में दंगा हुआ, भिवंडी का दंगा हुआ और प्रधान मंत्री साहिबा ने जा कर उत्पर से देखा, वह दरवीन से हवाई जहाज से दर्शन कर रही हैं, वह फीटो हमको दिखाई गई। वह नहीं चलेगा।

में कहना चाहता है, जो हमारा मल प्रश्न है, प्रधान मंत्री साहिबा जरा इस तथ्य को पकड़े कि क्या पंचायत राज पर उनका विश्वास है, क्या जनतंत्र पर उनका विष्याम है। जो लोग हमारे यहां हमारे मिव डी॰ एम० के० के हैं, ये डी० एम० के० के मित्र हमारे हरिजनों की बड़ी दहाई देते रहते हैं। लेकिन हरिजनों की दहाई केवल यहां पर देने से कोई फायदा नहीं। एक हरिजन मंत्री परिषद में था जाये या एक की जगह दो बा जाये, या 4 हरिजन पालियामेन्ट में बा जाएं. क्या इससे हरिजनों का उद्धार होगा ? उनको जमीन दो, छोटे-छोटे कल कारखाने दो, सरकारी सेवाधी में धाने दो, उनको जीवन निर्वाह के साधन दो, नव उनका निर्वाह होगा । इस तरह से निर्वाह नहीं होगा कि उन लोगों को मंत्री परिषद में लाकर हरिजनों का ठेकेदार बना दो भ्रीर जगह-जगह धुमाधो । समझ में नहीं श्राता, किस मस्तिष्क का द्योतक है : "बाबू जी, बाबू जी"-इमारे संबी फखरुद्दीन ग्रनी ग्रहमद कहने लगे "बाब जी"। मैं कहंगा ये बाब जी कहां से घा गए। तब थी एस० एन० मिथ्र, नेता विरोधी दल ने कहा क्या बाब जी जगजीवनराम को कह रहे हैं। तो मंत्री जी ने कहा हम उनको बाब जी ही कहने हैं। एक ग्राञ्चर्य है, चापलुसी, फ्लैट्टी की सीमा के बाहर है ।

## (Interruption)

श्रीमती विद्यावती चतुर्वेदी: यह भारत की संस्कृति में है कि बाब, चाचा, दादा, नाना भी कहते

श्री राजनारायण : जनतंत्र में मना का विकेन्द्री-करण हो । क्या इस जनतंत्र में है गत्ता का विकेन्द्री-करण ? मेरा कहना है कि जनतंत्र में यदि हमारे मित्रगण ग्रास्था रखते हैं. तो जनतंत्र में मला का विकेन्द्रीकरण है, जनतंत्र में मला का केन्द्रीकरण नहीं है । खाज वर्तमान मंत्री परिषद जो केन्द्र का है, मैं पुछना चाहता है क्या कोई भी जनतंत्री है। इतनी सला के केन्द्रीकरण को क्या कोई जनतंत्रीय कहेगा। प्रधान मंत्री साहिया है तो एटामिक एनजीं की मालिक हैं, इलेक्टो-निक्स की मालिक हैं, प्तान की मालिक हैं, घर, विदेश, मुरक्षा, बिल की मालिक हैं, रेबेन्य एन्ड इन्टेलिजेन्म उनके हाथ में है, लाइसेन्सिंग उनके हाथ में है, इन्ड-स्टियल एण्ड साइन्टिफिक रिसर्च उनके हाथ में है। देश के जनतंत्र में . . . . . . (Interruptions) धगर श्रीमन, ग्राप रोकियेगा नहीं तो हम बैठ जायेगे ग्रीर हम प्रधान मंत्री को भी बोलने नहीं देंगे। हम श्रापको बचन देते हैं कि कल प्रधान को यहां बालना असम्भव होगा चाहे मदन से हमका उठाया जाये या मार्जल निकाल दे । संसदीय बदतमीजी हम नहीं होने देंगे ।

श्री उपसभापति : ग्रापने 23 मिनट ले लिये हैं। 3 मिनट ज्यादा समय श्राप ले चके हैं।

श्रीमती विद्यावती चतुर्वेदी : श्रीमन, माननीय सदस्य को भी संसदीय परम्पराद्यों का खयाल रखना चाहिये । हम लीग तो हमेणा रखते हैं । माननीय उप-सभापति महोदय, श्रापने देखा होगा कभी भी हमने

किसी तरह से संसर्वाय परम्पराख्यों का उल्लंघन नहीं किया है। जब भी हुआ है, माननीय सदस्य की तरफ से हया है।

Motion re

## (Interruptions)

श्री राजनारायण: ग्रगर ग्राप पेशेन्ट हियरिंग दें तो हम बोलें या यह फैसला कर लें कल कोई न बोले । बारवैरिज्म नस्ट बी मेट विद बारवैरिज्म । यह हमको यहां कह जा रहा है। वर्बरता का जवाब बर्बरता से बिना विवे काम नहीं चलेगा।

श्री उपसमापति : ग्रापकी पार्टी का टाइम 20 मिनट है धौर धापने 24 मिनट ले लिये।

श्री राजनारायण : हमको नहीं मालूम क्या समय है। हम अपने समय से बैठ जायेंगे, हम अपने समय के मास्टर हैं। ग्रगर ग्राप बीच में टोकेंगे नहीं ...

श्री उपसभापति : 6 बजे दूसरा विषय चलने वाला है ।

श्री राजनाराय**ाः** तो हम कल बोलेंगे । सवाल यह है मीठा-मीठा एप, कड़वा-कड़वा थु । चापलसी करने वाले बीस-बीस मिनट ले गये। मैं पूछना चाहता हं दुनिया के जनतंत्र में क्या कोई प्रधान मंत्री है, जिसके पास इतनी सत्ता है। ग्राज मंत्रि-परिषद् की ग्रावश्यकता क्या है ? केवल एव सलाहकार के रूप में मंत्रि-परिषद बनाई जाये, क्योंकि सारी ठेकेदार प्रधान मंत्री बनी हुई हैं। इससे सार बाधिपत्य ग्रौर ब्रधिकार प्रधान मंत्री के हाव में ब्रा व्या। ब्रौर फिर भी कहंगे जनतंत्र। तो मैं एक निवेदन व रना चाहता हूं कि कोई भी व्यक्ति क्या जनतंत्र शब्द कह कर जनतंत्रीय होगा। जनतंत्र केवल शब्द नहीं है, वह तो जीवन की सर्वांगीण विकास-युक्त जीवनप्रणाली है। तो कल हमने थोड़े में कहा था और ग्राज ब्यौरे से कहना चाहता हूं। भ्रभी हमारे मध्य प्रदेश के रहीश नैन्ड ग्रैंब के बारे में हल्ला मचा कर चले गये । मैं उनसे पूछना चाहता हूं कि उन्हें गांधी जी के नाम लेने का क्या अधिकार है और उनके नाम लेने की क्या जरूरत है। हम तो खूण हैं कि हमारे बुजुर्ग श्री त्यागी जी जो ग्रभी तक हमारे भाषण को सुनने के लिये बैठे व लेकिन जब उन्होंने देखा कि हम नहीं बोल रहे हैं ता वे साढ़े चार बजे उठ कर चले गये। मैं पूछना चाहता हूं ख़ौर गांधी जी का कोटेशन

पढ़ना चाहता हं कि गांधी जी के नाम लेने का हक इन लोगों को कैसे है। इनकी जीभ कट कर गिर क्यों नहीं जाती है, जो गांधी जी का नाम लेते हैं। जो इस तरह से गांधी जी का नाम लेते हैं, वे गांधी जी के सिद्धान्तों की हत्या करते हैं।

Fourth Five Year

श्रीमन, मैं गांधी जी का कोटेशन ग्रापके सामने पढ़ देना चाहता हूं, जो इस प्रकार से है :

"Working for economic equality means abolishing the eternal conflict between capital and labour. It means the levelling down of the few rich in whose hands is concentrated bulk of the nation's wealth on the one hand, and a levelling up of the semi-starved, naked millions on the other. A non-violent system of Government is clearly an impossibility so long as the wide gulf between the rich and the hungry millions persists. The contrast between the palaces of New Delhi and the miserable hovels of the poor labouring class nearby cannot last one day in a free India in which the poor will enjoy the same power as the riches in the land. A violent and bloody revolution is a certainty one day, unless there is a voluntary abdication of riches and the power that riches give and sharing them for common good."

अगर गांधी जी का यह बाक्य किसी के हृदय को प्रभा-वित करता है तो मैं उनसे पूछना चाहता हूं कि ग्राज जो हम जमीन का वितरण भूमिहीनों में करते हैं ग्रीर इस ग्रान्दोलन को चला रहे हैं, क्या उसके लिये हमको दोषी बनाया जायेगा । गांधी जी ने देश को चेताबनी दी थी। गांधी जी की हत्या 30 जनवरी, 1948 की हुई थी और उसके पूर्व 1946 का यह घाटिकल है। 1946 में गांधी जी ने कहा था कि दिल्ली जो नई दिल्ली बन रही है, दिल्ली में जहां एक तरफ विशाल गगन-चुम्बी अट्टालिकाएं हैं, वहां दूसरी तरफ देहातों में लोगों के रहने के लिए झौपडियां तक नहीं हैं। इतना बडा श्चन्तर दिल्ली ग्रौर देहातों में है। यह बात स्वतंत्र भारत में कैसे एक दिन भी रह सकती है। गांधी जी चेतावनी देते हैं कि ब्लडी रिवोल्युशन खुनी कान्ति हो कर रहेगी। यह धनिक जो लोग हैं उनका धन छीन कर गरीबों में बांटा जाना चाहिये। जिन लोगों के, जिन मुट्ठी भर लोगों के पास धन मुहय्या हो गया है उनके हाय से धन लो और नंगे तथा भूखे लोगों की Motion re

स्थिति को ऊंचा उठायो भौर जो धनवान हैं उनको नीचे गिराको । यह गांधी जी ने कहा था । यदि हम शोधित भौर पीडित मानव को ऊंचा उठाने के लिए म्रान्दोलन करते हैं तो ये चपरगटट लोग हम से कहते हैं कि हम ब्राकाम कर रहे हैं। यह कैसे हो सकता है। यह घसम्भव है, नामुमकिन है।

भी उपसभापति : श्रव श्राप खत्म की जिये ।

भी राजनारायण: मैं चार पांच मिनट में खत्म कर दूंगा और ग्राप घबराइये नहीं। ग्रगर ग्राप घबरायेंगे तो हमारा मामला बिगड जायेगा।

श्रीमन्, यह बम्बई का रिजोल्यूणन है। यह कांग्रेस का बम्बई का प्रस्ताव है। मैं इसकी पढ़ देना चाहता हं। इसके 15 कालम में क्या है

"Text of Resolution on Economic Policy, political, social and sugar industry in U. P.

"The task before us therefore is to remove the sense of insecurity in the minds of Indian Muslims and to generate in them and other minorities a sense of involvement in the political administrative framework of India." and

भाज कांग्रेस बम्बई के प्रस्ताव में कहती है कि मसल-मानों के अन्दर हमें जैनरेट करना है। जैनरेट का हिन्दी क्या होगा यानी उनमें हमको अंकर उगाना है। उनमें सैन्स ग्राफ इन्वाल्बमेंट पैदा करना है कि वे भी भारत-वर्ष में पोलिटिकल और प्रशासनिक फ्रेमवर्क में शरीक हों यानी कांग्रेस (इ) नहीं मानती है कि भारत का मसलमान इस देश के पोलिटिकल और एडिमिनिस्टे-टिव फ्रेमवर्क में जिरकत करता है। यह उस कांग्रेस (इ) का प्रस्ताव है जो इंडियनाइखेशन अब्द पर बहत होहल्ला मचाती है। आगे देखिये---

. The Congress has also to work and conduct its affairs in a way so as to create a sense of belonging and participation among the weaker section of community by paying urgent attention to the social, economic and cultural needs of Harijans, the backward classes, the tribal people, Muslims and other religious minorities.

दो शब्द हैं 'सैन्स आफ बिलांगिंग" और 'सेन्स आफ पार्टिसिपेशन' यानी कि भारत का मसलमान, भारत का हरिजन, भारतवर्ष का पिछडा वर्ग, भारतवर्ष के भादिवासी व भ्रन्य ग्रह्पसंख्यक, जो कि कुल जनसंख्या का 90 फीसदी हो गए, उनमें सेन्स प्राफ बिलांगिय पैदा करना है और सेन्स आफ पार्टिसपेशन पैदा करना है यानी यह देश हमको बिलांग नहीं करता, हम इस देश को बिलांग नहीं करते, इस देश के प्रति बिलांगिंग की. श्रपनत्व की भावना हमें पैदा करनी है। मैं कहना चाहता हं कि जिस पार्टी का यह प्रस्ताव है उससे गन्दी पार्टी इस देश में कोई नहीं है। यह पार्टी जो मसलमानों के लिए कहती है, हरिजनों के लिए कहती है, पिछड़ों के लिए कहती है कि उनके अन्दर देश के प्रति बिलांगिंग की भावना नहीं है, ग्रपनत्व की भावना नहीं, देश के प्रति उनके अन्दर शिरकत की भावना नहीं है उस पार्टी से गलत पार्टी क्या होगी । यह पार्टी कहती है कि हम देश को बचाएंगे। जब केवल 10 फीसदी के ग्रन्दर सेन्स ग्राफ बिलांगिंग फार दि कन्ट्री है तो इस देश को कोई बचा ही नहीं सकता। जिस पार्टी का यह पोलिटिकल माइन्ड है वह पार्टी इस देश को कहां ले जायगी ? रसातल में ले जायेगी । इसलिये मैं कहना चाहता है कि प्लान को ठीक डंग से देखा जाय।

Fourth Five Year

Plan

श्रीमन्, मैं श्रापसे निवेदने करना चाहता हं कि हमारे देण में ऐसी प्लानिय हो जिसमें उस 20 करोड एकड जमीन को तुड़वाने की व्यवस्था हो जो इस समय परती है, बंजर है, पानी से ढ़की हुई,तराई-भावर का इलाका है और 5 करोड़ एकड़ जमीन हमारी वह है जो सीलिंग के ऊपर बचेगी। एक इल-बैल से जितनी जमीन जुते उसकी तिगनी से ज्यादा जमीन किसी के पास न रहे । इस 20 करोड एकड जमीन के लिए एक योजना बनाइए, श्रम्न सेना बना कर उस जमीन को तुडवाइए, 5 वर्ष के नाम से ज्यादा लगाव हो तो 5 वर्ष लगा दीजिए, मगर देश की इंच-इंच खेती यांग्य जमीन जोती जाय, सन्न पैदा करने लगे । क्या उस योजना की गन्ध भी इसमें है ? साज 25 करोड एकड अमीन असिचित है। 33 करोड़ एकड़ जमीन में से 25 करोड़ एकड जमीन की सिचाई की व्यवस्था क्या है. केवल 7-8 करोड एकड जमीन में सिचाई की व्यवस्था है। क्या इस योजना में इसकी कहीं गन्ध है ? 35 करोड से ज्यादा लोग निरक्षर हैं, यह पंचवर्षीय योजना बीतते उनकी संख्या 40 करोड़ हो जायगी। 40 करोड़ जनता को साक्षर करने की कोई योजना है ? कहीं नहीं है,

उसकी गन्ध भी नहीं है। इस योजना को हम योजना कहें या इसको राष्ट्रधाती क्रयोजना कहें, जनद्रोही ' कुयोजना कहें ? इसने बढ़ कर जनतंत्र में कोई जनदोही योजना नहीं हो सबती । जो सरकार ग्रपने बच्चों को शिक्षित नहीं करती. जो अपने खेतों को पानी देने की ब्यवस्था नहीं करती, हर ग्रादमी को काम देने की **व्यवस्था नहीं करती उससे घटिया सरकार कोई हो** सकती है ? जब हम कहते हैं कि हर आदमी को काम दो, बेकारी का भक्ता दो तो हमको कहा जाता है कि हम ग्रनडेमोकेटिक ै । हम संविधान की तह में हैं. हमने संविधान की ग्रात्मा को पकड़ा है। संविधान की भाषा को देख कर अर्थ का अन्थं करने के आदी हम नहीं हैं। इसलिये मैं कहना चाहता हं कि माननीय प्रधान मंत्री साहिबा केवल शब्दों पर न जायें, शब्दों पर न बेलें, 20 साल तक बहत खेल हो चुका है, अब कितने दिन तक हम लोग खेल खेलते रहेंगे। इसलिए हम ब्नियाद को पकड़ें, तथ्य को पकड़ें। हमको सफ़ाई के साथ कहना चाहिए कि ग्रन्न सेना बनेगी, सिचाई सेना बनेगी, शिक्षा-प्रसारण सेना बनेगी । जो मूल तत्व है हर बादमी को भोजन, हर आदमी को कपड़ा, हर बादमी को मकान, हर बादमी को तालीम, हर बादमी को दवा, हर ग्रादमी को ग्रीजार, उसकी व्यवस्था हमें करनी चाहिए। धान हमारे पास खौजार नहीं हैं और हम पूंजीपतियों के ग्रीजारों पर ग्रपनी श्रम गक्ति को लगाते हैं। मैं बाहता हं कि हमारे पास श्रीजार हों। हम ग्रपनी श्रम शक्ति ग्रपनी दौलत पैदा करने के साधनों में लगायें। नमाजवाद के मायने क्या ? समाज-बाद का ग्रंथ न समझने वाले लोग समाजवाद-समाजवाद कहते रहते हैं। मैं चाहता हं कि कुछ प्लानिंग ऐसी बने जिस में मंजियों की देनिंग हो और प्रधान मंत्री के लिए कुछ विशेष योग्यता रखी जाय अपने मुल्क में, कम से कम 10 या 15 साज के लिए और संसद सदस्यों के लिए तो ग्रजीब हालत है। कम से कम चुनाव के लिए ग्रगर कोई योग्यता नहीं है तो जब सदस्य बन कर श्रा जायें तो कोई योग्यता तो होनी चाहिए ही, उनको पोलिटिकल साइस को ट्रेनिंग दी जानी चाहिए। तमाम लेक्चर देते रहते है नेशनलाइजेशन आफ लैण्ड पर। व्हाट बु यू मीन बाई नेशनलाइजेशन आफ लैण्ड ? ब्राप जमीन के राष्ट्रीयकरण का ब्रर्व क्या समझते हो ? कोई तुक है, कोई भाष्य है। लेनिन की भी हिम्मत नहीं

पड़ी । लैंड ट् दि टिलर, खेत खेत जोतने वाले का होगा । ग्रगर नेशनलाइजेशन का ग्रथं लैंड ट दि टिलर है, खेत खेत जोतने वाले का है तो उसे मैं मान सकता हं, लेकिन अगर नेशनलाइजेशन का अर्थ कलेक्टिवाइजेशन है, सरकार के हाथ में सारी ताकत हो, तो मैं उससे थुणा करता हूं, मैं उसकी निन्दा करता हूं **धौ**र उस के साथ कभी चल नहीं सकता। श्रीमन्, मैं उसका भाष्य कर देना चाहता हूं। गांधी जी ने एक बार नहीं अनेक बार कहा है कि राज्य शक्ति आगंनाइज्ड वायलेंस का सोसं है, अगर सरकार के हाथ में ही सारी दौलत पैदा करने के साधन दे दिये जायें, सारा धन दे दिया जाय और यह सरकार निरंकुण हाथी हो जाय तो उस समय क्या होगा? एक दम चौपट हो जायना ? जनतंत्र, जब तक दौलत का बटवारा नहीं होगा, धन धरती का बटवारा नहीं होगा उस समय तक हमारा जनतंत्र कराह रहा है, रो रहा है। इसलिए मैं चाहता हं कि एक जन-तंत्रीय होने के नाते धन और धरती का बटवारा कराइये। जिनके पास भावश्यकता से मधिक है उनका छीनो। हमारे एक सवाल का जवाब प्रधान मंत्री साहिबा दे दें। मैं एक ही मिनट में खत्म कर दूगा। रोज रोज उड़ीसा हमारी जो नन्दिनी शतपथी जी जाती हैं वह क्यों ? 9-10 को हमारा उड़ीसा का प्रोग्राम था। हम ने उसको टाल दिया। श्रापने हरेकुष्ण मेहताब का नाम मुना होगा। उनको आप जानते हैं। वह मुख्य मंत्री रह चुके हैं उड़ीसा के । एक कोई मुदालियर कमीशन बैठा था। उसने लिखा है कि हरेकुण्य मेहताब पर प्राइमा फेसी केस है। उसके लिए इन्क्वायरी कमीशन बैटाया जाय । प्रधान मंत्री ने उसे बैठाया क्या ? **≆या प्रधान मंत्री वहां के मुख्य मंत्री को कहने** जा रही हैं कि वहां के मख्य मंत्री फौरन, तत्काल हरेकुष्ण मेहताब पर जांच कमीशन बैठायें ? यानी जब वह हट जाय नव तो वह गन्दे और जब उन के साथ थ्रा जाय तो ग्रन्धे।

एक और अन्तिम सवाल हमारा है। में अदब के साथ सदन के सम्मानित सदस्यों से विनती करूंगा और कहना चाहूंगा कि आज हमारे देश में सब जगह चर्चा है . . . •

सरदार रथुबीर सिंह पंजहजारी: राजनारायण जी, वह तो उड़ीसा गवर्नमेंट ने करना है, उसके लिए यहां क्या कहते हो ?

श्री राजनारायण: ग्राज हमारे यहां सब जगह चर्चा है कि यह सरकार सारे उद्योग धंधों पर एकाधिपत्य करना चाहती है। लेकिन क्या प्रधान मंत्री साहिबा इस बात की सफाई देंगी कि क्या वे उद्योग धंधों में एका-धिपत्य को बढ़ावा देना चाहती हैं ? अगर नहीं तो फिर सदन में इतनी चर्चा के बाद फिर बिरला को नये लाइ-सेंस क्यों दिये गये. फिर उनको जिस फैक्टरी का एक्सटेंगन रोका गया था, ग्रल्मनियम फैक्टरी पिपरी, मिर्जापुर को भ्रपना उत्पादन बढाने की इजाजत कैसे मिली, टाटा को नयी फैक्टरी कैसे मिली और जय-पुरिया को नया कारखाना गाजियाबाद और रायबरेली में खोलने की इजाजत कैसे मिली ? यह प्रश्न उठ रहे हैं। कोई जवाब दे। और जब इन प्रश्नों का जवाब मांगा जाता है तो कुछ चाट्कार लोग हल्ला मचाते हैं, जैसे उनको ही सपने प्रधान मंत्री से बड़ा प्रेम है और हम को नहीं है। मैं बता दूं कि मैं पाप से घुणा करता हं, पापी से नहीं । प्रधान मंत्री से हम को घणा नहीं है, उनके पापों से हमको धृणा है। इसलिए मैं चाहता हूं कि वह सुधरें । मैं चाहता हं कि वह सदपथगामिनी हों श्रीर जो वह गलत मार्ग का ग्रवलम्बन कर रही हैं उस को वह छोड़ दें। वह इस प्रश्न का अवाब दें कि क्या कारण है कि जब इस सदन में यह माना गया कि मोनो-पाली को रोका जाय और बड़े-बड़े हाउसेज पर और उन से सम्बन्धित मंत्रियों पर जांच ग्रायोग बैठाया जाय तो बावजूद सदन की इच्छा के फिर ऐसा बरा काम नयों हमा ?

MR. DEPUTY CHAIRMAN: That is enough. We shall now go to the next item

# CLARIFICATIONS IN RELATION TO STATEMENT RE PRICES OF DRUGS LAID ON THE TABLE OF THE RAJYA SABHA ON AUGUST II, 1970

श्री सुन्दर सिंह भंडारी (राजस्थान) : उपसभा-पति महोदय, दवाग्रों के बढ़ते हुए दामों के सम्बन्ध में मंत्री जी ने प्रपंत वक्तव्य में इस बात को स्वीकार किया है कि कन्वेंशनल एंटी टी० बी० इस्स, विटैमिन प्रिपेरेशन्स, पेन रिलीविंग इन्स और कामनली युज्ड हाउसहोल्ड रेमेडीज जो हैं इनमें प्राइस की बृद्धि हुई है। मैं समझता हं कि यह इस बात का कंफेशन है कि तमाम मर्जों में से 90 प्रतिशत मर्जों में जिन दवास्रों की ग्रावश्यकता होती है उन पर कीमत की बढोत्तरी का परिणाम हुआ ! अब यह कीमत की बढ़ोत्तरी का यह परिणाम क्यों हुआ है इसको भी उन्होंने स्रपने वक्तव्य में दिया कि पिछली 31 जलाई को दवा बनाने बाले लोगों ने ग्रपनी प्राइस लिस्ट सरकार को स्कृटिनी के लिये दी भ्रौर भ्राज 10 दिन या 12 दिन इस चीज को हो गये भ्रौर सरकार भ्रभी तक उसकी जांच कर रही है, उस स्कटिनी के ब्राधार पर फैसला नहीं कर पाई कि जो दवाओं के दाम निश्चित किये जा रहे हैं वह वाजिब हैं या गैरवाजिब हैं। इसी का फायदा ले कर ये सब दवास्रों के दाम बढ़े हैं।

तो मैं सरकार से कैटेगारिकली पूछना चाहता हं कि यह स्कटिनी स्रौर कितना समय लेगी? क्या इस स्कृटिनी के समय का लम्बापन इसलिये है कि इग मैनफैक्चर्रस के साथ कोई साजिश हुई है और उसके ग्रनसार यह लम्बा होता चला जायेगा ? श्रगर यह है तो फिर इसके सम्बन्ध में मझे इस मंत्रालय पर आरोप ग्रीर ग्राक्षेप लगाना पड़ेगा । मैं यह इसलिये कह रहा हं क्योंकि जो स्माल प्रोड्युसर्स हैं, स्माल सेक्टर्स हैं, उनकी भी इसी प्रकार की लिस्ट 31 अगस्त तक भ्रायेगी । ग्रापका जो स्टडी ग्रुप है वह भ्रभी तक स्टडी कर रहा है. उसकी रिपोर्ट नहीं आई । फिर से आप उसके स्क्रिटिनी में ग्रीर ज्यादा समय लगायेंगे तो जो सत्यानाश बचा है वह 31 ग्रगस्त के बाद उस स्टडी ग्रप की रिपोर्ट ग्राने तक सर्वसत्यानाण हो जायगा श्रौर कोई दवा ऐसी नहीं बचेगी जिसकी कीमत 100 परसेंट या उससे ज्यादा नहीं बढेगी।

श्री राजनारायण: इतनी अभी भी बढ़ गई।

श्री सुन्दर सिंह वंडारो : एक तीसरी बात ग्राप यह कहते है कि आपको अधिकार है, सरकार को ग्रधिकार है---

"Government have the power under the Control Order to take corrective action.'

मैं यह पूछना चाहता हूं कि ग्रापका स्टडी ग्रुप जांच करता रहे, ग्रापको स्कृटिनी चलती रहे लेकिन ग्रापने एक प्राविजन किया है कि घपनी फैक्ट्री मल्य से डेढ-गुना तक वह कीमत बढ़ा सकता है या वह अपने मुनाफे